

Factual Report

Submitted in Reference to

Hon'ble National Green Tribunal,

Central Zone, Bhopal

order dated 10-09-2024 in the matter of

Original Application No. 210/2024

Mahendra Maurya

Versus

State of Rajasthan & Ors.

**Report of the committee constituted by the Hon'ble NGT, Central
Zone Bench, Bhopal in the matter of
Mahendra Maurya & State of Rajasthan & Ors. OA No. 210/2024
(C.Z.)**

The details of the matter is as under

1. **Applicant:-** Mahendra Maurya
2. **Respondents:-**
 - a) State of Rajasthan through District Collector, Nagaur, Rajasthan
 - b) Member Secretary, Rajasthan Pollution Control Board, Jaipur
 - c) The Mining Officer, District Nagaur, Rajasthan.
 - d) The District Forest Officer, District, Nagaur, Rajasthan
 - e) M/s Ultratech Cement Limited, Khariya, Khangar, Tehsil Pipad City, District, Jodhpur, Rajasthan.

3. **Background:-**

Upon the complaint submitted by applicant Sh. Mahendra Maurya on the behalf of complainants against **M/s UltraTech Cement Ltd- Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) which is located N/v Basni, Tehsil Merta, District Nagaur,** submitted letter petition was treated and registered as Original Application by Hon'ble National Green Tribunal (Central Zone Bhopal) for the matter related to alleged use of old commercial vehicles, no efforts in planation activity, mining activity on Grazing Lad (Gochar Land) and pond area inter alia.

The letter petition and subsequent Hon'ble NGT judgement have highlighted/alleged following issues:

- a. The vehicles used for transporting stones in the mining area are over 20 years old and emit excessive smoke, leading to significant environmental pollution and making it difficult to live in the area.
- b. The company has not taken any concrete steps for forest conservation. Over the past 10 years, there has been no tree plantation activity, which has led to increasing environmental pollution.
- c. The company is conducting mining activities on pond lands, grazing lands, and forest lands. This has blocked water inflow and resulted in the destruction of grazing lands, forcing wildlife to migrate, and adversely affecting the environment.
- d. The mining area is extensive, making it difficult for wildlife to reside there. The company has not taken any solid measures for wildlife conservation, which is affecting the environment.
- e. The mining pits are very deep, and the lack of fencing around the pits makes it difficult for wildlife to move safely. Many animals have been falling into these pits, resulting in fatalities

4. Hon'ble NGT Central Zone Bench order dated 10/09/2024 :-

Hon'ble NGT vide its order dated 10-09-2024 in this matter has issued following directions for collecting relevant information and subsequently submit a factual and action taken report: **(Attached as Annexure-1.)**

“In view of the seriousness of the matter we constitute a Joint Committee consisting the following members to visit the site and submit the report.

- i. One representative from the Collector*
- ii. One representative from the Central Pollution Control Board*
- iii. One representative from the Member Secretary, State Pollution Control Board (Rajasthan)*
- iv. One representative from the District Forest Officer, District Jodhpur, (Rajasthan)*

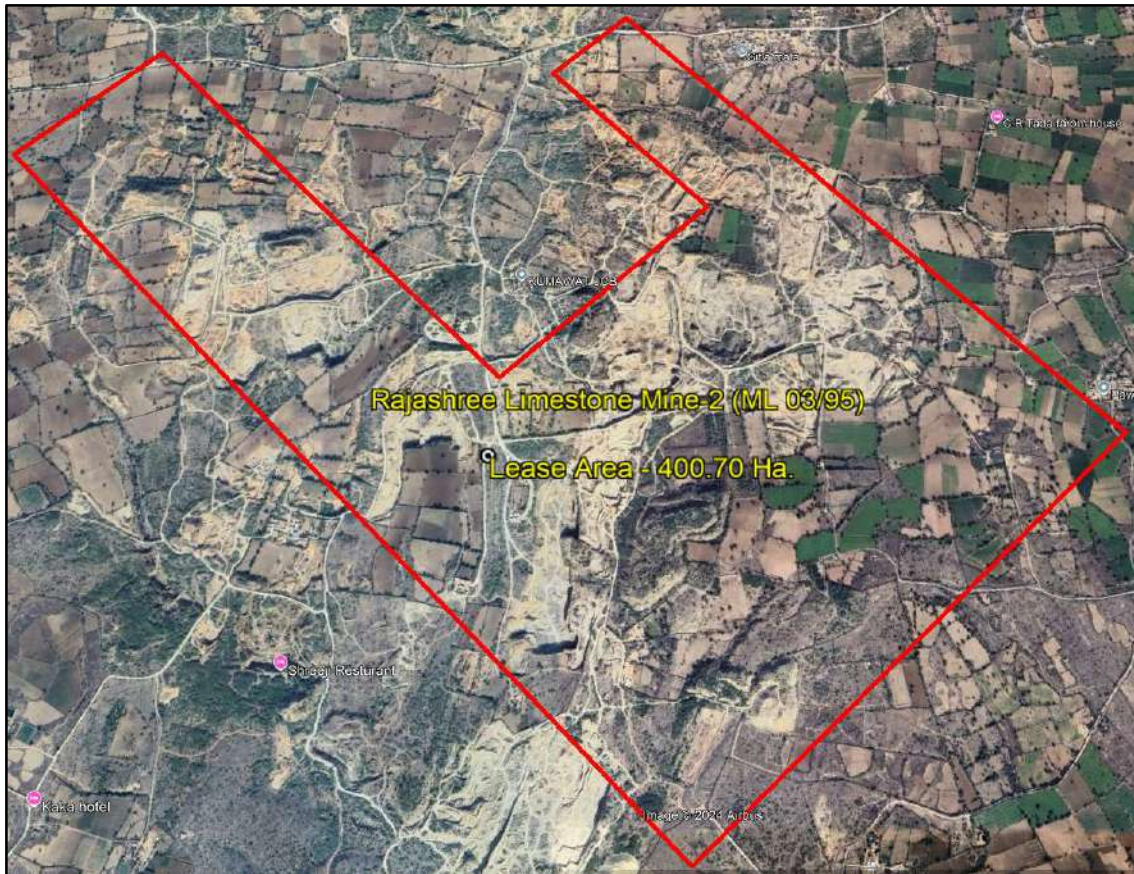
9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.”---(Point 08 and 09)

5. Constitution of Joint Committee:

Accordingly, following officers from the concerning departments were nominated for the Joint Committee. **(Copy of nomination letters are enclosed as Annexure- 2)**

Name of Officers	Designation	Representative of Respective Departments
Shri Sanjay Kumar Mukati	Scientist “B”	Representative of Central Pollution Control Board (Regional Directorate Bhopal)
Smt. Poonam Choyal	Sub-Divisional Magistrate (SDM), Merta	Representative of District Collector, Nagaur
Shri Sachin Kumar	RSPCB Regional Officer Nagaur	Representative of Member Secretary, Rajasthan State Pollution Control Board, Jaipur
Shri Premchand Kumawat	Forest Range Officer (FRO), Range Merta City	Representative of District Forest Officer, Nagaur

6. Google Map of M/s Ultratech Cement Limited, Unit- Birla White (Rajashree Lime Stone Mine No.- 2):



7. Field Observation of Joint Committee:

This report is being filed by the aforementioned Joint Committee after conducting the field visit on 07th of October, 2024, verifying the issues raised by the applicant and discussing with all stake-holders i.e. RSPCB, Forest Department, and Land Revenue Department. Telephonic communication had been made with all applicants regarding notifying about the inspection of the joint committee and to be present during inspection, however applicants Sh. Ram Kishore, Sh. Mukesh, Sh. Suresh among other applicants and some other villagers/residents were present during course of inspection, Copy of the attendance sheet of the Joint Committee Members and others is attached at **Annexure-3**

After the meeting and discussion about raised issued the Joint Committee visited the mining area along with the applicants (Sh. Sh. Ram Kishore, Sh.Mukesh, Sh.Suresh and others) and respondent (representative of M/s UltraTech Cement Ltd). The Joint Committee visited the

places shown/ indicated by them i.e. mining areas, over burden dump area, pond area, roads in the mining area, safety measures adopted, plantation etc., and verified the facts with the help of village Patwari & forest officials.

In light of the Joint Committee's inability to achieve a consensus regarding the field observations conducted during the site inspection, it is respectfully submitted that the committee shall present its report in two distinct and separate parts: the first part will delineate the findings and observations as reported by the representatives of the Central Pollution Control Board, the Office of the District Conservator of Forest, Nagaur and Rajasthan State Pollution Control Board; the second part will comprise a separate report from the Sub-Divisional Magistrate of Merta, acting in her capacity as the representative of the District Collector of Nagaur, which shall articulate divergent conclusions pertaining to the matter at hand.

PART-A

OBSERVATIONS OF REPRESENTATIVES OF THE CENTRAL POLLUTION CONTROL BOARD, THE OFFICE OF THE DISTRICT CONSERVATOR OF FOREST, NAGOUR AND RAJASTHAN STATE POLLUTION CONTROL BOARD

Point-wise details of status observed/verified by the all-joint committee members except from SDM Merta are as follows:

S.No.	Grievances raised in the application	Status as on 7 th October 2024
1	The vehicles used for transporting stones in the mining area are over 20 years old and emit excessive smoke, leading to significant environmental pollution and making it difficult to live in the area.	<ul style="list-style-type: none"> ● As per records submitted by the respondent (M/s Ultratech Cement Ltd.), there are 218 nos. of commercial vehicles/trucks registered with DGMS that are being used for transportation of limestone. None of the 218 vehicles are owned by the respondent (representative of M/s UltraTech Cement Ltd) and all the vehicles are hired by the unit through contractors. ● As per submitted records, all 218 vehicles are with valid Registration Certificate (RC) and Pollution Under Control (PUC) certificate. The committee verified the PUC certificates & RCs and found in order. 93 Nos. of vehicles are having age over 20 years and the details of vehicles and its owners name etc is attached at Annexure-4. Further,

		<p>Opinion/Clarification regarding extension of Registration Certificate (RC) validity for vehicles beyond 20 years may be sought from Regional Transport Office, Nagaur.</p> <ul style="list-style-type: none"> • The respondent (representative of M/s UltraTech Cement Ltd) reported that they regularly monitor the ambient air quality at 06 locations inside the mining area through the approved 3rd party laboratory for compliance of EC conditions None of the parameters exceeded prescribed norms in recent. The analysis reports of last 06 months are attached as Annexure-5
2	<p>The company has not taken any concrete steps for forest conservation. Over the past 10 years, there has been no tree plantation activity, which has led to increasing environmental pollution.</p>	<ul style="list-style-type: none"> • During visit the committee observed that the mining lease area is acquired with semi-rocky soil and it may be very difficult to grow the plants. Even though the respondent (M/s Ultratech Cement Ltd.) has done plantation and developed green belts in the mining lease area. • The Joint Committee also identified that the unit has carried out approx. 40000 plantations within the mining lease area and covered the Approx. 35 Hectares land of the mining lease area. The certified copy of planation status in the mining lease area by the District Forest Office Nagaur of 2020 is attached at Annexure-6 • As per submitted records by the respondent has carried out 4000 planation in FY 2021-22, 4000 planation in FY 2022-23 and 2500 planation in FY 2023-24. Records along with purchasing receipts are attached at Annexure-6 • The plantation is complying the EC/ consent condition. Compliance of Environment Clearance (EC) was verified by inspection from Integrated Regional Office of MoEF

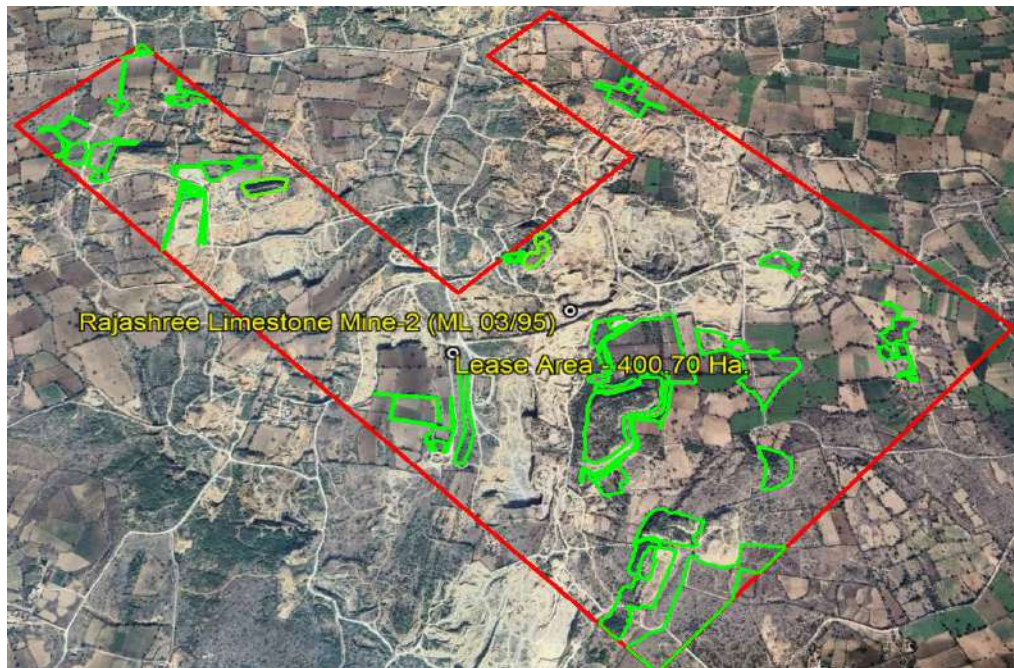
		<p>&CC, Jaipur on 14/06/2024 and mine was found in complying the conditions of EC issued to the unit. Certified compliance of the EC by MoEF&CC report dated 29/06/2024 is attached at Annexure-8</p>
3	<p>The company is conducting mining activities on pond lands, grazing lands, and forest lands. This has blocked water inflow and resulted in the destruction of grazing lands, forcing wildlife to migrate, and adversely affecting the environment.</p>	<ul style="list-style-type: none"> ● As per observation of Joint Committee, 01 Nos. of pond was located at Khasra no. 4, 46, 47 Village Basni Narsingh Barsingh within mining lease having area of Approx. 0.99 hectare. No mining activity was observed within/on/nearby the pond area. ● As per land revenue record, the grazing land/Gochar Bhumi are located at Khasra No. 67, 68, 69 and 76 within mining lease having area of Approx. 1.90 hectares. No mining activity or encroachment were observed on Gochar Bhumi. ● As per report submitted by the Forest Range Officer, Range Merta, there is no forest area/land located within mining lease area and there is minimal population of wild animals in the vicinity of the lease area. Also, no cases of animal rescue or animal fatality has been registered/reported with the DCF Office Nagaur so far. Copy of report of Forest Range Officer is attached at Annexure-7 ● Compliance of Environment Clearance (EC) was verified by inspection from Integrated Regional Office of MoEF &CC, Jaipur on 14/06/2024 and mine was found in complying the conditions of EC issued to the unit. Certified compliance of the EC by MoEF&CC report dated 29/06/2024 is attached at Annexure-8 ● As per records of RSPCB, respondent (M/s Ultratech Cement Ltd.) is submitting regular

		<p>compliance reports of consent conditions of Consent to operate along with air monitoring report from approved laboratory. Last compliance report of the last issued CTO is attached at Annexure-9</p>
4	<p>The mining area is extensive, making it difficult for wildlife to reside there. The company has not taken any solid measures for wildlife conservation, which is affecting the environment.</p>	<ul style="list-style-type: none"> ● As per observation of Joint Committee, apart from few cows/oxen, no other animals were found residing or roaming within the lease area during visit. ● Also, as per report submitted by the Forest Range Officer, Range Merta, nearest forest area is located in Lamba Jatani which has a aerial distance of 07 Kms from the lease area and there is negligible population of wild animals within/ in vicinity of the lease boundary. The forest department duly signed report is attached at Annexure-7
5	<p>The mining pits are very deep, and the lack of fencing around the pits makes it difficult for wildlife to move safely. Many animals have been falling into these pits, resulting in fatalities</p>	<p>Bund wall of height approx. 4 feet height were found provided around working mining pits.</p> <p>Retaining walls and bund walls were found constructed around the overburden dumps in the lease area.</p> <p>As per report submitted by the Forest Range Officer, Range Merta, no reported case of animal rescue or animal fatality has been registered with the DCF Office, Nagaur so far.</p>

1. Other observations made during the meeting and field visit:

- (i) The mine under reference is running in the name of M/s UltraTech Cement Ltd-Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) which is located Near Village-Basni, Tehsil Merta, District Nagaur, which was allotted by Department of Mines and Geology Rajasthan on 10/04/1987. ML No. 03/1995. The mine area is a part of the Survey of India Topo sheet No.45/14 bounded by Latitude 26.583022N to 26.6089055N and Longitude 73.7851055E to 73.82111667E. The total mining lease area is about 400.70 hectares out of which 295.85 hectares is Khatedari land and 104.85 hectares is revenue land. As per records of the land revenue department, Gochar land of Approx. 1.90 hectares and 0.99 hectares of talab/pond area is located within the mining lease area. The copy of land details is attached at **Annexure-10**. It is to be noted that mine was non-operational during inspection and no transportation activities were found observed.
- (ii) The respondent obtained first Environmental Clearance from Ministry of Environment, Forest and Climate Change (MoEF&CC) on 17th November 2005 for the capacity of 0.45 MTPA then after PP got extension of the EC on 25th August 2020 for expansion of lime stone production capacity from 0.45 MTPA to 1.0 MTPA for one-year period. Then after the PP again get the extension of EC on dated 4th October 2021 for 03 years at same capacity i.e. 1.0 MTPA. The PP also got further extension of EC on dated 11th September 2024 for the 03 years with same previous capacity extending the validity of EC upto August 2027. As per Certified Compliance report dated 29/06/2024 of Integrated Regional Office (IRO) of MoEF&CC, Jaipur, mining lease was found in compliance. All the issued copies of EC are attached at **Annexure-8**.
- (iii) The Mine had valid consent to operate issued by RSPCB till 24/08/2024. Presently, the renewal of consent to operate is under consideration with RSPCB Head Office, Jaipur. The copy of last Consent to Operate (CTO) is attached at **Annexure-11**. During the visit on 7.10.2024 the mine was non-operational and as per Ravenna records of Department of mines and Geology, mine is non-operational due to expiry of Consent to Operate since 24/08/2024.
- (iv) M/s UltraTech cement Ltd (Unit: Birla white) is an existing lime stone mine which is running since 1987. At present lime stone mine is operating with 1.0 Million MT per Annum capacity of developing/ active pits. Total excavated area is about 112 hectare with 12 nos of developing/active pits with an approved mining plan. During visit the joint committee observed that mine has 12 working mining pits (Combined Area of working pits = Approx. 112 hectares) and 10 overburden dumps (Combined Area of Overburden Dumps = Approx. 32 hectares). The copy of the approved mining plan and present working plan is attached at **Annexure-13 and Annexure-14**.
- (v) As per records of Department of Mines and Geology, the Ravanna's of mineral has been within the consented production capacity for the period in which mine was operational. Records of Ravannas issued by Department of Mines and Geology is attached at **Annexure-12**
- (vi) During the site inspection on 7th October 2024, the Joint Committee found that:

- Mine was found non-operational and no transportation activity was observed during inspection.
 - The mining lease area (ML 03/1995) does not include any forest land and the density of wildlife is also minimal in the said mining area as observed by the joint committee and too confirmed by the forest department.
 - The respondent (M/s Ultratech Cement Ltd.) has approved mining plan and the excavation work is done as per the plan.
 - No illegal mining was found as per records of the Department of Mines and Geology.
 - The mine has proper demarcation of the mine boundary with latitude and longitude as per ML allotted area.
 - The mining activity is being done in scientific manner and controlled blasting is also done with permission of DGMS. The copy of the DGMS permission is attached at **Annexure-15**
- (vii) As per records provided by the respondent (M/s Ultratech Cement Ltd.), mine has qualified Mining Manager registered and certified by Director General of Mines Safety (DGMS) Rajasthan. Certificate is attached at **Annexure-15**.
- (viii) During the inspection the joint committee observed that the PP is doing CSR activities nearby mining lease areas and the activity reports are attached as **Annexure-16**.
- (ix) The unit has carried out plantation of approx. 40000 trees/plants which included approx. 2500 new saplings with coverage area of approx. 35 hectares within/outside the mine. Considering the working area in the mine, unit needed to cover approx. 40 hectares. Therefore, unit has provided adequate plantation considering the working/current mining pit area. **Google Earth Map demarcating the green belt developed is attached below:**



- (x) During visit no sign boards observed at no mining zone area as per the sustainable sand mining Management guide lines 2016. The unit has to install at all the places where no mining area declared in ML. area. “No mining zone”
- (xi) During the inspection Joint Committee observed that the fugitive emission was also found in some area mining approach ways.
- (xii) **Compliance of Environment Clearance (EC) was verified by inspection from Integrated Regional Office of MoEF &CC, Jaipur on 14/06/2024 and mine was found in complying the conditions of EC issued. Certified compliance of the EC by MoEF&CC report dated 29/06/2024 is attached at Annexure-9**

2. Conclusion:

After assessing all the above facts, the joint committee found that environmental and safety rules are being followed in the mining area of M/s Rajashree, and employment is also being provided to the people of the surrounding villagers by hiring of trucks, dumpers etc.

In addition to the 5 points mentioned by the applicant, the joint Committee inspected the mining (M/s UltraTech Cement Ltd- Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) from various dimensions and found that the respondent is complying the norms, however the committee suggested the following recommendations for further improvement:

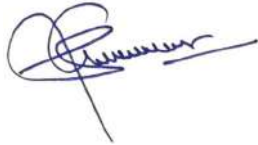
- (i) The reported working pit area encompasses Approx. 112 hectares of the total mine area of 400.70 hectares. The unit shall undertake the enhancement of the green belt as the extent of the mining pit operations expands in the future, in order to ensure compliance with the conditions stipulated in the Consent to Operate and Environmental Clearance.
- (ii) That unit shall conduct regular pruning and casualty replacement of the plantation for increasing efficiency of green belt development in the mining area.
- (iii) To enhance the stabilization of the overburden dumps, in addition to the ongoing planation efforts, the mining operation shall implement provisions for the development of grass cover.
- (iv) Suiting to weather conditions, frequency of water sprinkling arrangement in mining lease area may be increased, whenever required, to capture the fugitive emission during vehicular movement.
- (v) The unit has provided bund walls of approx. 4 feet height around the mining pits, however for additional safety purpose of wildlife, unit may provide cross-wire fencing around mining pits.
- (vi) Wherever mining is being not done to install the signed board of “No Mining Zone” as per the sustainable sand mining Management guide lines 2016.

- (vii) The respondent (M/s Ultratech Cement Ltd.) may prioritize towards the basic needs of the families living in/around periphery of the mining area in its CSR activities.
- (viii) To regularly clean the obstructions if present in the free flow of water and plant trees around the water pond located within the mine lease area.

PART-B

OBSERVATIONS OF SUB-DIVISIONAL MAGISTRATE (SDM) MERTA AS REPRESENTATIVE OF DISTRICT COLLECTOR NAGOUR

The point wise report regarding the issues raised of the SDM Merta received vide letter dated 04/11/2024 is attached as **Annexure- 17.**



(Sachin Kumar)
Regional Officer,
RSPCB, Nagaur



(Sanjay Kumar Mukati)
Scientist 'B'

CPCB, Regional Directorate, Bhopal

(Poonam Choyal)

Sub-Divisional Magistrate,
Merta, Nagaur



(Prem Chand Kumawat)

Forest Range Officer, Range Merta District
Forest Office, Nagaur

Photographs taken during the visit:



Meeting with all applicants



During the sight visit of the team with all applicants



View of small Pond which applicant mention in petition



Plantation board with species name which planted in ML area by PP.



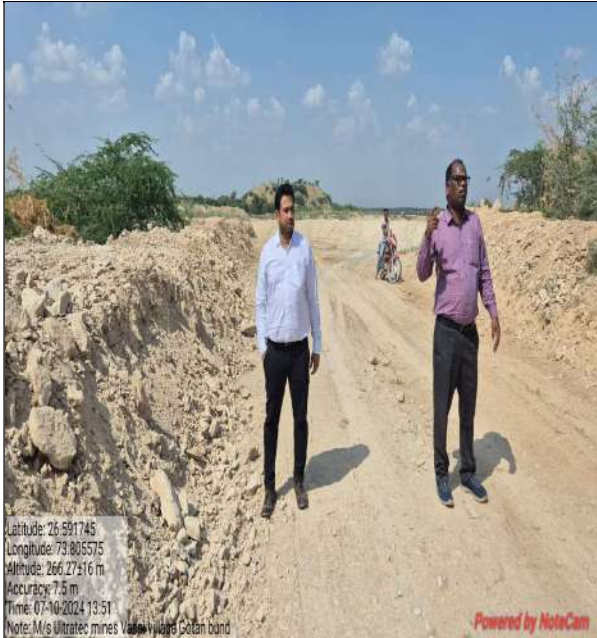
View of Mining boundary pillars

Trucks which are being used in mining area for lime stone transportation.



View of Green belt developed by the PP in ML area

View of large trees which is developed by the PP in ML area.



View of Bund wall constructed along with mining pits for safety purpose.



Active pit of the mine.



View of Mining reclamation of amended pits



View of Caution board in Mining area

ANNEXURE

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Item No. 01

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No. 210/2024(CZ)

Mahendra Maurya Applicant (s)

Vs.

State of Rajasthan & Ors. Respondent(s)

Date of Hearing: **10.09.2024**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

For Applicant (s): None

For Respondent(s):

ORDER

1. The grievance of the applicant is against M/s UltraTech Cement Ltd., located at Khariya Khangar (formerly Grasim Industries Ltd.), erstwhile Tehsil Bhopalgarh, now Tehsil Pipadcity, District Jodhpur (Rajasthan). This unit, also known as Birla White, operates under Mining Lease No. ML. NO. 03/1995 and has been engaged in mining activities in the villages of Ganthiya, Basni Narsingh, Basni Siya Charanan for several years. Company has been violating the rules and regulations set by the Mining and Minerals Department in the following ways:

- i. The vehicles used for transporting stones in the mining area are over 20 years old and emit excessive smoke, leading to significant environmental pollution and making it difficult to live in the area.

ii. The company has not taken any concrete steps for forest conservation. Over the past 10 years, there has been no tree plantation activity, which has led to increasing environmental pollution.

iii. The company is conducting mining activities on pond lands, grazing lands, and forest lands. This has blocked water inflow and resulted in the destruction of grazing lands, forcing wildlife to migrate and adversely affecting the environment.

iv. The mining area is extensive, making it difficult for wildlife to reside there. The company has not taken any solid measures for wildlife conservation, which is affecting the environment.

v. The mining pits are very deep, and the lack of fencing around the pits makes it difficult for wildlife to move safely. Many animals have been falling into these pits, resulting in fatalities.

2. The submission as raised in this application relates to violation of Air (Prevention and Control of Pollution) Act, 1981, Forest (Conservation) Act, 1980 the Motor Vehical Act, 1988 and Guidelines issued by the MoEF&CC for Sustainable Sand Mining Management Guidelines 2016 & 2020

3. A substantial issue of environmental has been raised.

4. In view of the above, following persons are proper and necessary parties and are be impleaded as party respondent:

- i. State of Rajasthan through District Collector, Jodhpur, Rajasthan.
- ii. Member Secretary, Rajasthan Pollution Control Board, Jaipur, Rajasthan.
- iii. The Mining Officer, District Jodhpur, Rajasthan.
- iv. The District Forest Officer, District Jodhpur, Rajasthan.
- v. M/s Ultratech Cement Limited, Khariya, Khangar, Tehsil Pipadcity, Dist- Jodhpur, Rajasthan copy serve through Mining Officer, District Jodhpur, Rajasthan

5. Issue notice to the respondents. Returnable within four weeks.

6. Applicant/Registry is directed to take necessary steps for service to the respondents by both ways and also on available email.
7. Respondents are directed to submit their reply within six weeks through e-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
8. In view of the seriousness of the matter we constitute a Joint Committee consisting the following members to visit the site and submit the report.
 - i. One representative from the Collector
 - ii. One representative from the Central Pollution Control Board
 - iii. One representative from the Member Secretary, State Pollution Control Board (Rajasthan)
 - iv. One representative from the District Forest Officer, District Jodhpur, (Rajasthan)
9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.
10. Registry is directed to supply the required documents and copy of the application to the committee and respondents within a week.
11. The report in the matter be filed by the Committee through email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on **6th November, 2024.**

Sheo Kumar Singh, JM

Dr. Afroz Ahmad, EM

10th September 2024
O.A. No. 210/2024 (CZ)
K

RSPCB

यूनिक कोड नं0 W 18-509-6386-407-43-210/2024

क्रमांक: प- F.10(643)RPCB/Legal/NGT/2024

1094-7095
आदेश

दिनांक: 20-09-2024

23

- विषय-
- वाद//याचिका/अपील सं0: ORIGINAL APPLICATION/APPLICATION/210/2024
 - याची/वादी/अपीलार्थी : Mahendra Maurya
 - प्रत्यर्थी/प्रतिवादी: State of Rajasthan & Ors.
 - न्यायालय का नाम: NATIONAL GREEN TRIBUNAL (NGT), Bhopal

दीवानी प्रक्रिया संहिता, 1908 -(केन्द्रीय अधिनियम, 5 वर्ष 1908) के आदेश XXVII के नियम 1 एवं 2 के अंतर्गत प्रदत्त शक्तियों का प्रयोग करते हुये महामहिम राज्यपाल महोदय / संस्था की ओर से उक्त प्रकरण में जवाब/अपील/रिट प्रस्तुत करने, अभिवचनों को सत्यापित करने एवं विविध आवेदन पत्र/प्रार्थना पत्र प्रस्तुत करने हेतु निम्न को प्रभारी अधिकारी/समन्वयक नियुक्त किया जाता है :-

प्रभारी अधिकारी/समन्वयक का नाम: Regional Officer, Nagaur

पदनाम: Regional Officer

पता: First Floor, Sehkarı Bhoomi Vikas Bank Ltd., Nagaur

Mobile No / Email : 9571228128 / rorpcb.nagaur@gmail.com

प्रभारी अधिकारी/समन्वयक को यह व्यादिष्ट किया जाता है कि वे राजस्थान विधि एवं विधिक कार्य विभाग नियमावली, 1999 के नियम 233 में उल्लेखित दायित्व एवं कर्तव्यों के अतिरिक्त अपनी नियुक्ति के तत्काल पश्चात् निम्न कार्य भी सम्पादित करेंगे:-

1. प्रकरण के तथ्यों के संदर्भ में तत्काल आवश्यक जानकारी एवं आगामी तारीख पेशी ज्ञात करके राजकीय अधिवक्ता से सम्पर्क कर न्यायालय में आवश्यक कार्यवाही सम्पादित करेंगे।
2. प्रकरण की विषयवस्तु से सम्बन्धित सभी पत्रावलियां/दस्तावेज/अधिनियम/नियम// विनियम/परिपत्र /दिशा-निर्देश /अधिसूचना / आदेश /सूचना एवं सुसंगत तथ्य एकत्रित करेंगे।
3. प्रकरण में उठाये गये सभी तथ्य एवं बिन्दुओं का प्रशासनिक अनुभाग से प्राप्त तथ्यात्मक प्रतिवेदन एवं तथ्यों के आधार पर प्रकरण का पैरा क्रमानुसार तथ्यात्मक प्रतिवेदन तैयार करते हुए एवं ऐसी अतिरिक्त जानकारी अंकित करते हुये जो राजकीय अधिवक्ता एवं राज्य पक्ष के प्रतिरक्षण/पक्ष प्रस्तुतिकरण के लिए आवश्यक/सहायक हो, तैयार करेंगे।
4. प्रभारी अधिकारी/समन्वयक सम्बन्धित प्रशासनिक अनुभाग से तथ्य एवं तथ्यात्मक विवरण प्राप्त करके राजकीय अभिभाषक को प्रकरण का ब्रीफ, प्रभारी अधिकारी/समन्वयक के नियुक्ति पत्र के साथ प्रपत्र 'क' में उपलब्ध करायेंगे, जिसमें प्रकरण की पैराक्रमानुसार तथ्यात्मक स्थिति के अतिरिक्त प्रकरण की विषयवस्तु का दिनांकवार विवरण एवं घटनाक्रम अनुसार, सम्बन्धित नियम, अधिनियम, अधिसूचना, परिपत्र एवं दिशा-निर्देश और यदि पूर्व में समान बिन्दुओं पर निर्णित उच्च न्यायालय//उच्चतम न्यायालय के निर्णय हो तो वे (List / Details of Dates and Events, Act, Rules, Notification, Circular, Guidelines etc, Courts Judgments relevant & under reference) भी प्रभारी अधिकारी/समन्वयक द्वारा स्वयं के ज्ञान व विभाग के अभिलेखानुसार ज्ञात कर इस ब्रीफ में सम्मिलित किये जायेंगे।
5. न्यायालय में दायर किये जाने वाले वाद/ अपील/ पुनर्विलोकन/ पुनरीक्षण/विविध प्रार्थना पत्र आदि की विभागीय तथ्यात्मक स्थितियों /आधार एवं तथ्यों का अभिलेख के साथ एकत्रिकरण किया जावे, जिनके आधार पर कार्यवाही सम्पादित की जानी है।
6. प्रभारी अधिकारी/समन्वयक द्वारा प्रकरण की तथ्यात्मक रिपोर्ट प्राप्त हो जाने एवं पैनाल लॉयर/स्टेंडिंग कॉउन्सिल/राजकीय अधिवक्ता/एडवोकेट ऑन रिकार्ड/अतिरिक्त महाधिवक्ता की प्रकरण में पैरवी हेतु नियुक्ति हो जाने पर संबंधित अधिवक्ता से अतिशीघ्र सम्पर्क करके वांछित कार्यवाही सम्पादित की जावे।
7. प्रभारी अधिकारी/समन्वयक प्रकरण के सुसंगत, क्रमबद्ध एवं व्यवस्थित तथ्यों व अभिलेख के साथ यथा समय पूर्व राजकीय अधिवक्ता से सम्पर्क करके आवश्यक प्रार्थना पत्र जवाब/अपील/रिट आदि तैयार न्यायालय में प्रस्तुत करायेंगे।
8. प्रभारी अधिकारी/समन्वयक द्वारा उपर्युक्त तथ्यात्मक प्रतिवेदन एवं सामग्री के साथ प्रभारी अधिकारी द्वारा राजकीय अधिवक्ता से व्यक्तिशः सम्पर्क करके लिखित कथन/प्रत्युत्तर/अपील/ पुनर्विलोकन/ पुनरीक्षण/रिट याचिका/प्रार्थना पत्र आदि तैयार करवाया जावेगा और प्रारूपित दस्तावेज पर स्वयं एवं राजकीय अधिवक्ता के हस्ताक्षर करवाकर तथ्यों का सत्यापन/ प्रमाणीकरण/ अनुमोदन विधिक्षा हेतु प्रशासनिक अनुभाग को प्रस्तुत किया जावेगा।
9. प्रभारी अधिकारी/समन्वयक न्यायालय में पैरवी कर रहे राजकीय अधिवक्ता के पास प्रकरण पत्रावली परिपूर्ण एवं नवीनतम प्रगति व सूचनाओं सहित उपलब्ध रहे, यह सुनिश्चित करेंगे।
10. प्रभारी अधिकारी/समन्वयक प्रकरण में न्यायालय में निर्धारित की गई सुनवाई की तारीख, प्रकरण की प्रगति एवं उसमें सम्पादित होने वाली आगामी कार्यवाही से स्वयं एवं विभाग को सदैव अवगत रखेंगे।
11. प्रभारी अधिकारी/समन्वयक प्रत्येक तारीख पेशी को न्यायालय में उपस्थित हो कर राजकीय अधिवक्ता की पैरवी करने में मदद करेंगे और समय पर साक्ष्य, अभिलेख एवं प्रकरण की वर्तमान नवीनतम प्रगति प्रमाणिक भूतल/सम्बन्धित कार्यालय// अधिकारी से ज्ञात करके न्यायालय में प्रस्तुत करवायेंगे। अतः प्रभारी अधिकारी/समन्वयक प्रकरण की नवीनतम जानकारी एवं प्रगति निरन्तर प्राप्त करते रहेंगे।
12. प्रभारी अधिकारी/समन्वयक प्रत्येक तारीख पेशी की कार्यवाही विवरण एवं प्रमाणिक भूतल/सम्बन्धित कार्यालय// अधिकारी से ज्ञात कर विभाग को अवगत करायेंगे और LITES के प्रपत्र 3 में प्रमाणिक भूतल/सम्बन्धित कार्यालय// अधिकारी से ज्ञात करके न्यायालय में प्रस्तुत करवायेंगे। अतः प्रभारी अधिकारी/समन्वयक प्रकरण की नवीनतम जानकारी एवं प्रगति निरन्तर प्राप्त करते रहेंगे।
13. प्रभारी अधिकारी/समन्वयक द्वारा न्यायालय से कोई आदेश/निर्णय प्राप्त होने पर तथ्यों सहित उसी दिन जानकारी/सूचना उच्चाधिकारी को देनी होगी। प्रभारी अधिकारी/समन्वयक न्यायालय के उक्त निर्देश/आदेश/निर्णय की प्रमाणित प्रति प्राप्त करने हेतु उसी दिन अथवा आगामी दिवस को आवेदन प्रस्तुत करेंगे।

Signature valid

Digitally signed by N. V. Jai

Designation: Member Secretary

Date: 2024.09.23 14:17 IST

Reason: Approved

14. प्रभारी अधिकारी//समन्वयक प्रकरण में स्वयं की रिपोर्ट और राजकीय अधिवक्ता की राय के साथ न्यायालय के निर्देश, आदेश, निर्णय की प्रमाणित प्रति न्यायालय से प्राप्त कर तत्काल विभाग को प्रस्तुत करेंगे।
15. प्रभारी अधिकारी/समन्वयक का दायित्व विभाग के विरुद्ध पारित निर्णय के सन्दर्भ में आगामी अपीलीय कार्यवाही में अन्य प्रभारी अधिकारी/समन्वयक की नियुक्ति अथवा निर्णय की अनुपालना होने तक निरन्तर रहेगा।
16. प्रभारी अधिकारी//समन्वयक वादकरण प्रकरणों की मॉनिटरिंग हेतु न्याय विभाग की वेबसाइट LITES के निर्धारित सभी प्रपत्रों का संधारण करेंगे एवं LITES/Updation Center को समय समय पर प्रकरण प्रगति व अद्यतन सूचना प्रस्तुत करेंगे।
17. प्रभारी अधिकारी//समन्वयक का स्थानान्तरण/सेवानिवृत्त होने की स्थिति में अथवा प्रकरण अन्य प्रभारी अधिकारी//समन्वयक को स्थानान्तरित होने पर सभी प्रकरणों की सूची, पत्रावलियां, अभिलेख, आगामी तारीख पेशी और उस पर न्यायालय में सम्पादित होने वाली कार्यवाही का विवरण नवीन प्रभारी अधिकारी//समन्वयक को उपलब्ध करवाया जावेगा और इस आशय को प्रस्तुत करेगा अन्यथा स्थिति में अन्तिम वेतन भुगतान प्रमाण पत्र (L.P.C) जारी नहीं होगा।
18. यदि प्रभारी अधिकारी/समन्वयक उपर्युक्त निर्देशों की उपेक्षा करता है अथवा इनके प्रति असावधान पाया जाता है तो स्वयं को अनुशासनिक कार्यवाही हेतु उत्तरदायी बनायेगा।

(Vijai N.)
Member Secretary *ole*

क्रमांक: प- F.10(643)RPCB/Legal/NGT/2024 /1094-1095

दिनांक: 20-09-2024
23

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Nagaur is appointed OIC on behalf of RSPCB with the direction to prepare the parawise factual report, contact the counsel of the State Board and get the draft reply so that same may be filed with approval of competent authority before Hon'ble NGT Bhopal

.2. Shri Vaibhav Thakuria, Advocate, 203, A-7, Royal Abode, Vijaypath, Tilak Nagar, Mobile No. 7017975501 with the request to, act and plead before the Hon'ble NGT Bhopal on behalf of RSPCB. You will be paid fee as per RSPCB office order dated 05.03.2020.

Member Secretary *ole*

Signature valid

Digitally signed by N. Vijai
Designation: Member Secretary
Date: 2024.09.23 11:44:17 IST
Reason: Approved



राजस्थान सरकार

कार्यालय जिला मजिस्ट्रेट, नागौर

क्रमांक:—एनजीटी / न्याय / 2024 / 6361

दिनांक:—27 सितम्बर, 2024

—:कार्यालय आदेश :-

यत: Hon'ble NGT the matter of OA 210 / 2024 (Mahendra Maurva Vs State of Rajasthan and Ors) में पारित निर्णय दिनांक 10.09.2024 की पालना में गठित कमेटी में जिला कलक्टर, नागौर के प्रतिनिधि के रूप में उपखण्ड अधिकारी, मेड़ता को अधिकृत किया जाता है।

उपखण्ड अधिकारी, मेड़ता को निर्देशित किया जाता है कि कमेटी के अन्य सदस्यों से समन्वय करते हुए माननीय न्यायालय के निर्देशों की पालना किया जाना सुनिश्चित करें।

27/9/24
जिला कलक्टर,
नागौर

क्रमांक: सम / 2024 / 6362 + 6364

दिनांक:—27 सितम्बर, 2024

प्रतिलिपि :- निम्न को सूचनार्थ एवं पालनार्थ प्रेषित है :-

1. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदुषण कन्ट्रोल बोर्ड, नागौर।
2. उप संरक्षक, नागौर।
3. उपखण्ड अधिकारी, मेड़ता।

27/9/24
जिला कलक्टर
नागौर

स्टेशन रोड़, नागौर 341001

Tel: 01582-241444 (O), 1582-240830 (F), E-mail: dm-nag-rj@nic.in,

judicialsection@gmail.com



REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD

1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001

email : rorpcb.nagaur@gmail.com
REGISTERED POST/E-MAIL



RPCB/RO NGR/Legal/NGTOA 210-2024/2-942-46

Date: 25/09/2024

District Collector
Nagaur

Sub: Regarding compliance of the Hon'ble NGT order in the matter of OA 210/2024 (Mahendra Maurya Vs State of Rajasthan and Ors)

Ref: 1. Hon'ble NGT order dated 10/09/2024 in the matter of Original Application No. 210/2024.
2. RSPCB Head Office letter no. 1089-1093 dated 23/09/2024

Sir,

With reference to above cited subject, Hon'ble NGT vide order dated 10/09/2024 in the matter of Original Application No. 210/2024 (Mahendra Maurya Vs State of Rajasthan and Ors), has issued directions as follows:

.....In view of the seriousness of the matter we constitute a Joint Committee consisting the following members to visit the site and submit the report.

- One representative from the Collector
- One representative from the Central Pollution Control Board
- One representative from the Member Secretary, State Pollution Control Board (Rajasthan)
- One representative from the District Forest Officer, District Jodhpur, (Rajasthan)

9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. (i.e. by 21/10/2024) " -- (Para. 8 and 9)

As per details enclosed with Hon'ble NGT order, the matter is related to in M/s UltraTech Cement Ltd- Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) which is located N/v Basni, Tehsil Merta, District Nagaur. Therefore, you are requested to kindly nominate the concerned official as your representative so that joint inspection can be conducted post which factual cum action taken report may be submitted in Hon'ble NGT within 6 weeks of order i.e. by 21/10/2024. Copy of the order dated 10/09/2024 and RSPCB Head Office letter dated 23/09/2024 enclosed for ready reference.

Encl: As Above

Yours sincerely,

(Sachin Kumar) c/c

Regional Officer, Nagaur

Copy to:

1. District Forest Officer, Jodhpur- (Opp. Police Commissioner Office, Sindhi Colony, Railway Colony, Jodhpur) with the request to forward the matter to DFO Nagaur for compliance of Hon'ble NGT if the mine area under reference lies within jurisdiction of District Forest Officer Nagaur.
2. District Forest Officer, Nagaur for information and necessary action please
3. Group-In-Charge (Legal), RSPCB Head Office, Jaipur
4. File No.- RPCB/NGR/NM-

Regional Officer, Nagaur

Judicial

25/9/24



क्षेत्रीय निदेशालय (मध्य), भोपाल
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



CM-13012/60/2024-LAW-RD Bhopal/19557/1165

दिनांक: 18 सितंबर, 2024

प्रति,

Most urgent
NGT Case

सदस्य सचिव
राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड
ए-4, इंस्टीट्यूशनल एरिया
झालाना डूंगरी, जयपुर - 302004

विषय: NGT OA No. 210/2024(CZ) "Mahendra Maurya Vs. State of Rajasthan & Ors." में अधिकारी के नामांकन बाबत।

संदर्भ: माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक: 10/09/2024

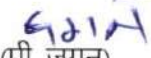
महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक: 10/09/2024 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है, जिसमें कलेक्टर, केंद्रीय प्रदूषण नियंत्रण बोर्ड, सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा जिला वन अधिकारी, जोधपुर, राजस्थान के प्रतिनिधि शामिल हैं।

आदेश के अनुसार उक्त समिति को स्थल निरीक्षण के उपरांत Factual and Action Taken Report तैयार कर छः सप्ताह के भीतर माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा। उक्त प्रकरण में राज्य प्रदूषण नियंत्रण बोर्ड नोडल एजेंसी होगी। प्रकरण में सुनवाई की अगली तिथि दिनांक 06/11/2024 को नियत की गई है।

उक्त कार्य हेतु इस कार्यालय से श्री संजय कुमार मुकाती, वैज्ञानिक-ख (मोबाइल नं.- 7879488657, ईमेल sanjaymukati200535@gmail.com) को नामित किया गया है। अनुरोध है कि उपरोक्त निरीक्षण हेतु तिथि निर्धारित कर इस कार्यालय को सूचित करने का कष्ट करें।

भवदीय,


(पी. जगन)
क्षेत्रीय निदेशक

प्रतिलिपि:

- | | | |
|--|---|---|
| 1. डिवीजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली | - | की ओर कृपया सूचनार्थ। |
| 2. क्षेत्रीय अधिकारी, रा.रा.प्र.नि.बो., जोधपुर | } | की ओर कृपया सूचनार्थ एवं आवश्यक कार्यवाही हेतु। |
| 3. श्री संजय कुमार मुकाती, वैज्ञा.-ख, के.प्र.नि.बो., भोपाल | | |

क्षेत्रीय निदेशक

“राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है”

पता: "परिवेश भवन"
पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016

ईपीएबीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384

ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

“सिंगल यूज प्लास्टिक” का करें बहिष्कार”

मुख्यालय:

परिवेश भवन

पूर्वी अर्जुन नगर, दिल्ली-110032

दूरभाष क्र : 011-43102030

कार्यालय उप वन संरक्षक, नागौर

स्ट्रेडियम के पास, नागौर, फोन : 01582-294056, फैक्स : 01582-241046, ईमेल : dcf.ngr.forest@rajasthan.gov.in
क्रमांक : एफ () विधि/उवसं/2024-25/ दिनांक :

कार्यालय आदेश

यतः Hon'ble NGT the matter of OA 210/2024 (Mahendra Maurva Vs state of Rajasthan and ors) में पारित निर्णय दिनांक 10.09.2024 की पालना में गठित कमेटी में उप वन संरक्षक नागौर के प्रतिनिधि के रूप में क्षेत्रीय वन अधिकारी मेड़ता सिटी को अधिकृत किया जाता है।

क्षेत्रीय वन अधिकारी मेड़तासिटी को निर्देशित किया जाता है कि कमेटी के अन्य सदस्यों से समन्वय करते हुए माननीय न्यायालय के निर्देशों की पालना किया जाना सुनिश्चित करें।

(सुनील कुमार)
उप वन संरक्षक
नागौर

दिनांक: 30-9-24

क्रमांक: समक्रमांक/ 6080-82

प्रतिलिपि: निम्न को सूचनार्थ एवं पालनार्थ प्रेषित है:-

1. उपखण्ड अधिकारी मेड़ता सिटी।
2. क्षेत्रीय अधिकारी राजस्थान राज्य प्रदुषण कन्ट्रोल बोर्ड, नागौर।
3. क्षेत्रीय वन अधिकारी, मेड़ता सिटी।

Signature valid



Digitally signed by Sunil Kumar Thakor
Designation : Deputy Conservator Of
Forest
Date: 2024.09.30 12:39:57 IST
Reason: Approved

JOINT INSPECTION IN REFERENCE TO NGT(CZB) OA 210/2024 DATE 07-10-2024

ATTENDANCE SHEET

S.NO.	NAME	DESIGNATION	CONTACT DETAILS	SIGNATURE
1.	P. Jagan	Regional Director	CPCB Bhopal	
2.	Sachin Kumar	Regional Officer RSPCB, Nagaur	9571228128	
3.	Poomam	SDO, Meerut	9116830877	
4.	SANJAY KR. MUKATI	SCIENTIST - B	7879488657	 07/10/2024
5.	PREM CHAND KUMAR	FRD-I, Meerut RSPCB	9929120932	 Branch Manager
6.	Hemant Kumar	JEE, RD Nagaur	9458381658	
7.	Memaram Jajra	Nb. Tehsildar	9166766546	
8.	Saurav Chaudhary	Patwari	6378003148	
9.	Rajuram Pickiya	Patwari	9875050894	
10.	Ram Kishore	Business Officer	8875130813	
11.	सुरेश लाल	-/-	9602535981	
12.	धनराज	"	8114400376	
13.	मुक्ता	"	8441987445	
14.	रामकिशोर	"	8875130813	
15.	धनराज	"	6378611390	
16.	PRASHANT MISHRA	Head Sec & Admin	9572585353	
17.	Narender Singh	Mines Manager	9773316490	
18.	Prashant Patnayan	Head Env.	9093302014	
19.	श्री प्रकाश लाल	वास्तवी सेवा	9784823846	
20.	सोहन लाल लाल	वास्तवी सेवा	94600530005	
21.	अनवराम जी लाल	वास्तवी सेवा	9983352611	
22.	रामनिवास मुकुण्ड	वास्तवी सेवा	7726977455	
23.	अनवराम लाल	वास्तवी सेवा	8107885460	

Rajashree Limestone Mine-2, Birla White						
Sr. No.	TRUCK NO	Contractor	PUC	Registration Date	Age	Remarks
1	RJ21GC2373	Charbhuj	31-Mar-25	16-Oct-80	44	
2	RJ21GE1409	Maa Shakti	1-Apr-25	31-Oct-08	15	
3	RJ19GA2419	Charbhuj	31-Mar-25	24-Apr-90	34	
4	RJ21GC7085	Maa Shakti	31-Mar-25	29-May-06	18	
5	RJ19GC2406	Maa Shakti	1-Apr-25	3-Oct-96	28	
6	RJ21GA5449	Charbhuj	31-Mar-25	16-Nov-94	29	
7	RJ19GC2143	Maa Shakti	4-Apr-25	7-Dec-11	12	
8	RJ27GB0347	Charbhuj	31-Mar-25	17-Mar-11	13	
9	RJ27GB2699	Maa Shakti	1-Apr-25	14-Feb-12	12	
10	RJ21GC2537	Charbhuj	1-Apr-25	24-Apr-04	20	
11	RJ21GB5273	Maa Shakti	1-Apr-25	28-Nov-96	27	
12	RJ21GB6010	Maa Shakti	1-Apr-25	5-Apr-99	25	
13	RJ21GC2084	Charbhuj	31-Mar-25	16-Apr-85	39	
14	RJ21GB4547	Maa Shakti	1-Apr-25	13-Jan-00	24	
15	RJ19GC0230	Maa Shakti	1-Apr-25	22-Mar-11	13	
16	RJ21GC7998	Charbhuj	31-Mar-25	10-Feb-06	18	
17	RJ26GA5911	Charbhuj	31-Mar-25	13-Mar-06	18	
18	RJ19GF0325	Charbhuj	1-Apr-25	11-Mar-02	22	
19	RJ19GA7882	Charbhuj	31-Mar-25	01-Aug-92	32	
20	RJ191G6362	Maa Shakti	1-Apr-25	22-Mar-83	41	
21	RJ21GC9001	Charbhuj	31-Mar-25	22-Feb-07	17	
22	RJ27GB6164	Charbhuj	31-Mar-25	15-Apr-94	30	
23	RJ21GA4509	Maa Shakti	1-Apr-25	15-Jul-95	29	
24	RJ02GA3274	Maa Shakti	1-Apr-25	13-May-09	15	
25	RJ14GB6470	Charbhuj	1-Apr-25	8-Jan-08	16	
26	RJ21GA2227	Maa Shakti	31-Mar-25	21-Jul-90	34	
27	RJ30GA2531	Charbhuj	31-Mar-25	22-Jul-11	13	
28	RJ21GA4087	Maa Shakti	1-Apr-25	11-Jan-95	29	
29	RJ06G5648	Charbhuj	31-Mar-25	9-Nov-04	19	RC Suspended
30	RJ27GB0258	Charbhuj	31-Mar-25	7-Mar-11	13	
31	RJ43GA3484	Charbhuj	31-Mar-25	11-Nov-03	20	
32	RJ27GC6361	Charbhuj	1-Apr-25	9-Jan-06	18	
33	RJ21GC0303	Maa Shakti	1-Apr-25	1-Jan-97	27	
34	RJ19GB8979	Maa Shakti	1-Apr-25	8-May-95	29	
35	RJ27GC4221	Charbhuj	31-Mar-25	26-Mar-02	22	
36	RJ08GA5888	Charbhuj	31-Mar-25	1-Feb-12	12	
37	RJ21GB4680	Maa Shakti	1-Apr-25	18-Nov-96	27	
38	RJ21GD5893	Charbhuj	6-Apr-25	20-Sep-07	17	
39	RJ21GD2339	Charbhuj	1-Apr-25	18-Jun-07	17	
40	RJ21GC0684	Charbhuj	31-Mar-25	1-Apr-81	43	
41	RJ27GE1815	Maa Shakti	1-Apr-25	8-Apr-05	19	
42	RJ191G7253	Charbhuj	1-Apr-25	15-Oct-88	36	
43	RJ21GE3173	Maa Shakti	1-Apr-25	29-May-09	15	
44	RJ30GA2745	Charbhuj	1-Apr-25	5-Nov-11	12	
45	RJ21GC5283	Charbhuj	31-Mar-25	9-Feb-05	19	
46	RJ19GD1102	Charbhuj	1-Apr-25	1-Jul-96	28	
47	RJ21GB6224	Maa Shakti	31-Mar-25	27-Apr-96	28	
48	RJ20GA3332	Maa Shakti	1-Apr-25	20-Apr-09	15	RC Suspended
49	RJ27GB9209	Charbhuj	31-Mar-25	15-Mar-11	13	
50	RJ191G7151	Charbhuj	31-Mar-25	21-Jul-82	42	

For UltraTech Cement Limited
(Unit : Birla White)


Authorised Signatory

51	RJ27GA6983	Maa Shakti	1-Apr-25	9-Jul-09	15	
52	RJ27GB6103	Maa Shakti	1-Apr-25	30-Jan-95	29	
53	RJ21GC5167	Charbhuj	31-Mar-25	2-Dec-04	19	
54	RJ21GC6881	Maa Shakti	1-Apr-25	21-Oct-05	19	
55	RJ21GC6772	Maa Shakti	1-Apr-25	2-Feb-06	18	
56	RJ19GB2843	Maa Shakti	1-Apr-25	30-Dec-09	14	
57	RJ21GC6201	Maa Shakti	1-Apr-25	31-Dec-09	14	
58	RJ27GB4241	Maa Shakti	29-Mar-25	10-Oct-12	12	
59	RJ27GA7044	Maa Shakti	1-Apr-25	28-Jul-09	15	
60	RJ21GB8709	Maa Shakti	31-Mar-25	29-Apr-99	25	
61	RJ191G9099	Charbhuj	31-Mar-25	11-Apr-89	35	
62	RJ21GB4290	Charbhuj	31-Mar-25	6-Apr-99	25	
63	RJ192G1211	Charbhuj	31-Mar-25	17-Feb-90	34	
64	RJ19GA7001	Charbhuj	1-Apr-25	6-Oct-07	17	
65	RJ27GD6031	Charbhuj	1-Apr-25	7-Jun-06	18	
66	RJ19GD1382	Maa Shakti	1-Apr-25	27-Jun-13	11	
67	RJ21GC5328	Charbhuj	1-Apr-25	22-Aug-03	21	RC Suspended
68	RJ19GC1373	Charbhuj	1-Apr-25	15-Oct-96	28	
69	RJ09GA7794	Charbhuj	31-Mar-25	4-Jan-13	11	
70	RJ27GB1212	Charbhuj	31-Mar-25	21-Jun-08	16	
71	RJ27GD4158	Charbhuj	31-Mar-25	25-Jun-04	20	
72	RJ19GA7701	Maa Shakti	1-Apr-25	16-Dec-92	31	
73	RJ22GA8573	Maa Shakti	1-Apr-25	2-Nov-00	23	
74	RJ19GD4746	Maa Shakti	1-Apr-25	14-Mar-14	10	
75	RJ19GA7433	Charbhuj	5-Apr-25	28-Nov-07	16	
76	RJ21GC2606	Charbhuj	31-Mar-25	6-May-96	28	
77	RJ191G5776	Maa Shakti	1-Apr-25	1-Mar-88	36	
78	RJ19GC1617	Charbhuj	1-Apr-25	24-Oct-96	28	
79	RJ21GC8008	Charbhuj	1-Apr-25	17-Nov-06	17	
80	RJ21GC0228	Charbhuj	1-Apr-25	5-Jul-02	22	
81	RJ21GA6867	Maa Shakti	1-Apr-25	20-Feb-97	27	
82	RJ14GP1363	Charbhuj	31-Mar-25	4-Mar-06	18	
83	RJ19GD7042	Maa Shakti	1-Apr-25	9-Jul-99	25	
84	RJ19GF7748	Charbhuj	1-Apr-25	29-Oct-03	20	
85	RJ21GE1291	Charbhuj	1-Apr-25	3-Jun-08	16	
86	RJ21GC2416	Charbhuj	31-Mar-25	12-Nov-01	22	
87	RJ21GC7317	Charbhuj	1-Apr-25	26-Aug-06	18	
88	RJ19GB3829	Maa Shakti	1-Apr-25	11-Dec-09	14	
89	RJ19GD0174	Charbhuj	31-Mar-25	16-Apr-13	11	
90	RJ14GA3459	Charbhuj	31-Mar-25	3-Jun-13	11	
91	RJ19GG3622	Charbhuj	31-Mar-25	13-Sep-04	20	
92	RJ22GB2548	Charbhuj	31-Mar-25	27-Dec-03	20	
93	RJ21GB8725	Maa Shakti	1-Apr-25	20-Aug-96	28	
94	RJ30GA1936	Maa Shakti	1-Apr-25	12-May-10	14	
95	RJ21GC1237	Charbhuj	1-Apr-25	10-Feb-06	18	
96	RJ19GE4083	Charbhuj	1-Apr-25	21-Jan-10	14	
97	RJ19GF6020	Charbhuj	1-Apr-25	24-Jan-01	23	
98	RJ27GB6351	Maa Shakti	31-Mar-25	11-Aug-10	14	
99	RJ21GE1558	Maa Shakti	17-Jan-25	12-Dec-08	15	
100	RJ21GC8116	Charbhuj	1-Apr-25	24-Feb-06	18	
101	RJ19GF6202	Maa Shakti	31-Mar-25	1-May-03	21	
102	RJ21GC5602	Charbhuj	1-Apr-25	24-Jan-05	19	

For UltraTech Cement Limited
(Unit : Biria White)


Authorised Signatory

103	RJ27GD3563	Charbhuj	31-Mar-25	3-Aug-05	19	
104	RJ21GC5452	Charbhuj	1-Apr-25	16-Aug-05	19	
105	RJ21GD1388	Charbhuj	1-Apr-25	7-Mar-07	17	
106	RJ19GC9006	Maa Shakti	1-Apr-25	6-Feb-13	11	
107	RJ27GD3730	Charbhuj	31-Mar-25	13-Aug-03	21	
108	RJ21GC6833	Maa Shakti	27-Mar-25	26-Nov-05	18	
109	RJ21GC0649	Maa Shakti	1-Apr-25	8-Apr-88	36	
110	RJ21G2670	Maa Shakti	1-Apr-25	2-Apr-04	20	
111	RJ27GC0985	Maa Shakti	1-Apr-25	10-Mar-11	13	
112	RJ21GC5780	Charbhuj	1-Apr-25	28-Mar-05	19	
113	RJ21GC0644	Maa Shakti	1-Apr-25	22-Apr-03	21	
114	RJ19GF5432	Maa Shakti	27-Mar-25	16-Aug-02	22	
115	RJ06GC9955	Maa Shakti	1-Apr-25	1-Jul-24	0	
116	RJ14GH5906	Charbhuj	31-Mar-25	11-Nov-16	7	
117	RJ21GB8765	Maa Shakti	1-Apr-25	2-May-17	7	
118	RJ21GC0073	Maa Shakti	1-Oct-25	28-Feb-18	6	
119	RJ192G2793	Charbhuj	1-Apr-25	28-Feb-18	6	
120	RJ19GD1708	Charbhuj	1-Apr-25	23-Jul-13	11	
121	RJ19GC8168	Charbhuj	4-Apr-25	14-Dec-12	11	
122	RJ19GB0647	Maa Shakti	1-Oct-25	31-Mar-09	15	
123	RJ19GC1407	Charbhuj	31-Mar-25	14-Nov-95	28	
124	RJ27GB4255	Maa Shakti	31-Mar-25	5-Jun-97	27	
125	RJ43GA2770	Charbhuj	31-Mar-25	8-Apr-02	22	
126	RJ26GB0399	Charbhuj	1-Apr-25	12-Mar-12	12	
127	RJ19GF1099	Maa Shakti	1-Apr-25	16-Jan-02	22	
128	RJ21GB1008	Maa Shakti	1-Apr-25	30-Nov-12	11	
129	RJ19GC8601	Charbhuj	31-Mar-25	30-Mar-05	19	
130	RJ19GE8483	Maa Shakti	31-Mar-25	29-Nov-99	24	
131	RJ21GE1067	Charbhuj	1-Oct-25	11-Oct-07	17	
132	RJ19GA8649	Maa Shakti	1-Apr-25	5-May-08	16	
133	RJ21GA2028	Maa Shakti	31-Mar-25	18-Aug-07	17	
134	RJ14GB7846	Charbhuj	31-Mar-25	15-Mar-08	16	
135	RJ24GA2211	Maa Shakti	31-Mar-25	16-Aug-96	28	
136	RJ21GC0463	Charbhuj	31-Mar-25	14-Mar-97	27	
137	RJ19GG1431	Maa Shakti	1-Apr-25	24-Jan-03	21	
138	RJ19GF4791	Maa Shakti	1-Apr-25	19-Dec-02	21	
139	RJ27GB1522	Maa Shakti	1-Apr-25	19-Sep-11	13	
140	RJ21GA4474	Maa Shakti	1-Apr-25	25-Jun-10	14	
141	RJ27GA8003	Charbhuj	1-Apr-25	26-Feb-10	14	
142	RJ21GC6675	Charbhuj	1-Apr-25	11-Apr-95	29	
143	RJ23GA1902	Maa Shakti	1-Apr-25	26-Feb-08	16	RC Suspended
144	RJ37GA1498	Charbhuj	1-Apr-25	20-Apr-11	13	RC Suspended
145	RJ19GC3414	Maa Shakti	1-Apr-25	23-Feb-12	12	
146	RJ19GF5155	Maa Shakti	1-Apr-25	25-Mar-03	21	
147	RJ36GA1289	Charbhuj	31-Mar-25	13-May-10	14	
148	RJ27GA9208	Maa Shakti	31-Mar-25	25-May-91	33	
149	RJ27GA8574	Charbhuj	31-Mar-25	31-May-10	14	
150	RJ19GE9319	Charbhuj	31-Mar-25	1-Jan-02	22	
151	RJ21GC5416	Maa Shakti	1-Apr-25	8-Dec-04	19	
152	RJ21GC1748	Maa Shakti	31-Mar-25	23-Oct-03	21	
153	RJ21GB4116	Charbhuj	1-Apr-25	25-Jun-98	26	
154	RJ21GE2245	Charbhuj	1-Apr-25	23-Apr-09	15	

For UltraTech Cement Limited
(Unit : Birja White)

Authorised Signatory

155	RJ19GC7170	Maa Shakti	1-Apr-25	25-May-12	12	
156	RJ19GC6294	Maa Shakti	1-Apr-25	5-Oct-96	28	
157	RJ191G5597	Maa Shakti	31-Mar-25	27-May-03	21	
158	RJ21GC9488	Maa Shakti	1-Apr-25	23-Mar-92	32	
159	RJ19GA2266	Charbhuj	1-Apr-25	13-Apr-06	18	
160	RJ14GB3412	Maa Shakti	31-Mar-25	29-May-07	17	
161	RJ19GB6910	Maa Shakti	1-Apr-25	19-Nov-92	31	
162	RJ21G2130	Charbhuj	31-Mar-25	6-Nov-75	48	
163	RJ06GC1866	Charbhuj	1-Apr-25	1-Mar-02	22	
164	RJ21GC8102	Charbhuj	1-Apr-25	29-Dec-04	19	
165	RJ19GD2185	Maa Shakti	1-Apr-25	15-Dec-94	29	
166	RJ21GC1276	Charbhuj	1-Apr-25	9-Dec-03	20	
167	RJ19GA3166	Charbhuj	1-Apr-25	1-Jul-91	33	
168	RJ19GG4025	Maa Shakti	31-Mar-25	18-Oct-04	20	
169	RJ04GB1887	Charbhuj	31-Mar-25	22-May-99	25	
170	RJ19GC4691	Maa Shakti	1-Apr-25	11-May-12	12	
171	RJ19GG2425	Charbhuj	1-Apr-25	6-Sep-16	8	
172	RJ19GC7331	Maa Shakti	1-Apr-25	2-Jan-98	26	
173	RJ191G5588	Maa Shakti	1-Apr-25	24-Feb-83	41	
174	RJ21GC7810	Charbhuj	1-Apr-25	24-Jan-06	18	
175	RJ19GH2826	Maa Shakti	31-Mar-25	27-Mar-06	18	
176	RJ01GB2099	Maa Shakti	1-Apr-25	4-Feb-14	10	
177	RJ06GB2906	Maa Shakti	31-Mar-25	26-Jul-96	28	
178	RJ26GA6546	Charbhuj	29-Jan-25	10-Dec-07	16	
179	RJ15GA4959	Maa Shakti	27-Mar-25	11-Jan-00	24	
180	RJ21GC8318	Charbhuj	1-Apr-25	30-Dec-06	17	
181	RJ19GD8372	Charbhuj	1-Apr-25	17-Nov-99	24	
182	RJ21GC2316	Charbhuj	31-Mar-25	10-Oct-97	27	
183	RJ21GC0882	Maa Shakti	1-Apr-25	14-Jul-99	25	
184	RJ21GC6485	Charbhuj	4-Apr-25	28-Dec-05	18	
185	RJ21GC5425	Charbhuj	31-Mar-25	29-Jun-05	19	
186	RJ26GA0401	Maa Shakti	1-Apr-25	13-Nov-06	17	
187	RJ27GB9874	Maa Shakti	1-Apr-25	3-May-99	25	
188	RJ21GD5460	Maa Shakti	1-Apr-25	19-Jan-08	16	
189	RJ27GA7431	Charbhuj	31-Mar-25	3-Mar-09	15	
190	RJ23GA0963	Maa Shakti	1-Apr-25	1-Nov-06	17	
191	RJ32G3071	Maa Shakti	1-Apr-25	29-Sep-92	32	
192	RJ14GA0429	Maa Shakti	1-Apr-25	4-May-05	19	
193	RJ14GG5013	Charbhuj	31-Mar-25	15-Feb-00	24	
194	RJ14GD9497	Maa Shakti	1-Apr-25	8-Dec-11	12	
195	RJ21GD1896	Charbhuj	1-Apr-25	20-Oct-07	17	
196	RJ30GA2203	Charbhuj	31-Mar-25	15-Jan-96	28	
197	RJ27GE2171	Charbhuj	31-Mar-25	28-Jul-04	20	
198	RJ21GA4517	Charbhuj	1-Apr-25	17-Jun-95	29	
199	RJ27GC4280	Charbhuj	31-Mar-25	6-May-02	22	
200	RJ19GC4343	Charbhuj	1-Apr-25	18-Apr-12	12	
201	RJ19GB2510	Maa Shakti	1-Apr-25	25-Nov-09	14	
202	RJ19GC8736	Charbhuj	10-Apr-25	19-Nov-97	26	
203	RJ21GC2987	Maa Shakti	31-Mar-25	28-Feb-02	22	
204	RJ21GB5591	Charbhuj	1-Apr-25	17-Nov-15	8	
205	RJ21GD1459	Maa Shakti	1-Apr-25	23-Mar-05	19	
206	RJ21GC2318	Maa Shakti	1-Apr-25	29-Jan-92	32	

For UltraTech Cement Limited
(Unit : Biria White)


Authorised Signatory

207	RJ19GB7913	Harsh Ent.	4-Apr-25	4-Feb-11	13	
208	RJ19GF4980	Charbhuj	1-Apr-25	1-Nov-02	21	
209	RJ21GC2458	Maa Shakti	1-Apr-25	2-Sep-03	21	
210	RJ21GC2052	Harsh Ent.	4-Apr-25	19-Aug-03	21	
211	RJ19GE9800	Charbhuj	31-Mar-25	1-Nov-01	22	
212	RJ19GB6154	Charbhuj	1-Apr-25	1-Aug-95	29	
213	RJ19GC2104	Charbhuj	1-Apr-25	12-Jun-09	15	
214	RJ19GD4113	Charbhuj	1-Apr-25	28-Jan-14	10	
215	RJ22GA2480	Charbhuj	1-Apr-25	30-Dec-00	23	
216	RJ26GA6565	Charbhuj	31-Mar-25	14-Nov-07	16	
217	RJ36GA1329	Charbhuj	29-Mar-25	14-Jun-10	14	
218	RJ27GB0372	Maa Shakti	1-Apr-25	22-Mar-11	13	

For UltraTech Cement Limited
(Unit : Birla White)


Authorised Signatory

old RT274/8851

New - RT219C/2373

(62)



Government of Rajasthan
Certificate of Registration

(RJ) (T)

Slim

6377763819

RJ21GC2373 10/10/1980

344023721198

(03)

ALT

692001772526

SALIM

(01)

OR SEL

NIYAJ MOHD

DHANAPA TEH MERTA CITY Nagaur RJ 3
41510

(1)

(RJ) (T)

Vehicle Class

Goods Carrier

Reg. No.
RJ21GC2373

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
10/1980

Model Name
SE15^{CC}

Laden/
Unladen Wt. (kgs)
018500/005910

Colour
NP

Wheel Base
004225 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005883

Seating/Standing
002/00

No. of Cylinder
06

T00774603R



Page 2/4

Signature

OM Prakash Choudhary
Registration Authority
NAGOUR

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 13:02:55 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004401
Registration No. : RJ21GC2373
Date of Registration : 16/Oct/1980
Month & Year of Manufacturing : October-1980
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
80mm x 20 mm

02

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GE1409** Date of Reg. **31/10/2008**

Chassis No. **364352571518** Owner Sr. No. **04**

Engine No. **692D22426494**

Owner Name **SHARWAN PURI**

Son/Daughter/Wife of **JASSA PURI**

Address **TEKLIYA, TOONKALIYAN NAGOUR Nagaur**
RJ 342902

Peel Used
DIESEL

REN

RJ T Vehicle Class **Truck** **T13180670R**

Reg. No. **RJ21GE1409** Make's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **10/1992** Model Name **TECT 1510/42A**

Load/Unladen Wt. (kg) **11500/415200** Cyl. **6**

Wheel Base **800225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **801200** Seating/standing **0/06100**

No. of Cylinders **6**

OM Prakash Chodhary
Registration Authority
NAGAI IR

8458688138

Form 59

[See rules 115 (2)]

2

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 10:18:33 AM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004477
 Registration No. : RJ21GE1409
 Date of Registration : 31/Oct/2008
 Month & Year of Manufacturing : October-1992
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

3

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GA2419** Date of Reg. **28/04/1990**

Chassis No. **344073347374** Engine No. **692001358439**

Owner Name **CHHOTU RAM**
Son/Daughter/Wife of **RAMBUKH**

Address **BOLA KIDHANI TUKLIYA MERTA Nagaur**
RJ 342902

Vehicle Class **ALT**

Fuel Used **DIESEL**

Circle No. **03**

Reg. No. **RJ19GA2419** Month & Yr. of Reg. **04/1990**

Vehicle Class **Truck**

Manufacturer's Name **TATA MOTORS LTD**

Model Name **LP 1210/52**

Colour **NA**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **052/00**

Laden Weight (kg) **018500/000000**

Wheel Base **085195 mm**

Cubic Capacity **000032**

No. of Cylinders **6**

Supriya
Registration Authority

Y12001039R

Form 59

[See rules 115 (2)]

03

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 15:49:58 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004422
Registration No. : RJ19GA2419
Date of Registration : 28/Apr/1990
Month & Year of Manufacturing : April-1990
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

4

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GC7085** Date of Reg. **29/05/2006**

Chassis No. **373145JUZ741007** Owner Sr. No. **03**

Engine No. **697TC56HUZ127159**

Owner Name **TEJA RAM**

Son/Daughter/Wife of **SANGRAM RAM**

Fuel Used **DIESEL**

Address **68 JATO KA BAS GRAM POST BASNI SEJA
TEH MERTA CITY DIST NAGOUR Nagaur
RJ.342902**

REN

Vehicle Class **T0984587R**

Reg. No. **RJ21GC7085** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **05/2006** Model Name **SE 1613M2**

Ladeny **018500/006310** Colour **NP**

Unladen Wt. (kg) **004225** Body Type **TRUCK (OPEN BODY)**

Wheel Base **005883** Seating/standing **006/00**

Cubic Capacity **6**

No. of Cylinders **6**

OM Prakash Choudhary
Registration Authority
NAGOUR

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : **01/10/2024**Time : **19:08:20 PM**Validity upto : **31/03/2025**

Certificate SL. No. : RJ01600080012250
 Registration No. : RJ21GC7085
 Date of Registration : 29/May/2006
 Month & Year of Manufacturing : May-2005
 Valid Mobile Number : *****0000
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0160008
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.87

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

मनमोहन जलवाजियाँ
 मो.-9667707729, 9414862233
 श्री राना सर्विसेज, गोदन

Add
RJDC
2406

Mukesh Kaswa
8107271102

5

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GC2406** Date of Reg. **03/10/1996**

Chassis No. **360324GTQ726182** Driver Lic. No. **03**

Engine No. **697D23GTQ783306**

Owner Name **MUKESH KASWA**

Son/Daughter/Wife of **LUNA RAM**

Address **KASWA KA BASS RAMNAGAR TEH MERTA CI TY Nagaur RJ 342902**

Fuel Used **DIESEL**

Vehicle Class **Truck** T01336436R

Reg. No. **RJ19GC2406** Make's Name **TATA MOTORS LTD**

Month of Mfg. **10/1996** Model Name **LPT 1613**

Laden/Weight **418500/206200** Colour **RP**

Wheel Base **604225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005675** Seating Standing **00/00**

No. of Cylinders **06**

Prakash
OM Prakash Choudhary
Registration Authority
NAGAU

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date

02/10/2024

Time

11:54:17 AM

Validity upto

01/04/2025



Certificate SL. No. : RJ02700470001747
 Registration No. : RJ19GC2406
 Date of Registration : 03/Oct/1996
 Month & Year of Manufacturing : October-1996
 Valid Mobile Number : *****8978
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.88

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator

60mm x 20 mm

Government of Rajasthan
Certificate of Registration

(RJ)

5

Reg. No. RJ21GA5449 Date of Reg. 16/11/1994

Chassis No. 360044JVQ119233

Owner Sr. No. (02)

Engine No. 697D24JVQ125501

Owner Name
BAKSHA RAM

Son/Daughter/Wife of
CHHOGA RAM

Address
32 BASANI SAIJA TEH - MERTA NAGAU
TO 11/AUG/15 RJ 999999

(6)

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 12:14:45 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004385
 Registration No. : RJ21GA5449
 Date of Registration : 16/Nov/1994
 Month & Year of Manufacturing : November-1994
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate

60 x 30 mm

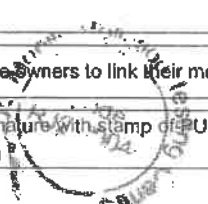


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Vehicle Owners to link their mobile numbers to registered vehicle by logging to <https://puc.parlvahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm



RJ 19 GC / 2143

Government of Rajasthan
Certificate of Registration

RJ T

07

Fuel Used
DIESEL

Reg. No. RJ19GC2143 Date of Reg. 07/12/2011
Chassis No. MAT361263R1A00031
Engine No. 697TC66AT1100280
Owner Name RAJESH
Son/Daughter/Wife of BHANVARU RAM
Address 66 MUNDELO KA BASS DHANAPA
TEH MERTA CITY
NAGAUUR 7.1.2016

Owner Sr. No. 02

TO

7

RJ T

Reg. No. RJ19GC2143
Month & Yr. of Mfg. /2011
Laden/Unladen Wt. (kgs) 016200/6000
Wheel Base 3625 mm
Cubic Capacity 5675
No. of Cylinders 6

Vehicle Class
HGV
Maker's Name TATA M
Model Name SE 1613/42 COWL
Colour NP
Body Type TRUCK
Seating/Standing 6



Form 22 A

3402
O.P. BUDHANIYA
Registration Authority
NAGAUUR

RUC- 4/14/25

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 05/10/2024
Time : 07:34:53 AM
Validity upto : 04/04/2025



Certificate SL. No. : RJ02100110004602
 Registration No. : RJ19GC2143
 Date of Registration : 07/Dec/2011
 Month & Year of Manufacturing : December-2011
 Valid Mobile Number : *****6584
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

Government of Rajasthan
Certificate of Registration

(RJ) (T)

8

Reg. No. **RJ27GB0347** Date of Reg. **17/03/2011**

Chassis No. **360044HUQ120933**
Engine No. **697D24HUQ133151**

Owner Sr. No. **05**

TO

Fuel Used
DIESEL

Owner Name
KOLA RAM
Son/Daughter/Wife of

BHAKAR RAM
Address

**KUMHARON KA BAS TUKALIYA NAGAUR, Na
gaur RJ 342902**

(RJ) (T)

Vehicle Class
Goods Carrier

TELEPHONE

Reg. No. **RJ27GB0347**
Month & Yr. of Mfg. **03/1995**

Maker's Name
TATA MOTORS LTD
Model Name
SE 1612/42

Laden/
Unladen Wt. (kg)
018500/006470

Colour
NA
Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/standing
006/00

Cubic Capacity
000120

No. of Cylinders
4

Supriya
Supriya
Registration Authority

NAGAUR



Form 59

[800 rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date

Time

Validity upto

: 01/10/2024
: 12:42:03 PM
: 31/03/2025



Certificate SL. No. : RJ02100110004394
 Registration No. : RJ27GB0347
 Date of Registration : 17/Mar/2011
 Month & Year of Manufacturing : March-1995
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

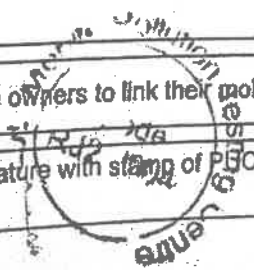


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



RJ27GB/2699

09



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. **RJ27GB2699** Date of Reg **14/02/2012**



Chassis No. **MAT373155C1A00709**
Engine No. **697TC69AXY100621**

Owner
St. No. **03**

TO

Fuel Used
DIESEL

Owner Name
MANGU SINGH
Son/Daughter/Wife of

Address
MEG SINGH

**RAJPURO KA BASS KHARIYA KHANGAR JOD
HPUR Jodhpur RJ 342001**

RJ T

T00702819R

Reg. No. **RJ27GB2699**
Month & Yr. of Mfg. **01/2012**
Laden/
Unladen Wt. (kgs) **016200/006200**
Wheel Base **004225 mm**
Cubic Capacity **005875**
No. of Cylinders **06**

Vehicle Class
Tractor
Maker's Name **TATA MOTORS LTD**
Model Name **SE 1613/42 FC**
Colour **NP**
Body Type **TRUCK (OPEN BODY)**
Seating/Standing **006/00**

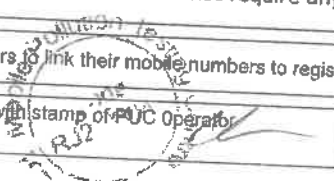
RAS ARVIND JAKHAR
Registration Authority
JODHPUR

9

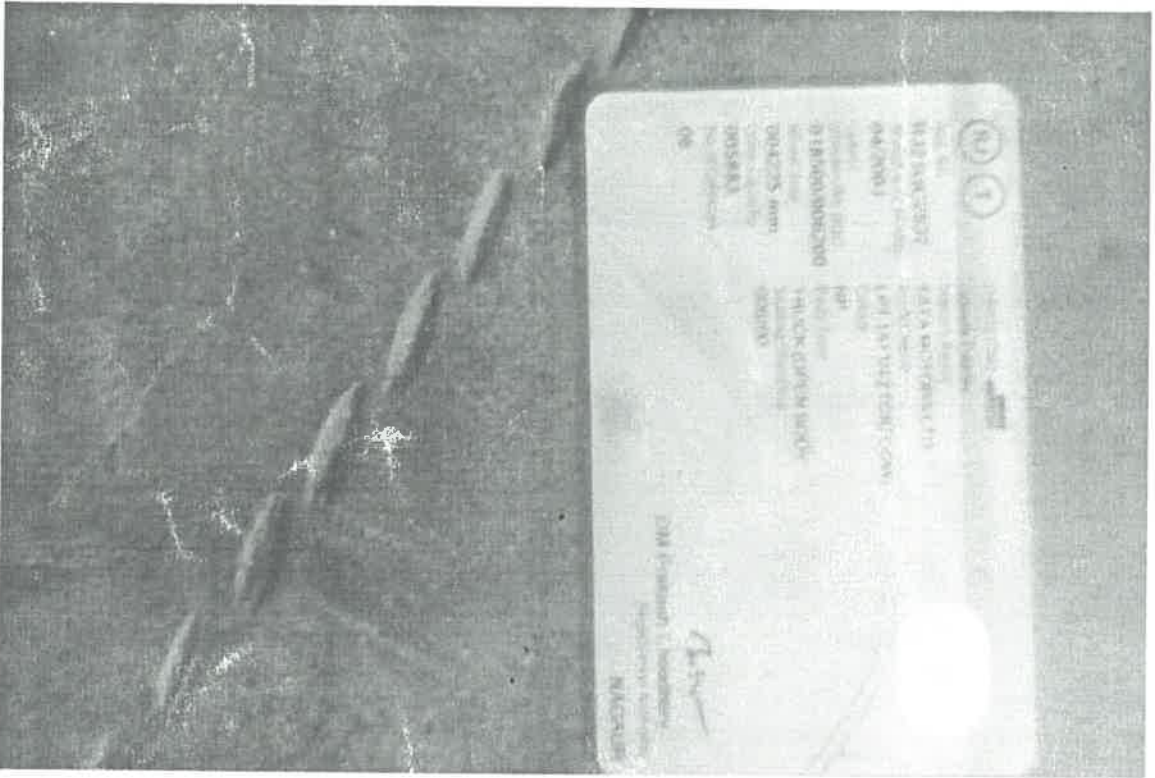
Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:57:30 PM
Validity upto : 01/04/2025Certificate SL. No. :
Registration No. : RJ02100110004505
Date of Registration : RJ27GB2699
Month & Year of Manufacturing : 14/Feb/2012
Valid Mobile Number : January-2012
Emission Norms : *****8223
Fuel : BHARAT STAGE III
PUC Code : DIESEL
GSTIN : RJ0210011
Fees :
ML observation : Rs.100.00
NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
30mm x 20 mm

10



Q52162 2537

[See rules 115 (2)]

Pollution Under Control Certificate

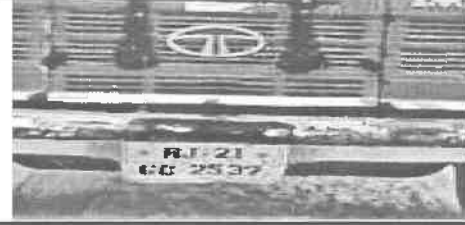
Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 11:56:50 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100020014296
Registration No. : RJ21GC2537
Date of Registration : 24/Apr/2004
Month & Year of Manufacturing : April-2004
Valid Mobile Number : *****7763
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210002
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.62

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ 21GB/5273

12
11 ✓

**Government of Rajasthan
Certificate of Registration** (RJ) (T)

Reg. No. **RJ 21GB5273** Date of Reg. **28/11/1996**

Chassis No. **373044J10125601** Owner Sr. No. **04**

Engine No. **697021/10145/22**

Owner Name **PAFIK**

son/Daughter/Wife of **S. O LALU KHAN**

Address **SAWARIYO KA BAS
SURPURA TEH - MERTA CITY
NAGAUR**

Fuel Used **DIESEL**

RRM

(RJ) (T) Vehicle Class **T01031898R**

Reg. No. **RJ21GB5273** Maker's Name **TATA M**

Month & Yr. of Mfg. **/1996** Model Name **SE 1613/42 COWL**

Laden/Unladen Wt. (kgs) **016200/4100** Colour **NA**

Wheel Base **3625 mm** Body Type **TRUCK**

Cubic Capacity **5675** Seating/Standing **1**

No. of Cylinders **6**

3402
O.P. BUDHANIYA
Registration Authority
NAGAUR

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:58:13 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001775
Registration No. : RJ21GB5273
Date of Registration : 28/Nov/1996
Month & Year of Manufacturing : January-1996
Valid Mobile Number : *****7878
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

N 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

12



Government of Rajasthan Certificate of Registration

RJ **T**

Reg. No. **RJ21GB6010** Date of Reg. **05/04/1999**

Chassis No. **373011B8Q702613**
Engine No. **697D22B8Q710383**

Owner
Sr. No. **04**

AIT

Owner Name
JAMALUDIN
Son/Daughter/Wife of

HAKIM KHAN
Address

**BASNISIYA CHARANA BASNI SEJAN TH. M
ERTA NAGPUR RAJASTHAN RJ 342902**



Fuel Used

DIESEL

[See rules 115 (2)]

Pollution Under Control Certificate

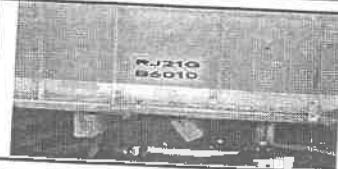
Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:03:30 PM
Validity upto : 01/04/2025



Certificate SL. No. :
Registration No. : RJ02700470001777
Date of Registration : RJ21GB6010
Month & Year of Manufacturing : 05/Apr/1999
Valid Mobile Number : April-1999
Emission Norms : *****8978
Fuel : BHARAT STAGE I
PUC Code : DIESEL
GSTIN : RJ0270047
Fees :
MIL observation : Rs.100.00
No

Vehicle Photo with Registration plate
60 mm x 30 mm

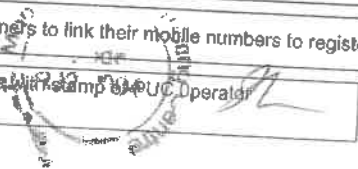


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	2.07

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature With stamp of PUC Operator
60mm x 20 mm





Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. **RJ21GC2084** Date of Reg. **16/04/1985**

Chassis No. **344073801851**

Engine No. **675D01806320**

Owner Sr. No. **(D4)**

TO



Fuel Used
DIESEL

Owner Name
BAKSARAM
Son/Daughter/Wife of
AASURAM
Address
**DHANAPA TEH MERTA CITY DIST NAGOUR
Nagaur RJ 341029**

(RJ) (T)

Vehicle Class **Goods Carrier**

T00892002R

Reg. No. **RJ21GC2084**
Month & Yr. of Mfg. **00/1985**

Maker's Name **TATA MOTORS LTD**
Model Name **LPT 1612/COWL/42**



Laden/
Unladen Wt. (kgs) **018500/006200**

Colour **NP**
Body Type **TRUCK (OPEN BODY)**

Wheel Base **001662 mm**

Seating/Standing **006/00**

Cubic Capacity **000035**

No. of Cylinders **06**

OM Prakash Choudhary
Registration Authority
NAGOUR

**Pollution Under Control Certificate**
 Authorised By :
 GOVERNMENT OF RAJASTHAN

 Date : 01/10/2024
 Time : 12:55:13 PM
 Validity upto : 31/03/2025

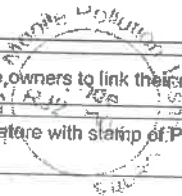
 Certificate SL. No. : RJ02100110004398
 Registration No. : RJ21GC2084
 Date of Registration : 16/Apr/1985
 Month & Year of Manufacturing : -1985
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

 Vehicle Photo with Registration plate
 60 mm x 30 mm


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

 Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

 Authorised Signature with stamp of PUC Operator
 60mm x 20 mm


Government of Rajasthan
Certificate of Registration

15



Reg. No. RJ19GC0230 Date of Reg. 22/03/2011



Chassis No. MAT361207B1B03725
Engine No. 697TC66BYY103570

Owner Sr. No. 03

ALT

Owner Name
PAPPU RAM
Son/Daughter/Wife of

Used

DIESEL

RAMDAYAL
Address

TUKLIYA TOONKALIYAN NAGOUR Nagaur
RJ 342902



Reg. No. RJ19GC0230
Month & Yr. of Mfg. 02/2011

Vehicle Class
Goods Carrier
Maker's Name TATA MOTORS LTD
Model Name LPT 1616/42/697
Colour N/P

Under
Innaden No. (KGS) 018500/006510
Wheel Base 004225 mm
Cubic Capacity 005675

Body Type TRUCK (OPEN BODY)
Seating/Standing 006/00

No. of Axles 5

Supriya

Registered Authority

NAGOUR

Form 59

[See rules 115 (2)]

17

Pollution Under Control Certificate

Authorised By :

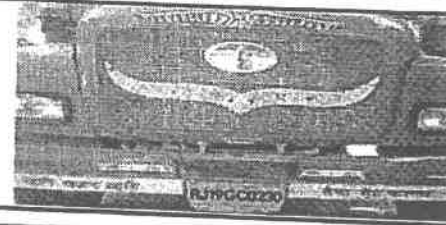
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 11:50:57 AM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001746
 Registration No. : RJ19GC0230
 Date of Registration : 22/Mar/2011
 Month & Year of Manufacturing : February-2011
 Valid Mobile Number : *****7878
 Emission Norms : EURO 2
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees :
 MIL observation : Rs.100.00
 No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.25

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by log

**Government of Rajasthan
Certificate of Registration**

(RJ) (T)

Reg. No. **RJ21GB4547** Date of Reg. **13/01/2000**

Chassis No. **373045100719918** Owner Sr. No. **03**

Engine No. **69702100776107** Owner Name **KHATUNI**

Address **Son/Daughter/Wife of
S/O HAKIM KHAN
BASANI SIYA CHARANA
TEH MERTA CITY
NAGOUR**

Fuel Used **DIESEL**

14

T01004809R

(RJ) (T)

Vehicle Class **MVGBVT**

Reg. No. **RJ21GB4547** Maker's Name **TATA M.**

Month & Yr of Mfg. **1/1999** Model Name **SE 1613/47 COWL**

Colour **NA**

Unladen Wt. (kgs) **016200/6080** Body Type **TRUCK**

Wheel Base **3625 mm** Seating/Standing **6**

Cubic Capacity **5875** No. of Cylinders **6**

D.P. BUDHANIYA
Registration Authority
NAGOUR

Form 59

[See rules 115 (2)]

15

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:53:15 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001773
Registration No. : RJ21GB4547
Date of Registration : 13/Jan/2000
Month & Year of Manufacturing : January-1999
Valid Mobile Number : *****8878
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

STATE TRANSPORT DEPARTMENT

[NAGOUR DTO]

VEHICLE PARTICULARS



Registration No: RJ211031V7104272 Registration No: RJ21GC7998
 Registration Date: 10-Feb-2008 Previous Registration No: :
 Serial No: 2 Owner Name: SURENDRA SINGH
 Mfr/Daughter of: RAM SWAROOP
 Present Address: RAM NAGAR TUNKLIYA, TEH MERTA CITY,, Nagaur, Rajasthan-342902
 Vehicle Class: Goods Carrier Vehicle Maker: TATA MOTORS LTD
 Vehicle Type: TRUCK (OPEN BODY) No of Cylinders: 6
 Year of Manufacturing: 2/2006 Engine No: 697TC56MUZ143758
 Chassis No: 373145ATZ700037 Seat(including driver): 5
 Gross Power: 5675.00 Laden Wt(kg): 18500
 Laden Wt(kg): 7120 Tax Amount: 19179
 Registration Valid upto: 25-Oct-2036 Cubic Capacity: 5675.00
 Paid upto: 31-Mar-2021 Fuel: DIESEL
 For: N P Vehicle Model: SE1613/42
 Valid upto: 25-Oct-2022 Floor Area: 0.000
 Emission Norms: EURO 2 Wheel Base: 4225
 Vehicle Status: Active
 Last Change of Address done on: 16-Apr-2019
 Last Alteration of Vehicle done on:
 2 Insurance From KOTAK MAHINDRA vide policy certificate/covernote no PBT/00000321785 is valid from 31-Aug-2021 to 30-Aug-2022.
 HP Details:

NOC Details:

Black List Details:

9414813552

Mobile No:

Email Id:

Particular Fee Rs. 100/- paid vide cash receipt no RJ211031C3340346 dated 31-Oct-2021.

Other State/Transfer/Conversion Details:

Previous Owner

: MUKESH SAINI

Old State

: Rajasthan

Transfer Date

: 16-Apr-2019

Previous RegNo

: RJ14GA4483

Entry Date

: 16-Apr-2019

Conversion Date

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight (in kgs)
a) Front:	1000*20	6000
b) Rear:	1000*20	10200
c) Other:	2	2
d) Tandem:	2	2

Printed On: 31-Oct-2021 10:28:35

Note: This is a computer generated document. Authority Signature is not required. The document can't be used a MV document in the Vehicle

**Pollution Under Control Certificate**
 Authorised By :
 GOVERNMENT OF RAJASTHAN

 Date : 01/10/2024
 Time : 11:08:57 AM
 Validity upto : 31/03/2025

 Certificate SL. No. : RJ02100110004364
 Registration No. : RJ21GC7998
 Date of Registration : 10/Feb/2006
 Month & Year of Manufacturing : February-2006
 Valid Mobile Number : *****1369
 Emission Norms : EURO 2
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

 Vehicle Photo with Registration plate
 60 mm x 30 mm


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

 Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. Date of Reg.
RJ26GA5911 13/03/2008

Chassis No.
373344B1Z708457

Engine No.
9973056872106232

Registration
VINOD SINGH
Father of

SORAN SINGH
Address

BAGNI SEJA MERTA CITY NAGOUR RJ 34
1015

Cashier
S. No. 05

ALT

17

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 16:27:07 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02700470001723
Registration No. : RJ26GA5911
Date of Registration : 13/Mar/2006
Month & Year of Manufacturing : March-2006
Valid Mobile Number : *****7997
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUCC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
NIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.07

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

KJ119-G-2382

GOVERNMENT OF RAJASTHAN
Office of Regional Transport Officer, Jodhpur

FORM 23
(See Rule 481)

CERTIFICATE OF REGISTRATION

Registration Number: **RJ19-G-2382**
 Class of Vehicle: **SE 1210/42**
 Name of the Dealer Name & Address: **Re-Registration**
 Name of the Owner (Permanent): **SURAJEHAN SINGH S/O JOG SINGH**
TALANPUR, MERTA CITY
NAGAR
 Name of the Owner (Temporary): **SUBHASH CHONK, RATANABAD**
JODHPUR



DETAILED DESCRIPTION

Class of vehicle: **HEV**
 Class of vehicle is: **Assignment**
 Previous Registration No.: **RJ19-G-2382**
 Previous Registration Date: **01/08/1992**
 Previous Registration Valid upto: **1/1/1992**
 Name of the Owner: **SURAJEHAN SINGH S/O JOG SINGH**
 District, State: **JODHPUR, Rajasthan**
 Mode of purchase/Lease/Type: **No**
 Name of the Manufacturer: **TATA**
 Name and Address: **Re-Registration**
 Body: **Truck Heavy-Open**
 Year of Manufacture: **00-1992**
 No. of Cylinders: **6**
 Number: **364073410740**
 Number: **692D01425532**
 Fuel in the Engine: **Diesel**
 Power (H.P.): **31.50**
 Capacity: **0.00**
 Classification: **SE 1210/42**
 Capacity (including driver): **6**
 Weight: **6200**
 Colour of the vehicle: **N/R**
 Vehicle Height certified by the manufacturer: **16200Kgms.**
 Vehicle Height: **16200Kgms.**
 Description, Size of Tyre:
 Front axle: **2, 1000*20**
 Rear axle: **4, 1000*20**
 Other axle: **0, 0**
 Other axle: **0, 0**
 Gross weight:
 Front axle: **6000 kgms.**
 Rear axle: **10200 kgms.**
 Other axle: **0 kgms.**
 Other axle: **0 kgms.**
 Date & Cost: **Rs. 0.00**
 Is it Government/Private: **Private**
 Is it Government/Private: **No**
 Tax Rate: **0.00%**

Multiple official stamps and signatures are present on the right side of the document. The stamps include the Government of Rajasthan emblem and various departmental seals. A prominent signature is visible in the center-right area, along with a date stamp '23/02'. Other smaller stamps and signatures are scattered throughout the lower right portion of the page.

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This certificate is valid from 25/01/2008

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

21

Date : 01/10/2024
Time : 10:26:43 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004351
Registration No. : RJ19GA7882
Date of Registration : 01/Aug/1992
Month & Year of Manufacturing : August-1992
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
ML observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.52

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator.
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

18

Reg. No. RJ19GF0325 Date of Reg. 11/03/2002

Chassis No. 373141MYZ726643
Engine No. 697TC48MYZ90015

Owner Sr. No. 04

To



Fuel Used
DIESEL

Owner Name
CHHOTU KHA
Son/Daughter/Wife of
NIYAJ MOHD
Address
VYAPRIYO KI DHANI BIRTIYA KHURD RAI
PUR Pali RJ 306105

RJ T

Reg. No. RJ19GF0325

Month & Yr. of Mfg. 12/2001

Laden/Unladen Wt. (kg) 018500/006200

Wheel Base 005883 mm

Cubic Capacity 005883

No. of Cylinders 6

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
008/00

13045640



Form 217

Supriya

Registration Authority

NAGALUR

20

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 10:32:43 AM
Validity upto : 01/04/2025



Certificate Sl. No. : RJ02100110004481
Registration No. : RJ19GF0325
Date of Registration : 11/Mar/2002
Month & Year of Manufacturing : December-2001
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

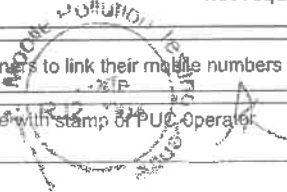


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



RJ 19/14/6362

22

20

R-0268277

GOVERNMENT OF RAJASTHAN
Office of Regional Transport Officer, Jodhpur
FORM 23

[See Rule 4B]
CERTIFICATE OF REGISTRATION

Registration Number : **RJ 19-10-6362**
Type of Vehicle : **TATA TRUCK**
Name of the Dealer Name & Address : **ASSIGNMENT**
Registered Owner : **TEJA RAM S/O BHIKA RAM**
(Permanent) : **V.P-PUNDLU, TEH-MERTA CITY**
(Temporary) : **NAGOUR**
12 TH ROAD, SARDARPURA
JODHPUR, WEF-11.03.87

Owner(s) : **1**
Description of vehicle : **DETAILED DESCRIPTION**
Type of vehicle : **HGV**
Assignment for vehicle is : **Assignment**
Previous Registration No. : **RND-3406**
Previous Registration Date : **22/03/1983**
Previous Registration Valid upto : **/ /**
Previous Owner : **TEJA RAM S/O BHIKA RAM**
Previous District, State : **JODHPUR, Rajasthan**
Mode of purchase/Lease/Hypo. : **No**
Buyer's Name : **TATA**
Buyer's Name and Address : **ASSIGNMENT**
Type of Body : **Truck Heavy-**
Year of Manufacture : **00-1983**
Number of Cylinders : **6**
Engine Number : **344073763902**
Number : **692D01766871**
Registered in the Engine : **Diesel**
Power (B.H.P.) : **30.20**
Capacity : **0.00**
Classification : **TATA TRUCK**
Base : **4225MM**
Gross Capacity (including driver) : **As per rule**
Gross Weight : **6770**
Gross Weight certified by the Manufacturer : **15660Kgms.**
Registered : **0Kgms.**
Description, Size of Tyre : **2, 900x20,**
Front axle : **4, 900x20,**
Rear axle : **0, ,**
Any other axle : **0, ,**
Gross axle weight : **5640 kgms.**
Front axle : **10020 kgms.**
Rear axle : **0 kgms.**
Any other axle : **0 kgms.**
Date of issue & Cost : **14/03/1983, Rs.0.00**
Mode of purchase : **Private**
Is it Government/Private : **Rs.0.00,**
Registered or Not : **No Tax Rate - 0.00%**

Certificate is valid from 14/07/2003



वे 52680
B.O.C. (Hindi) (Part) Jodhpur
Date 24/10/11
श्री. श्री. श्री. बाबु देव
श्री. यशनाथ
श्री. पुनल्लु न. पेडेल
श्री. गोपाल
24/11/2011
20/11/11
जिला परिवहन अधिकारी
नागौर
कोड RJ-21

Signature of the Registrar
Date

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 13:16:48 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004497
 Registration No. : RJ191G6362
 Date of Registration : 22/Mar/1983
 Month & Year of Manufacturing : March-1983
 Valid Mobile Number : *****8223
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm

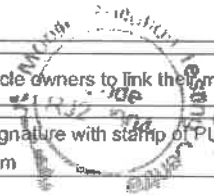


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link the mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm



Government of Rajasthan
Certificate of Registration

Reg. No. RJ21GC9001 **Date of Reg.** 22/02/2007

Chassis No. 373344ASZ101947 **Owner Sr. No.** 03


Engine No. 647TC55ASZ101319

Owner Name RAMRAJ
Son/Daughter/Wife of TEJA RAM

Address
68, JATO KA BAS GRAM POST BASNI SEJ
A Nagaur RJ 342902

Fuel Used
DIESEL

FIT

Vehicle Class  **T07053527R**

Reg. No. RJ21GC9001 **Maker's Name** TATA MOTORS LTD

Month & Yr. of Mfg. 01/2007 **Model Name** LPT 1613/42

Laden/Unladen Wt. (kgs) 018500/006130 **Colour** NP

Wheel Base 005195 mm **Body Type** TRUCK open body

Cubic Capacity 005675 **Seating/Standing** 006/00

No. of Cylinders 6

OM Prakash Choudhary
Registration Authority
NAGAUUR

Form 23 A

[See rules 115 (2)]

Pollution Under Control Certificate

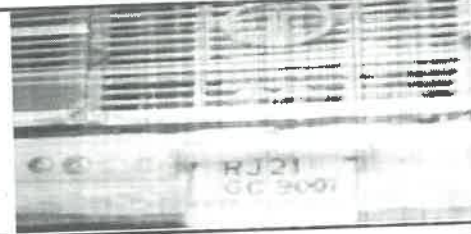
Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 19:06:50 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ01600080012249
Registration No. : RJ21GC9001
Date of Registration : 22/Feb/2007
Month & Year of Manufacturing : January-2007
Chassis Number : *****0000
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0160008
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

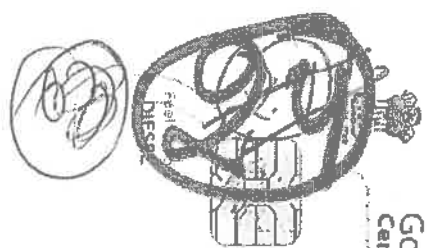
Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

मनमोहन जलवािनियों
मो.-9667707729, 9414862233
श्री राना सर्विसेज, गोटन

22

RJ224B/6164



Government of Rajasthan Certificate of Registration

(RJ) **(T)**

Reg. No. **RJ22GB6164**
Class No. **34503A30100551**
Engine No. **69700450100759**
Owner Name **SUKHA RAM**
Son/Daughter/Wife of **PADMA RAM**
Address **TALANPUR
TEH MERTA CITY
NAGAUR 6-4, 2016**

Date of Reg. **15/04/1997**

Owner
Sl. No. **(03)**

TO

(P) **(T)**

Reg. No. **RJ22GB6164**
Mfg. & Yr. of Mfg. **1993**
Livery/
Unladen Wt. (kgs) **016200/6200**
Wheel Base **4225 mm**
Cubic Capacity **5675**
No. of Cylinders **6**

Vehicle Class **TRUCK**

Maker Name **TATA**
Model Name **1518 SE**
Gear **NP**
Body Type **TRUCK**
Seating/standing **3**



3002
O.P. BUDHWATI,
Registration Authority
NAGAUR

Form 21A

24

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 16:39:39 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02700470001727
Registration No. : RJ27GB6164
Date of Registration : 15/Apr/1997
Month & Year of Manufacturing : April-1997
Valid Mobile Number : *****7798
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No**Vehicle Photo with Registration plate**

60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.23

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(H/23)
(23)

Government of Rajasthan
Certificate of Registration (RJ) (T)

Reg. No. **RJ21GA4509** Date of Reg. **15/07/1095**

Chassis No. **360044FUQ114702** Owner Sr. No. **(02)** ALT

Engine No. **697D24FUQ123213**

Owner Name
ASIN

Size/Weight/Make of
S/O LALU KHAN

Address
SURPURA TEH MERTACITY NAGOUR Nagaur
RJ 341510

Fuel Used
DIESEL

T00774618R

(RJ) (T)

Reg. No. **RJ21GA4509**

Year of Mfg. **07/1995**

Vehicle Class
Truck

Maker's Name
TATA MOTORS LTD

Model Name
SE161242

Colour
N/A

Body Type
TRUCK (OPEN BODY)

Seating/standing
004/00

Load Capacity
018500/006655

Wheel Base
004225 mm

Curb Capacity
000135

No. of Cylinders
05

Prakash
OM Prakash Choudhary
Registration Authority
NAGOUR

Pollution Under Control Certificate

Authorised By :

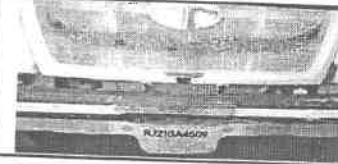
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 13:41:19 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001768
 Registration No. : RJ21GA4509
 Date of Registration : 15/Jul/1995
 Month & Year of Manufacturing : July-1995
 Valid Mobile Number : *****8878
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	2.2

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

24

**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ02GA3274** Date of Reg. **13/05/2009**

Chassis No. **MAT37314591D08028** Owner St. No. **06**

Engine No. **897TC56DQZ105525** **ALT**

Owner Name **NIMBA RAM**

Son/Daughter/Wife of **BHANA RAM**

Address **1ST A ROAD SARDARPURA Jodhpur RJ 3 42001**

Fuel Used **DIESEL**

T07026156R

Reg. No. **RJ02GA3274** Vehicle Class **GT**

Month & Yr. of Mfg. **04/2009** Maker's Name **TATA MOTORS LTD**

Laden **Unladen Wt. (Kgs) 018500/006400** Model Name **TATA SE1613**

Wheel Base **2420** Colour **RED**

Cubic Capacity **005673** Body Type **truck open**

No. of Cylinders **06** Seating/standing **00/00**

Rajendra Kumar Danga
Registration Authority
JODHPUR

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 11:46:10 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004489
Registration No. : RJ02GA3274
Date of Registration : 13/May/2009
Month & Year of Manufacturing : April-2009
Valid Mobile Number : *****8223
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan Certificate of Registration



Reg. No. **RJ14GB6470** Date of Reg. **08/01/2008**

Chassis No. **373145JSZ130340**
Engine No. **697TC56JSZ140486**

Owner
Sr. No.

06

25

ALT



Fuel Used

DIESEL

Owner Name
ISWAR RAM
Son/Daughter/Wife of

RAM LAL

Address

**BANI SENJA ROAD SIYAK KRISHI FARM R
AM NAGAR NAGOUR Nagaur RJ 342002**

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 12:00:07 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004493
Registration No. : RJ14GB6470
Date of Registration : 08/Jan/2008
Month & Year of Manufacturing : November-2007
Valid Mobile Number : *****8223
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ21GA/2227

28
6/10
26

**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ21GA2227** Date of Reg. **21/07/1990**

Chassis No. **36907361466** Owner Sr. No. **(02)**

Engine No. **1968328**

Owner Name **SITA RAM**

Son/Daughter/Wife of **S/O BAPPA RAM**

Address **MAHAMANDIR RLY STN
BASANI SEJA
JODHPUR**

Fuel Used **DIESEL**

T01168583R

Frms - 25/5/13
puc -

(RJ) (T) Vehicle Class **TRUCK**

Reg. No. **RJ21GA2227** Maker's Name **TATA M**

Month & Yr. of Mfg. **00/1990** Model Name **LPK1616/36**

Laden/Unladen Wt. (kgs) **016200/5265** Colour **BROWN**

Wheel Base **3580 mm** Body Type **TRUCK**

Cubic Capacity **5675** Seating/standing **6/0**

No. of Cylinders **6**

Q.P. BIDHANIYA
Registration Authority
NAGOUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 12:17:26 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004386
Registration No. : RJ21GA2227
Date of Registration : 21/Jul/1990
Month & Year of Manufacturing : July-1990
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm






Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39




This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

27

(RJ)	(T)	Vehicle Class 	T013009248
Reg. No. RJ30GA2531		Goods Carrier	
Month & Yr. of Mfg. 07/1993		Maker's Name TATA MOTORS LTD	
Laden/ Unladen Wt. (kgs) 018500/006200		Model Name LPT 1612/COWL42	
Wheel Base 000026 mm		Colour NP	
Cubic Capacity 000035		Body Type TRUCK (OPEN BODY)	
No. of Cylinders 06		Seating/Standing 002/00	
R.K. Vaishnav Registration Authority NAGAU			

	Government of Rajasthan		(RJ)	(T)
	Certificate of Registration			
	Reg. No. RJ30GA2531	Date of Rev. 22/07/2011	03	ALT
	Chassis No. 364D73587280	Engine No. 692D01606677		
	Owner Name AMIR	Address JHITADA BIRATIYA KHURD TEH RAIPUR P ALI A/P BADI GHATI TEH DEGANA Nagau RJ 341001		
	Fuel Used DIESEL	Son/Daughter/Wife of IKABAL		

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

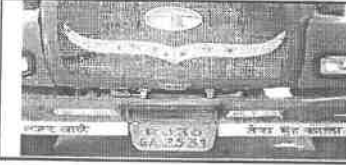
Date : 01/10/2024
Time : 11:00:01 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004360
Registration No. : RJ30GA2531
Date of Registration : 22/Jul/2011
Month & Year of Manufacturing : July-1993
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate

60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ21GA4087

30

30

28 ✓

Government of Rajasthan
Certificate of Registration (RJ) (T)

Reg. No. **RJ21GA4087** Date of Reg. **11/01/1995**

Chassis No. **140044MV012695** Owner Sr. No. **02**

Engine No. **697024MV013702**

Owner Name **SURAJ BHAN SINGH**

Son/Daughter/Wife of **CHATAR SINGH**

Address **FALANPUR
 MERTA CITY
 NAGOUR TO 20/JAN/16**

Fuel Used **DIESEL**

(RJ) (T) Vehicle Class **TRUCK** T01070540R

Reg. No. **RJ21GA4087** Maker's Name **TELCO**

Month & Yr. of Mfg. **/1995** Model Name **SF 1612/42COWL**

Load/Unladen Wt. (kgs) **016200/6110** Colour **RP**

Wheel Base **4225 mm** Body Type **TRUCK**

Cubic Capacity **5675** Seating/Standing **3**

No. of Cylinders **6**

O.P. BUDHANIA
 Registration Authority
 NAGOUR

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 13:33:19 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001766
Registration No. : RJ21GA4087
Date of Registration : 11/Jan/1995
Month & Year of Manufacturing : January-1995
Valid Mobile Number : *****9789
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.85

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT064/5648

31

29


Government of Rajasthan
Certificate of Registration

Reg. No. **RJ06G5648** Date of Issue **09/11/2004**

Vehicle No. **373141KV7743117** Class **03** HPA


Chassis No. **697TC48KV/123448**

Owner Name **MEH RAM**

Diesel **DIESEL** Make **JALA RAM**

Address **TALANPUR MERTA CITY Nagaur RJ 3410 01**

T01220586R



Vehicle Class **Truck**

Reg. No. RJ06G5648 Month & Yr. of Mfg. 10/2004 Loady Unladen Wt. (kgs) 018200/006200 Wheel Base 004225 mm Cubic Capacity 005675 No. of Cylinders 06	Maker's Name TATA MOTORS LTD Model Name SE 1613/42 TC Colour WHITE Body Type TRUCK (OPEN BODY) Seating/Standing 006/00
---	--

O.P. BUDHANIYA
 Registration Authority
NAGOUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 11:16:43 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004367
Registration No. : RJ06G5648
Date of Registration : 09/Nov/2004
Month & Year of Manufacturing : October-2004
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
NIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan Certificate of Registration



30

Reg. No. **RJ27GB0258** Date of Reg. **07/03/2011**

Chassis No. **MAT361203A1N38513**
Engine No. **697TC66NZY133533**

Owner
Sr. No.

01

MPT



Fuel Used
DIESEL

Owner Name
PRAHLAD SINGH
Son/Daughter/Wife of
S/O BHAGWAT SINGH
Address
**9 W.NO.14 CHANDRA COLONY
GIRWA
UDAIPUR**



Reg. No. **RJ27GB0258**
Month & Yr. of Mfg. **/2010**


Laden/
Unladen Wt. (kgs) **016200/4720**

Wheel Base **4225 mm**
Cubic Capacity **5675**

No. of Cylinders **6**

Vehicle Class 
HVGDVH
Maker's Name **TATA M**
Model Name **SE 1616/42**
Colour **NP**
Body Type **TRUCK**
Seating/Standing **2**

T02063367R


D.P. BAIRWA
Registration Authority
UDAIPUR

Scanned with OKEN Scanner

Scanned with OKEN Scanner

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 12:39:37 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004393
Registration No. : RJ27GB0258
Date of Registration : 07/Mar/2011
Month & Year of Manufacturing : March-2010
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(RJ) (T)

**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ43GA3484** Date of Reg. **11/11/2003**

Chassis No. **37334TKWZ730023** Owner Sr. No. **(06)**

Engine No. **697TC45KWZ912664** TO

Owner Name **SUKH DEV**

Son/Daughter/Wife of **BHANWARU RAM**

Address **MEGHWALO KA MOHALLA BASNI SEJA NAGA
BR Nagaur RJ 342902**

Fuel Used **DIESEL**

31

(RJ) (T) T13193611R

Reg. No. **RJ43GA3484** Vehicle Class **TRUCK**

Month & Yr. of Mfg. **10/2003** Maker's Name **TATA MOTORS LTD**

Laden/Unladen Wt. (kgs) **018500/006150** Model Name **LPT 161342**

Wheel Base **004225 mm** Colour **NP**

Cubic Capacity **005675** Body Type **TRUCK (OPEN BODY)**

No. of Cylinders **6** Seating/Standing **006/00**

Form 23 A

OM
OM Prakash Choudhary
Registration Authority

NAGOUR

33

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 17:21:46 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02700470001738
 Registration No. : RJ43GA3484
 Date of Registration : 11/Nov/2003
 Month & Year of Manufacturing : October-2003
 Valid Mobile Number : *****9787
 Emission Norms : BHARAT STAGE III/IV
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.16

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator

60mm x 20 mm

32



Government of Rajasthan Certificate of Registration

RJ T

Reg. No. **RJ27GC6361** Date of Reg. **09/01/2006**

Chassis No. **373145LUZ755467**
Engine No. **697TC56LUZ139287**

Owner Sr. No. **04**

ALT



Fuel Used
DIESEL

Owner Name
DINESH
Son/Daughter/Wife of

MADAN LAL
Address

TALANPUR BADA BASS TALANPUR Nagaur
RJ 342902

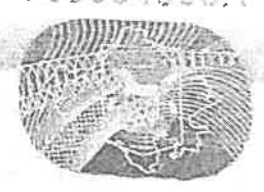
RJ T

Vehicle Class

T00984603R

Reg. No. **RJ27GC6361**
Month & Yr. of Mfg. **11/2005**

Goods Carrier
Maker's Name **TATA MOTORS LTD**
Model Name



Laden
Unladen Wt. (kgs) **018500/006300**

SE1613.BS2 COWL.RA109RR
Colour

Wheel Base **004225 mm**

NP
Body Type

Cubic Capacity **000000**

TIPPER
Seating/Standing **002/00**

No. of Cylinders **6**

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGALIF

[See rules 115 (2)]

**Pollution Under Control Certificate**
 Authorised By :
 GOVERNMENT OF RAJASTHAN

 Date : 02/10/2024
 Time : 14:04:42 PM
 Validity upto : 01/04/2025

 Certificate SL. No. : RJ02100110004508
 Registration No. : RJ27GC6361
 Date of Registration : 09/Jan/2006
 Month & Year of Manufacturing : November-2005
 Valid Mobile Number : *****8223
 Emission Norms : EURO 1
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

 Vehicle Photo with Registration plate
 60 mm x 30 mm


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

 a : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

 Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

TC 1315083R

Vehicle Class **Medium**

Reg. No. **RJ21GC0303**
 Month & Yr. of Mfg. **01/1997**

Maker's Name **TATAMOTORS LTD**
 Model Name **SE 1613**

Ladeny
 Unladen Wt. (kgs) **018500/006810**
 Wheel Base **00000 mm**
 Cubic Capacity **005856**
 No. of Cylinders **06**

Colour **NP**
 Body Type **TRUCK**
 Seating/Standing **006/00**

Form 23 A

Prakash
 OM Prakash Choudhary
 Registration Authority
 NAGOUR

Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. **RJ21GC0303** Date of Reg. **18/04/2001**

Chassis No. **360324MTQ745671** Owner Sr. No. **06**

Engine No. **697D23MTQ844720**

Owner Name **VIJAY DAN**

Son/Daughter/Wife of **RAM DAN**

Address **23, BASANI SIYACHARANA MUKHYA GRAM
 BASANI SIYACHARANA TH. MERTA Nagaur
 RJ 342902**

Fuel Used **DIESEL**

ALT

Pollution Under Control Certificate

Authorised By :

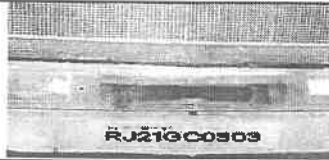
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 14:18:25 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001782
 Registration No. : RJ21GC0303
 Date of Registration : 18/Apr/2001
 Month & Year of Manufacturing : January-1997
 Valid Mobile Number : *****9797
 Emission Norms : BHARAT STAGE 1
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

3979

RT 194B/8979

30

34 ✓

Q

**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ19GB8979** Date of Reg. **08/05/1995**

Chassis No. **3603788YQ705553** Motor No. **02**

Engine No. **697023BYK714472**

Owner Name **NAND KISHOR JAJU**

DIESEL

BAL KISHAN JAJU

**JAJU PLASTIC IND. AREA
BASNI 2ND PHASE
JODHPUR**

RJ T Vehicle Class **Y010367B15**

Reg. No. **RJ19GB8979** Make **TATA**

08/1995 Model Name **48E1612/48**

Unladen Wt. (kgs) **016200MS200** Body Type **330/50K Standing**

4225 Horsepower **6/0**

5883 Cylinders

Reg. Authority

36

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 11:48:19 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001745
Registration No. : RJ19GB8979
Date of Registration : 08/May/1995
Month & Year of Manufacturing : March-1995
Valid Mobile Number : *****8977
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

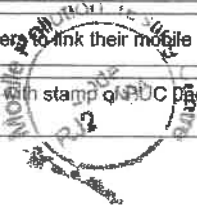


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.15

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



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Government of Rajasthan Certificate of Registration

RJ T

Reg. No. **RJ27GC4221** Date of Reg. **26/03/2002**

Chassis No. **373141BXZ702984**

Owner
Sr. No.

Engine No. **697TC48BXZ855639**

10



Fuel Used
DIESEL

Owner Name
CHHOTU KHAN
Son/Daughter/Wife of
NIYAJ MOHD

Address
DHANWA MERTA CITY Nagaur RJ 341001

RJ T

T07074448R

Vehicle Class
Goods Carrier



Reg. No. **RJ27GC4221**
Month & Yr. of Mfg. **02/2002**

Maker's Name **TATA MOTORS LTD**
Model Name **SE 1613/42**

Laden
Capacity (kg) **018500/006010**

Colour **NP**
Body Type **TRUCK (OPEN BODY)**
Seating/Standing **002/00**

Wheel Base **004225 mm**
Cubic Capacity **005675**

No. of Cylinders **6**

OM Prakash Choudhary
Registration Authority
NAGOUR

30

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 16:45:39 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02700470001729
Registration No. : RJ27GC4221
Date of Registration : 26/Mar/2002
Month & Year of Manufacturing : February-2002
Valid Mobile Number : *****7789
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Not . Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

36



Government of Rajasthan Certificate of Registration

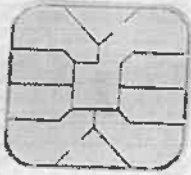
(RJ) (T)

Reg. No. **RJ08GA5888** Date of Reg. **01/02/2012**

Chassis No. **MAT373155B1N30300**
Engine No. **697TC69NYY132131**

Owner Sr. No. **(02)**

ALT



Fuel Used
DIESEL

Owner Name **ANMOL JAJRA**
Son/Daughter/Wife of **SUKHDEV JAJRA**
Address **JAJRAWAS NAGOUR Nagaur RJ 341511**

PC Category

(RJ) (T)

Vehicle Class **Goods Carrier**

T130657

Reg. No. **RJ08GA5888**

Maker's Name **TATA MOTORS LTD**

Month & Yr of Mfg. **11/2011**

Model Name **SE1613/42**

License No. **019500/006940**

Colour

Wheel Base **004225 mm**

Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005675**

Seating Capacity **003/00**

No. of Cylinders **6**

Supriya

NAGOUR

Registration Authority

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 11:23:43 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004369
Registration No. : RJ08GA5888
Date of Registration : 01/Feb/2012
Month & Year of Manufacturing : November-2011
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

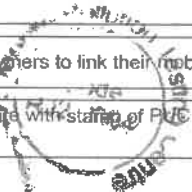


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



RT 214B/4680

49

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Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GB4680** Date of Reg. **18/11/1996**

Chassis No. **260944170411022** Owner's Name **JAKIR HUSSAIN**

Engine No. **647034670134485** Owner's Name **Smt. Daughter, wife of**

Fuel Used **DIESEL** Address **KALLU KHAN**

96, BHATO KA BAS, SURAPURA
TH. MERTA DIST. NAGOUR

Vehicle Class **TRUCK**

Reg. No. **RJ21GB4680** Month & Yr. of Reg. **11/1996**

Model Name **TATA M** Colour **SE1612/42**

Unladen Wt. (kg) **016200/5200** Body Type **TRUCK**

Wheel Base **4225 mm** Seating/standing **6**

Cubic Capacity **125** No. of Cylinders **6**

Q.P. BUCHANIYA
Registration Authority
NAGAUP

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:55:12 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001774
Registration No. : RJ21GB4680
Date of Registration : 18/Nov/1996
Month & Year of Manufacturing : August-1996
Valid Mobile Number : *****9898
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	.	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	2.09

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

390

**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ21GD5893** Date of Iss. **20/09/2007**

Chassis No. **373145H8Z125682** Engine No. **687TC56Q8Z135703**

Vehicle Class **02** FIT

Owner Name: **MAHENDRA TADA**
 Son/Daughter/Wife of
SOHAN RAM
 Address
**W/N 07 BASNI SEJA GOTAN MERTA CITY
 Nagaur RJ 342902**

DIESEL

RJ T Vehicle Class **T13050297R**

Goods Carrier

Reg. No. **RJ21GD5893** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **09/2007** Model Name **SE 161342**

Category **NP** Colour **NP**

Unladen Wt. (Kgs) **018500/006200** Body Type **TRUCK (OPEN BODY)**

Wheel Base **004225 mm** Section Standing **006700**

Cubic Capacity **005883**

No. of Cylinders **6**

Supriya
Registration Authority
NAGAJUR

PUC - ~~11/5/07~~
06/04/25

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 07/10/2024
Time : 06:47:37 AM
Validity upto : 06/04/2025



Certificate SL. No. : RJ02100110004657
 Registration No. : RJ21GD5893
 Date of Registration : 20/Sep/2007
 Month & Year of Manufacturing : September-2007
 Valid Mobile Number : *****6584
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

9982982903

39



Government of Rajasthan
Certificate of Registration



Reg. No. **RJ21GD2339** Date of Reg. **18/06/2007**

Chassis No. **373145ESZ721859**

Engine No. **897TC56DSZ123417**

Owner Name
RAMSWARUP

Son-Daughter/Wife of
JAGDISH

Address
INDIRA COLONY, TALANPUR ROAD GOTAN

MERTA Nagaur RJ 342902



Panel Used

ONEGAL

Class
DA



REN



Vehicle Class

Reg. No. **RJ21GD2339**

Month & Yr. of Mfg. **05/2007**

Laden/Unladen Wt. (kgs) **018500/007090**

Wheel Base **003100 mm**

Cubic Capacity **005675**

No. of Cylinders **6**

Maker's Name **TATA MOTORS LTD**

Model Name **SE 161342**

Colour **NA**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **001/00**

Y12027445R



Form 23

Supriya

Supriya
Registration Authority

NAGOUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 10:08:23 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004474
Registration No. : RJ21GD2339
Date of Registration : 18/Jun/2007
Month & Year of Manufacturing : May-2007
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 2/4C/0684

94 (44)

40

**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ21GC0684** Date of Reg. **01/04/1981**

Chassis No. **344073728132**
Engine No. **092D017798034**

Owner Name **SABRA BANU**
Son/Daughter/Wife of **RABHANI**

Address **BASNI SEJA DHANAPA TEH MERTA CITY
Nagaor RJ 341510**

Fuel Used **DIESEL**

Owner Sr. No. **02**

RRN

Vehicle Class **TRUCK** Vehicle No. **104220640R**

Reg. No. **RJ21GC0684** Maker's Name **TATA MOTOR'S LTD**

Month & Yr. of Mfg. **03/1981** Model Name **TATA TRUCK**

Load/Unladen Wt. (kgs) **015225/005120** Colour **NA**

Wheel Base **004226 mm** Body Type **TRUCK OPEN BODY**

Cubic Capacity **000110** Seating/Standing **006/00**

No. of Cylinders **06**

O.P. BUDHANIYA
Registration Authority
NAGAOR

44

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 11:51:07 AM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004377
Registration No. : RJ21GC0684
Date of Registration : 01/Apr/1981
Month & Year of Manufacturing : March-1981
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.56

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

41

Government of Rajasthan
Certificate of Registration (R) (T)

Rec. No. **RJ27GE1815** Date of Reg. **08/04/2005**

Class No. **373141CVZ712870** Owner's Id. No. **(04)**

Engine No. **697TC48BUZ107368**

Owner Name **IQBAL KAYAMKHANI**

Serial No. of Vehicle of **DEEN MOHD**

Fuel Used **DIESEL**

VYAPARIYO KI DHANI BIRANTIYA KHURD
BIRANTIYA KHURD PALI Pali RJ 30610
5

TO

(R) (T) T13036930R

Rec. No. **RJ27GE1815**

Month & Yr. of Mfg. **04/2005**

Vehicle Class **Goods Carrier**

Motor's Name **TATA MOTORS LTD**

Model Name **SE 161342**

Color **NA**

Body Type **TRUCK (OPEN BODY)**

Load Capacity **004225 mm**

Serial No. of Vehicle **003/00**

Unit No. **018500/006200**

Cubic Capacity **005675**

No. of Cylinders **6**

Supriya
Supriya
Registration Authority

NAGALUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:09:04 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004510
Registration No. : RJ27GE1815
Date of Registration : 08/Apr/2005
Month & Year of Manufacturing : April-2005
Valid Mobile Number : *****8223
Emission Norms : Bharat Stage III (CEV)
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
ML observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.55

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

42

RJ191027253

Government of Rajasthan
Certificate of Registration

Reg. No. RJ191027253 Date of Issue 15/10/1988

Class & Use (J3) L.V.

Chassis No. 363052210076
Engine No. 692D66229884/

Owner Name: SHRAWAN RAM
Soni Daughter/Wife of ARJUN RAM
Address: BASNI JACSA TEH DEGANA Nagaur RJ 341001

Fuel Used: DIESEL

Vehicle No. RJ191027253

Manufacturer: TATA MOTORS LTD

Model Name: TATA TRUCK

Category: NA

Chassis No. 61E50/000200

Body Type: TRUCK CHASSI BODY

Wheel Size: 000166 mm

Cubic Capacity: 000110

No. of Cylinders: 06

Signature: [Signature]

AM Prakash Choudhary
Registration Officer
NAGAUR

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 13:19:56 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004498
 Registration No. : RJ191G7253
 Date of Registration : 15/Oct/1988
 Month & Year of Manufacturing : August-1988
 Valid Mobile Number : *****8223
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

43



Indian Union Vehicle Registration Certificate
Issued by GOVERNMENT OF RAJASTHAN



Regn No RJ21GE3173 Date of Regn. 29-May-2009 Regn. Validity As per Fitness Owner Serial 7

Chassis No MAT37314591D08905
Engine/Motor No 697TC56DQZ106216

Owner Name RANVEER SINGH
Son/Wife/Daughter of (In case of Individual Owner) PREM SINGH TADA

Ownership INDIVIDUAL


Address W/N 06 BASNI, SEJA GOTHAN MERTA NAGOUR, NAGOUR-RAJASTHAN-342902

Fuel DIESEL
Emission Norms NOT AVAILABLE

Card Issue Date (02-Jun-2024)

Vehicle Class: GOODS CARRIER (HGV)

Regn. Number RJ21GE3173



Maker's Name: TATA MOTORS LTD
Model Name: SE 1613
Colour: NA / Body Type: TRUCK (OPEN BODY)
Seating (In all) / Standing / Sleeper Capacity: 2 / 0 / 0
Untladen / Laden / Gross Combination Weight (Kg): 6750 / 18500 / 0
Cubic Cap. / Horse Power (BHP/Kw) / Wheel Base (mm): 5675.00 / 5675.0 / 3201

Month-Year of Mfg. 05-2009
No. of Cylinders 6
No of Axle 2

Registration Authority NAGOUR D.T.O.

Form 23A

48

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:39:44 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004523
Registration No. : RJ21GE3173
Date of Registration : 29/May/2009
Month & Year of Manufacturing : May-2009
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
ML observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
50mm x 20 mm

Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. RJ30GA2745 Date of Reg. 05/11/2011

Chassis No. MAT361098B2H20317

Owner Sr. No. 03

Engine No. 697TC66HYY123662

Owner Name RAMSWARUP

Son/Daughter/Wife of JAGDISH

Address TALANPUR GOTAN TEH MERTA CITY Naga
ur RJ 342902

Fuel Used DIESEL

TO

(49)

44

RJ30GA 2745

Vehicle Class **2** T01199293R

(RJ) (T)

Reg. No. RJ30GA2745
 Model No. of Mfg. 082010
 Make/Brand YAMAHA MOTORSLTD
 Model Name LPR1500
 Colour YELLOW
 Body Type TAPPER
 Wheel Base 0635mm
 Seating Capacity 06
 No. of Cylinders 06

3002
 O.P. BUDHANRYA
 Registration Authority
 NAGOUR

04/11/11

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : **02/10/2024**
Time : **17:19:15 PM**
Validity upto : **01/04/2025**



Certificate SL. No. : RJ02100110004540
Registration No. : RJ30GA2745
Date of Registration : 05/Nov/2011
Month & Year of Manufacturing : August-2010
Valid Mobile Number : *****2903
Emission Norms : BHARAT STAGE.III
Fuel : DIESEL
F Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.31

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

File 50

US

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GC5283** 13.12.2004
Date of Issue: 03.07.2005

Chassis No. **388096LVZ141861** Class **(1A)** FIT

Engine No. **40L62371184**

Owner Name: **RATI RAM**
Sanyakshita No. **BAKSA RAM**

Vehicle No. **BASNI SEJA NAGOUR TO 24/MAR/17 RJ 999999**

Vehicle Class: **Goods Carrier**

Reg. No. **RJ21GC5283**
Month & Yr. of Reg. **002004**

Maker's Name: **TATA MOTORS LTD**
Model Name: **SK161342**

Colour: **RED**
Body Type: **TIPPER**

Wheel Base: **404225 mm**
Seating Capacity: **00000**

Lubric Capacity: **880130**
Standing Capacity: **00000**

Old Registration No. **00**

Signature: **OM Prakash Dhanrajy**
Registration Authority: **NAGOUR**

FORM 24 (MOTOR VEHICLE REGISTER)

RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGOUR DTO

Registration No. **RJ21GC5283** Date of Registration: **03-7-2005**

Dealer's Name & Address: **OTHER THAN NAGOUR DISTRICT NA**

Owner Name: **RATI RAM** Sanyakshita No. of Owner: **BAKSA RAM**

Full Address: (Permanent) **BASNI SEJA NAGOUR TO 24/MAR/17 999999**

Full Address: (Temporary) **BASNI SEJA NAGOUR TO 24/MAR/17 999999**

Mobile No. **9460954239** Old Registration No. **RJ21G3329**

S. No.	Previous Owner Name	Address	Transfer Date
1	RAM VALLABH	1336 RAMUJI KI DHANI 1336 RAMUJI KI DHANI VILL GOTAN, TEH MERTA CITY NAGOUR 999999	10-Mar-2017

RC Cancel Details:

a) Date: _____ b) Cancel Reason: _____

Hypothecation Details:

a) Financer Name: **(NO HYPOTHECATION DETAILS FOUND)** b) Financer Type: _____

c) Financer Address: _____

The Motor Vehicle is: **NEW (TRANSPORT)** Class of Vehicle: **Goods Carrier(HGV)**

Month and Year of Manufacture: **01/2004** No. Of Cylinders: **6**

Chassis No: **388096LVZ141861** Colour: **RED**

Engine No: **40L62371184** Type Of body: **TIPPER**

Maker's Name: **TATA MOTORS LTD** Model Name: **130.00**

Fuel Used in Engine: **DIESEL** Horse Power(B.H.P): **4225**

Cubic Capacity: **130.00** Wheel Base: **0**

Seating Capacity: **6** Standing Capacity: **0**

Sleeper Capacity: **0** Length: **0**

Width: **0** Height: **6200 Kg**

laden Wt: **18500 Kg** Owner Sr.: **4**

Gross Vehicle Wt: **0 Kg**

Number & Description of size of tyres:

a) Front: **1000*20=2** b) Rear: **1000*20=4** c) Other: **0** d) Tandem: **8**

Registered Axle Weight (In respect of each axle):

a) Front: **7000 kgs** b) Rear: **11500 kgs** c) Other: **0 kgs** d) Tandem: **0 kgs**

Purchase Date: **17-Dec-2004** Policy No. **360503311810000837**

INSURANCE COMPANY: **NATIONAL INSURANCE CO LTD** INSURANCE TYPE: **COMPREHENSIVE**

Insurance Validity: **From 04-07-2018 To 03-07-2019**

Fee Details:

Receipt/App'l No. _____ Tax Receipt No. **RJ21R20050002156**

Particular	Amount	Penalty	Total
Smart Card Fee	200	0	200
	100	0	100

50

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 13:14:10 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004405
 Registration No. : RJ21GC5283
 Date of Registration : 09/Feb/2005
 Month & Year of Manufacturing : -2004
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE II
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with Stamp of PUC Operator

60mm x 20 mm

46

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GD1102** Date of Reg. **01/07/1996**

Chassis No. **380044D1D111063**

Engine No. **6970240TG11949**

Class. **TRORVA RAM**

Holder's Name **GUNA RAM**

Address **DEWASIYON KA BAS DARMITEN BHOPALGA
171, Jodhpur RJ 342606**

RJ T **04** **10**

RJ T **04** **10**

Reg. No. **RJ19GV1102** Date of Reg. **07/1996**

Chassis No. **012000000000**

Engine No. **004255 mm**

Class. **001883**

Holder's Name **TAKA MOTORS PVT. LTD.**

Address **56, 1ST FLOOR, PLOT
10, JODHPUR**

**DEWASIANA ROAD CROSSING
JODHPUR**

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

51

Date : 02/10/2024
Time : 09:50:44 AM
Validity upto : 01/04/2025



Certificate St. No. : RJ02100110004469
Registration No. : RJ19GD1102
Date of Registration : 01/Jul/1996
Month & Year of Manufacturing : July-1996
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
50mm x 20 mm

RJ21GB6224



Government of Rajasthan
Certificate of Registration



RJ21GB6224 27/04/1996

7600047000493

692D24CT0112368

GULAB PURI

S. G. RHEHTI / PURI

1K ROAD, KARDASPIRA / GOTAN
MERTA CITY
NAGAUR

DIESEL

47



A. J. S. 0000000

1996

076.3070000

6225 0000

120

06
026
1/2021
2/05/2020
12024

59

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 12:00:22 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004380
Registration No. : RJ21GB6224
Date of Registration : 27/Apr/1996
Month & Year of Manufacturing : January-1996
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorized Signature, with stamp of PUC Operator
60mm x 20 mm

3539

3539

कोटा परिवार - पुत्र

रजि. नं. 23
निग्रम 48 देखिये
करण प्रमाणपत्र का प्रावण
रजिस्ट्रीकृत सखाना

GA-3452
10-8-1979 20-7-09



राज. 1

कोटा

यान का संक्षिप्त वर्णन
(अर्थात् फिएट, एम्बेसेडर/माल्टी बस, टाटा माल यान, अशोक लैंड रोलर, गियर वाली या बिन्दा गियर बॉक्स मीटर यान, साइकिल, साइड करर, मोटर साइकिल आदि) का पंजीकृत मालिक प्रथम रजिस्ट्रीकृत स्वामी का नाम Om Prakash Singh का पुत्र/की पत्नी/की पुत्री

पूरा पता (स्थायी)
JSSR Ahveer Nagar
Jharkhand

पूरा पता (अस्थायी)

तारीख 6/8/95

रजि. नं. 23
रजिस्ट्रीकृत सखाना

48

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 13:25:01 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001764
 Registration No. : RJ20GA3332
 Date of Registration : 06/Jun/2006
 Month & Year of Manufacturing : April-2006
 Valid Mobile Number : *****9797
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm

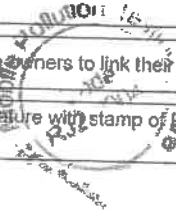


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.18

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm



49

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ27GB9209** Date of Issu. **15-03-2011**

Chassis No. **MAT361097B2B03909** District **04**

Engine No. **69/TC688YY105262** ALY

Owner Name: **PREMA RAM**
Sole Proprietor/Partner
RAM PAL

Address: **BASNI SI-JA TEHMERTA CITY, Nagaur R. J 302902**

Reg. No. **RJ27GB9209** Date of Issu. **02/2011**

Chassis No. **018500/007410**

Wheel Base **003580 mm**

Color/Category **005675**

Vehicle Class **Articulated Vehicle** T007744829

Manufacturer **TATA MOTORS LTD**

Make/Model **EPK 1616 C36**

Country **NP**

Body Type **DUMPER**

Seating Capacity **00300**

06

Prakash
GM Prakash Choudhary
Registration Officer
NAGAUR

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 16:42:45 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02700470001728
Registration No. : RJ27GB9209
Date of Registration : 15/Mar/2011
Month & Year of Manufacturing : February-2011
Valid Mobile Number : *****7888
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
ML observation : NoVehicle Photo with Registration plate
60mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan Certificate of Registration



Reg. No. **RJ191G7151** Date of Reg. **21/07/1982**

Chassis No.

344073746951

Engine No.

692D01751426

Owner Name

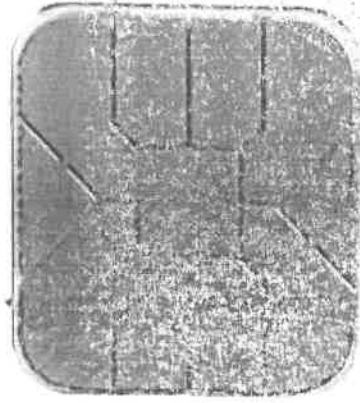
DURJAN SINGH

Son/Daughter/Wife of

NARAYAN SINGH

Address

TALANPUR MERTA Nagaur RJ 342902



Owner

Sr. No.

03

DIESEL



56

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 15:30:06 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004417
Registration No. : RJ191G7151
Date of Registration : 21/Jul/1982
Month & Year of Manufacturing : June-1982
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ27GA6983

ST

Government of Rajasthan
Certificate of Registration (RJ) (T)

Reg. No. **RJ27GA6983** Date of Reg. **05/07/2009**

Chassis No. **344073K93105242** Owner Sr. No. **03**

Engine No. **892D01K93108085**

Owner Name **DINESH**

Sex/Daughter/Wife of **MADAN LAL**

Address **BADA BASS TALANPUR TEH MERTA CITY**
Nagaur RJ 341510

Field Used **DIESEL**

344073K93105242

(RJ) (T) Vehicle Class **100/DS812R**

Reg. No. **RJ27GA6983** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **07/1993** Model Name **SE1210**

Laden/ Unladen Wt. (Kgs) **016200/006700** Colour **BROWN**

Wheel Base **000165 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **004788** Seating/standing **002/00**

No. of Cylinders **06**

O.P. BUDHANIYA
Registration Authority
NAGAUUR

30709 RJ-141G-4392

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

(57)

Date : 02/10/2024
 Time : 14:26:14 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004517
 Registration No. : RJ27GA6983
 Date of Registration : 09/Jul/2009
 Month & Year of Manufacturing : July-1993
 Valid Mobile Number : *****8223
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

No. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

RS 276B 6103

58

52

Government of Rajasthan
Certificate of Registration

REGISTRATION NO. R276B6103
REGISTRATION DATE 10/07/1995

REGISTRATION TYPE Other
REGISTRATION CLASS S.I.No.

REGISTRATION OFFICER MAHESH KUMAR
REGISTRATION OFFICE BILASPUR I.A.P. NIKHIL
REGISTRATION DISTRICT BILASPUR
REGISTRATION STATE RAJASTHAN
REGISTRATION YEAR 1995
REGISTRATION MONTH 07
REGISTRATION DAY 10

REGISTRATION NO. R276B6103
REGISTRATION DATE 10/07/1995

REGISTRATION TYPE Other
REGISTRATION CLASS S.I.No.

REGISTRATION OFFICER MAHESH KUMAR
REGISTRATION OFFICE BILASPUR I.A.P. NIKHIL
REGISTRATION DISTRICT BILASPUR
REGISTRATION STATE RAJASTHAN
REGISTRATION YEAR 1995
REGISTRATION MONTH 07
REGISTRATION DAY 10

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

50

Date : 01/10/2024
Time : 16:35:27 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02700470001726
Registration No. : RJ27GB6103
Date of Registration : 30/Jan/1995
Month & Year of Manufacturing : January-1994
Valid Mobile Number : ****8898
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.92

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60 mm x 20 mm

53



Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. **RJ21GC5167** Date of Reg. **02/12/2004**

Chassis No. **373141KVZ135313**
Engine No. **6977C48KVZ125205**

Owner Sr. No. **(04)**

FIT



Fuel Used
DIESEL

Owner Name
CHHOTU RAM
Son/Daughter/Wife of
RAM SUKH
Address

**JATO KA BASS J K COLONY TUNKLIYA TE
H MERTA CITY NAGOUR 12.5.2017 RJ 9
99999**

Pollution Under Control Certificate

Authorised By :

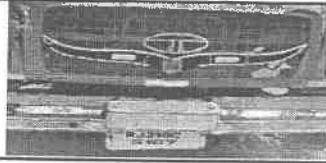
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 11:36:18 AM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100020014207
 Registration No. : RJ21GC5167
 Date of Registration : 02/Dec/2004
 Month & Year of Manufacturing : February-2004
 Valid Mobile Number : *****5132
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0210002
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.64

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

FORM 24 (MOTOR VEHICLE REGISTER)
RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGOUR DTO

(Signature)

Registration No. : RJ21GC8881 Date of Registration : 21-Oct-2005
 Dealer's Name & Address : OTHER THAN NAGOUR DISTRICT, NA, NA
 Owner Name : LACHMAN SINGH Son/wife/daughter of : S/O KALYAN SINGH
 Full Address: (Permanent) : SODASTEJ MERTA CITY, DIST NAGOUR, 099909
 Full Address: (Temporary) : SODASTEJ MERTA CITY, DIST NAGOUR, 099909
 Mobile No. : 8899999999 Old Registration No : RJ31GAD494

S. No	Previous Owner Name	Address	Transfer Date
1	BHAKAR RAM	TUNIKLIYA TUNIKLIYA TEH MERTA CITY NAGOUR-099909	14-Sep-2012

RC Cancel Details:

a) Date : b) Cancel Reason :

Hypothecation Details:

a) Financer Name : (NO HYPOTHECATION DETAILS FOUND) b) Financer Type :

c) Financer Address :

The Motor Vehicle is : NEW (TRANSPORT) Sale Amount : 350000

Class of Vehicle : Goods Carrier(HGV) Month and Year of Manufacture : 0/ 1990

No. Of Cylinders : 6 Colour : NP
 Chassis No : 364073510455 Type Of body : TRUCK (OPEN BODY)
 Engine No. : 692D01958526 Model Name : SE1510
 Maker's Name : TATA MOTORS LTD Horse Power(B.H.P) : 5883.00
 Fuel Used in Engine : DIESEL Wheel Base : 4225
 Cubic Capacity : 5883.00 Standing Capacity : 0
 Seating Capacity : 6 Length : 0
 Sleeper Capacity : 0 Height : 0
 Width : 0 Unladen Wt : 6200 Kg
 Laden Wt : 18500 Kg Owner Sr. : 3
 Gross Vehicle Wt : 0 Kg

Number & Description of size of tyres :

a) Front: 1000*20=2 b) Rear: 1000*20=4 c) Other: 0 d) Tandem: 0

Registered Axis Weight (In respect of each axle):

a) Front: 7000 kgs b) Rear: 11500 kgs c) Other: 0 kgs d) Tandem: 0 kgs

Purchase Date : 21-Oct-2005 Policy No. :

INSURANCE COMPANY : From To :

Insurance Validity :

Fee Details:

Receipt/Apppl No. : Tax Receipt No. : RJ21R21030006543

Particular	Amount	Penalty	Total
Smart Card Fee	200	0	
Green Tax	2500	0	2
Renewal of Registration	1500	100	
Fitness Inspection/Certificate	600	0	
10% Tax (Tax upto 31-Mar-2022)	2855	0	

61

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:53:07 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001796
Registration No. : RJ21GC6881
Date of Registration : 21/Oct/2005
Month & Year of Manufacturing : -1990
Valid Mobile Number : *****7978
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.12

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

55

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GC6772** Date of Reg. **02/02/2006**

Chassis No. **37343KUZ136821** Engine No. **697C56LKUZ136032**

Owner Sr. No. **05** **ALT**

Owner Name **RAM PRAKASH**
Son/Daughter/Wife of **KALYAN RAM**

Address **7 BHAYALA TEH RIYA BADI Nagaur RJ 3 41510**

Fuel Used **DIESEL**

Vehicle Class **T00966069R**

Reg. No. **RJ21GC6772** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **09/2005** Model Name **SE1613M2COWL**

Unladen Wt. (kg) **018500/006200** NP

Wheel Base **003825 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005675** Seating/standing **006/00**

No. of Cylinders **6**

OM Prakash Choudhary
Registration Authority
NAGAU

63

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:51:31 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001795
Registration No. : RJ21GC6772
Date of Registration : 02/Feb/2006
Month & Year of Manufacturing : -2005
Valid Mobile Number : *****9789
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
ML observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.02

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm



T 10000675R

Vehicle Class 

Goods Carrier

Reg. No.

J19GB2843

Maker's Name

TATA MOTORS LTD

Month & Yr. of Mfg.

2/2009

Model Name

LP 1613

laden/

Colour

laden Wt. (kgs)

N/P

18500/006700

Body Type

Wheel Base

TRUCK (OPEN BODY)

04225 mm

Seating/Standing

Seating Capacity

006/00

05675

of Cylinders



DEPARTMENT OF TRANSPORT
DEPARTMENT OF TRANSPORT

Devendra

Devendra Akodiya

Registration Authority

56

NAGALAND

64

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 11:43:50 AM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001744
 Registration No. : RJ19GB2843
 Date of Registration : 30/Dec/2009
 Month & Year of Manufacturing : December-2009
 Valid Mobile Number : *****8898
 Emission Norms : BHARAT STAGE II
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.87

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with Stamp of PUC Operator
 60mm x 20 mm

57

Government of Rajasthan
Certificate of Registration

Reg No: **RJ21GC6201** Date of issue: **01/02/2006**

Chassis No: **37S146A12700193** Engine No: **097TC50MU2143881** Owner No: **03** REG

JALAM SINGH
 30/1, Nagpur, Jaipur

BAGH SINGH
 2/18/1

BASNI SEJA 12H MERTA CITY Nagpur R
J 342902

RJ T Vehicle No: **100944565R**

Reg No: **RJ21GC6201** Date of issue: **01/02/06**

Chassis No: **018500/006180** Engine No: **004275** Owner No: **005823**

LATA MOTO RISHI LTD
 Model No: **6H 101347**

FRACK (CHIN RUBY)
 005823

018500/006180

FRACK (CHIN RUBY)
 005823

004275

005823

06

OM Prakash Choudhary
 Registration Authority
JALAM

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

65

Date : 02/10/2024
 Time : 08:36:23 AM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004453
 Registration No. : RJ21GC6201
 Date of Registration : 01/Feb/2006
 Month & Year of Manufacturing : January-2006
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.38

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

1500

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ27GB4241** Date of Reg. **10/10/2012**

Chassis No. **MAT373155C2F12289** Owner Sr. No. **02**

Engine No. **697TC69EXY112429**

Owner Name **SUBHAN AU**

Son/Daughter/Wife of **GAFUR KHAN**

Address **BASNI SEJA TEH MERTA CITY DIST NAGA
UR Nagaur RJ 342902**

Fuel Used: **DIESEL**

HPA

RJ T Vehicle Class **4** T1304572R

Reg. No. **RJ27GB4241** Goods Carrier

Month & Yr. of Mfg. **06/2012** Maker's Name **TATA MOTORS LTD**

Laden/ Unladen Wt. (kgs) **018500/006000** Model Name **SE 1613/42 HD**

Wheel Base **004325 mm** Colour **WHITE**

Cubic Capacity **005675** Body Type **TRUCK (OPEN BODY)**

No. of Cylinders **6** Seating/Standing **00/00**

Supriya
 Registration Authority

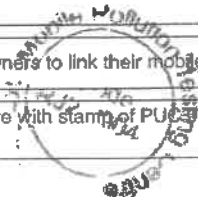
NAGALUR

66

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 30/09/2024
Time : 11:16:25 AM
Validity upto : 29/03/2025Certificate SL. No. : RJ02100020014083
Registration No. : RJ27GB4241
Date of Registration : 10/Oct/2012
Month & Year of Manufacturing : June-2012
Valid Mobile Number : *****1001
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210002
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC operator
60mm x 20 mm

67

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:24:30 PM
Validty upto : 01/04/2025



Certificate SL. No. : RJ02100110004516
Registration No. : RJ27GA7044
Date of Registration : 28/Jul/2009
Month & Year of Manufacturing : July-1994
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

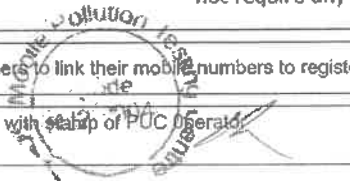


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



(RJ) (T)

Reg. No.

RJ21GB8709

Month & Yr. of Mfg

12/1998

Ex-Seat

Exhaust Wt. (kgs)

018500/006050

Wheel Base

004225 mm

Wheel Capacity

005883

No. of Cylinders

6

Vehicle Class 

Goods Carrier
Maker's Name

TATA MOTORS LTD
Model Name

LPT 1613/42 TCIC
Colour

NP
Body Type

TRUCK (OPEN BODY)
Seating/Standing

006/00

100384802R



60
B...

OM Prakash Choudhary
Registration Authority

NAGGAUR

68

[See rules 115 (2)]

Pollution Under Control Certificate

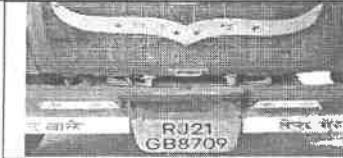
Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 11:57:25 AM
Valldity upto : 31/03/2025



Certificate SL. No. : RJ02100110004379
Registration No. : RJ21GB8709
Date of Registration : 29/Apr/1999
Month & Year of Manufacturing : December-1998
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
50 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

61

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ191G8099** Date of Reg. **11/04/1989**

Chassis No. **384048307220** Engine No. **882D02316100**

Owner Name **SON PURI**
Son/Daughter/Wife of **RAM PURI**

Address **TALANPUR NAGOUR Nagaur RJ 342902**

Chief Sr. No. **02**

Fee Used **01602.**

RJ T

Reg. No. **RJ191G8099** Vehicle Class **T07085253R**

Month & Yr. of Mfg. **02/1989** Maker's Name **TATA MOTORS LTD**

Model Name **TATA TRUCK**

Colour **NP**

Unladen Wt. (kgs) **018500/006200** Body Type **TRUCK (OPEN BODY)**

Wheel Base **004225 mm** Seating/standing **006/00**

Cubic Capacity **005876**

No. of Cylinders **6**

Devendra
Devendra Akodiya
Registration Authority
NAGOUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 10:48:27 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004359
Registration No. : RJ191G9099
Date of Registration : 11/Apr/1989
Month & Year of Manufacturing : February-1989
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
NIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

62

TATA MOTORS	
(RJ) (T)	Vehicle Class 
Reg. No. RJ21GB4290	Goods Carrier Maker's Name TATA MOTORS LTD
Month & Yr. of Mfg. 01/1999	Model Name LPT 1613/42 TCIC
Chassis No. 018500/006200	Body Type TRUCK (OPEN BODY)
Wheel Base 004225 mm	Seating/Standing 003/00
Cubic Capacity 005883	
No. of Cylinders 6	
	 OM Prakash Choudhary Registration Authority NAGAUH

	Government of Rajasthan	(RJ) (T)
Certificate of Registration		
	Reg. No. RJ21GB4290	Date of Issue 06/04/1999
	Chassis No. 37301HBQQ702596	Class (05)
	Engine No. 697D22BQQ710247	
	Owner Name JAKIR	
	Address ISUB KHAN	
	KUMHARU KA BASS KANWALIYA KALI A TH H JAITARAN DIST PALI Pin RJ 306301	
 OM TR L		

70

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 12:12:34 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004384
Registration No. : RJ21GB4290
Date of Registration : 06/Apr/1999
Month & Year of Manufacturing : January-1999
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees :
MIL observation : Rs.100.00
NoVehicle Photo with Registration plate
70 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ 192G/1211

(T) 7471



Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. **RJ192G1211** Date of Reg. **17/02/1990**

Chassis No. **363052333450**

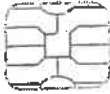
Engine No. **692D02343673**

Owner Name **RAVINDRA MUVAL**

Spouse Name **Wife of**

RAM NIWAS MUVAL

Address **BASNI SEJA TEH MERTA CITY Nagaur R
J 341510**



Fuel Used
DIESEL

Owner
Sr. No. **02**

TO

63

(RJ) (T)

Reg. No. **RJ192G1211**
Month & Yr. of Mfg. **02/1990**
Laden/Unladen Wt. (kgs) **016200/006200**
Wheel Base **002775 mm**
Cubic Capacity **002956**
No. of Cylinders **04**

Vehicle Class
Goods Carrier
Maker's Name **TATA MOTORS LTD**
Model Name **TATA LPK 407**
Colour **NA**
Body Type **TRUCK (OPEN BODY)**
Seating/Standing **003/00**

T00705990R



3402
O.P. BUDHANIYA
Registration Authority
NAGOUR

71

Pollution Under Control Certificate

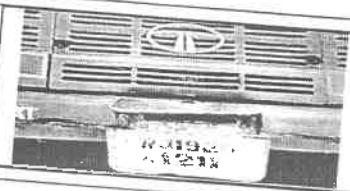
Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 15:46:53 PM
Validity upto : 31/03/2025



Certificate SL. No. :
Registration No. : RJ02100110004421
Date of Registration : RJ192G1211
Month & Year of Manufacturing : 17/Feb/1990
Valid Mobile Number : February-1990
Emission Norms : *****1369
Fuel : BHARAT STAGE I
PUC Code : DIESEL
GSTIN : RJ0210011
Fees :
MIL observation : Rs.100.00
No

Vehicle Photo with Registration plate
60 mm x 30 mm

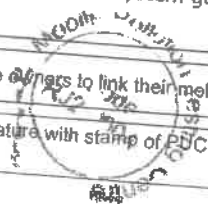


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda			
Smoke Density	Light absorption coefficient	1/metre	1 ± 0.03	2.45
				0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. **RJ19GA7001** Date of Reg. **06/10/2007**

Chassis No. **3731458SZ125640** Engine No. **427TC46SZ135607**

Owner Name **SANTOSH**
Son, Daughter/Wife of **RAMA KISHAN**

Address
**SIYAGI KA BASS RAMNAGAR NAGAR
SARDARPURA B ROAD
JODHPUR WEF 11.04.2016**

MP

Vehicle Class **02**

Fuel Used **DIESEL**

64

(RJ) (T)

Vehicle Class **HVGDVH**

Reg. No. **RJ19GA7001**

Month & Yr. of Mfg. **12007**

Laden/Unladen Wt. (kgs) **016200/4500**

Wheel Base **4225 mm**

Cubic Capacity **5675**

No. of Cylinders **6**

Maker's Name **TATA M**

Model Name **SE 1613/42**

Colour **NP**

Body Type **TRUCK**

Seating/Standing **6**

Ganpat Pumar
Registration Authority
Jodhpur

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 08:10:08 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004446
Registration No. : RJ19GA7001
Date of Registration : 06/Oct/2007
Month & Year of Manufacturing : October-2007
Valid Mobile Number : *****1369
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
NIL observation : No

Vehicle Photo with Registration plate
7 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

65



Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. **RJ27GD6031** Date of Reg. **07/06/2006**

Chassis No. **37344KUZ133785**
Engine No. **697TC55KUZ2132346**

Owner Sr. No. **03**

ALT



Fuel Used
DIESEL

Owner Name **SAPHI KHAN**
Son/Daughter/Wife of **NENU KHAN**
Address **WIN 2, BAGNISIYA CHARANA NAGOUR Nago
ur RJ 342902**

(RJ) (T)

Vehicle Class
Goods Carrier

T13180815R

Reg. No. **RJ27GD6031**
Month & Yr. of Mfg. **02/2006**

Maker's Name **TATA MOTORS LTD**
Model Name **LPT1613/42341 TURBO**



Laden/Unladen Weight **10500/50200**

Colour **WHITE**
Body Type **TRUCK HEAVY OPEN**

Wheel Base **004225 mm**

Seating/Standing **003/00**

Cubic Capacity **005675**

No. of Cylinders **6**

Prakash
OM Prakash Chodhary

Registration Authority

NAGAI IR

73

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:06:43 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004509
Registration No. : RJ27GD6031
Date of Registration : 07/Jun/2006
Month & Year of Manufacturing : February-2006
Valid Mobile Number : *****8223
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No**Vehicle Photo with Registration plate**

60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
30mm x 20 mm

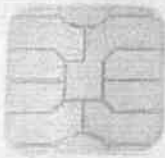


Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. **RJ19GD1382** Date of Reg. **27/06/2013**

66



Chassis No. **360324CSQ711619**
Engine No. **697D23CSQ/38709**

Owner Sr. No. **03**

ALT

Used

DIESEL

Owner Name **MAHENDRA SINGH**
Son/Daughter/Wife of

SUJA RAM
Address

**TALANPUR TEH MERTA CITY Nagaur RJ
342902**

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 09:58:16 AM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004471
 Registration No. : RJ19GD1382
 Date of Registration : 27/Jun/2013
 Month & Year of Manufacturing : August-1997
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

FORM 24 (MOTOR VEHICLE REGISTER)

RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGOUR DTO

F2/75

67

Registration No. : RJ21G5328 Date of Registration : 22-Aug-2003
 Dealer's Name & Address : OTHER THAN NAGOUR DISTRICT, NA, NA
 Owner Name : PURA RAM Son/wife/daughter of : S/O O PUSA RAM
 Full Address: (Permanent) : MUNDLO KA BAS DHANAPATEH MERTACITY, NAGOUR, 999999
 Full Address: (Temporary) : MUNDLO KA BAS DHANAPATEH MERTACITY, NAGOUR, 999999
 Mobile No. : Old Registration No : RJ21G1958

RC Cancel Details:

a) Date

b) Cancel Reason

Hypothecation Details:

a) Financer Name

: (NO HYPOTHECATION
DETAILS FOUND)

b) Financer Type

c) Financer Address

The Motor Vehicle Is. : NEW (TRANSPORT)

Class of Vehicle

: Goods Carrier(HGV)

Month and Year of

: 0/ 2003

No. Of Cylinders

: 6

Manufacture

Chassis No : 373141FWZ717713

Colour

: NP

Engine No. : 697TC48FWZ885214

Type Of body

: TRUCK (OPEN BODY)

Maker's Name : TATA MOTORS LTD

Model Name

Fuel Used in Engine : DIESEL

Horse Power(B.H.P)

: 135.00

Cubic Capacity : 135.00

Wheel Base

: 4225

Seating Capacity : 6

Standing Capacity

: 0

Sleeper Capacity : 0

Length

: 0

Width : 0

Height

: 0

laden Wt : 16200 Kg

Unladen Wt

: 6655 Kg

Gross Vehicle Wt : 0 Kg

Owner Sr.

: 3

Number & Description of size of tyres :

a) Front: 1000*20=2

b) Rear: 1000*20=2

c) Other: 0

d) Tandem: 0

Registered Axle Weight (In respect of each axle):

a) Front: 6000 kgs

b) Rear: 10200 kgs

c) Other: 0 kgs

d) Tandem: 0 kgs

Purchase Date : 22-Aug-2003

Policy No. : NA5688

INSURANCE COMPANY : OIC

INSURANCE TYPE : COMPREHENSIVE

Insurance Validity : From 28-02-2020 To 27-02-2021

Fee Details:

Receipt/Appl No. :

Tax Receipt No. :

Particular	Amount	Penalty	Total
Smart Card Fee	200	0	200
Green Tax	2500	0	2500
Renewal of Registration	1500	100	1600
Fitness Inspection/Certificate	800	100	900

Registration valid upto 19-Feb-2034 Fitness valid upto 30-Jul-2021

GRAND TOTAL (In Rs): 5200/- (FIVE THOUSAND TWO HUNDRED ONLY)

Name and Designation of the Inspecting Officer who certifies the vehicle as fit for registration:

Inspector Name

Owner Signature

Registering Authority

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 14:40:21 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001790
 Registration No. : RJ21GC5328
 Date of Registration : 22/Aug/2003
 Month & Year of Manufacturing : -2003
 Valid Mobile Number : *****7977
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.97

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

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Government of Rajasthan Certificate of Registration

RJ T

Reg. No. **RJ19GC1373** Date of Reg. **15/10/1996**



Chassis No. **360044HTQ011478**
Engine No. **697D24HTQ138968**

Owner Sr. No. **06**

TO

Fuel Used
DIESEL

Owner Name
PREMA RAM
Son/Daughter/Wife of
RAM KARAN
Address
**RAM NAGAR TUNKLIYA TEH MERTA CITY
Nagaur RJ 342902**

RJ T

Vehicle Class
Goods Carrier

T00812154R

Reg. No. **RJ19GC1373**
Month & Yr. of Mfg. **10/1996**

Maker's Name **TATA MOTORS LTD**
Model Name **SE1612/42**

Laden/
Unladen Wt. (kgs) **018500/006240**

Colour
RP

Wheel Base
004225 mm

Body Type
TIPPER TRAILER

Cubic Capacity
000135

Seating/Standing
004/00

No. of Cylinders
06

OM Prakash Choudhary
Registration Authority
NAGAUR

76

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 08:21:45 AM
Validity upto : 01/04/2025Certificate Sl. No. : RJ02100110004450
Registration No. : RJ19GC1373
Date of Registration : 15/Oct/1996
Month & Year of Manufacturing : October-1996
Valid Mobile Number : *****1368
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.4

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with Stamp of PUC Operator
60mm x 20 mm

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 11:38:40 AM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004372
 Registration No. : RJ09GA7794
 Date of Registration : 04/Jan/2013
 Month & Year of Manufacturing : October-2012
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 50mm x 20 mm

RT 274B/12/2

(78) 19

GOVERNMENT OF RAJASTHAN
Office of Regional Transport Officer, Udaipur

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CERTIFICATE OF REGISTRATION

Registration Number: SE1413/42/BS2-COWL-KRA109RR
 Description of Vehicle: U.N. AUTOMOBILES PVT. LTD.
 Registered Owner: MRS. SANTOSH DEVI SH. JEEVAN PRAKASH PALIWAL
 Address (Permanent): 11271, P. A. T. W. S. BHAWAN, GOVERDHAN VILAS
 Address (Temporary): MAIN ROAD, UDAIPUR

DETAILED DESCRIPTION
 Class of Vehicle: HGV
 Make of Vehicle: New Vehicle
 Manufacturer: TATA MOTORS LTD.
 Dealer Name and Address: U. N. AUTOMOBILES PVT. LTD.,
 4-PANCHSHEEL MARG, UDAIPUR-313001
 Year of Manufacture: 00-2008
 No. of Cylinders: 06
 Chassis Number: 373145DRZ716460
 Engine Number: 697TC56CRZ116953
 Fuel Used in the Engine: Diesel
 Horse Power (B.H.P.): 0.00
 Cubic Capacity: 5675.00
 Vehicle Classification: SE1413/42/BS2-COWL



Rated Capacity (including driver): 6
 Laden Weight: 6200
 Colour of Body: White
 Gross Vehicle Weight: 16200 kms.
 Front axle: 2 x 1000 kms.
 Rear axle: 4 x 1000 kms.
 Front axle weight: 6000 kms.
 Rear axle weight: 10200 kms.

Handwritten notes:
 Issued to Keshu Lal Mehta, Shop, Haney (G.S.)
 Rev. Udaipur, Teh. Shikohabad Distt.
 Udaipur (P.S.)
 Date: 2/11/2011

LLP.A. TERSINAYIA
 On Dt: 22/6/2010

D.O. Udaipur

RT 274B/12/2

(78)

(80)

315582613

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 12:44:41 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004395
Registration No. : RJ27GB1212
Date of Registration : 21/Jun/2008
Month & Year of Manufacturing : May-2008
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

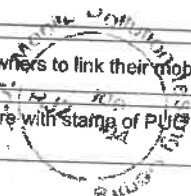


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



71



Government of Rajasthan Certificate of Registration

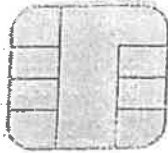
RJ T

Reg. No. **RJ27GD4158** Date of Reg. **25/06/2004**

Chassis No. **373341DVZ717082**
Engine No. **697TC45DVZ882634**

Owner Sr. No. **05**

ALT



Fuel Used
DIESEL

Owner Name
NORTI
Son/Daughter/Wife of
W/O KAILASH RAM
Address
**MEGHAWALON KA BAS BASNI SEJA NAGAU
Nagaur RJ 342902**

RJ T

T12010278R

Reg. No. **RJ27GD4158**
Month & Yr. of Mfg. **05/2004**

Laden/
Unladen Wt. (kg) **018500/006300**

Wheel Base **004225 mm**

Cubic Capacity **005675**

No. of Cylinders **6**

Vehicle Class **4**
Registered Vehicle
Maker's Name **TATAMOTORS LTD**
Model Name **LPT161342**
Colour **NP**
Body Type **TRUCK HEAVY OPEN**
Seating/Standing **006/00**



Form 23 A

Supriya
Supriya
Registration Authority

NAGAU

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 16:54:41 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02700470001732
Registration No. : RJ27GD4158
Date of Registration : 25/Jun/2004
Month & Year of Manufacturing : May-2004
Valid Mobile Number : *****8877
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.04

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

72

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GA7701** **Date of Reg.** **16/12/1992**

Chassis No. **364073578177** **Owner Sr. No.** **04**

Engine No. **692C01584876**

Owner Name
DINESH
Son/Daughter/Wife of
JAGDISH

Address
**RAIKO KA BAS DHANAPA MERTA CITY Na
gaur R.J 342902**

Fuel Used
DIESEL

Reg. No. **RJ19GA7701** **Vehicle Class** **GOODS CARRIER** **TI20405342**

Month & Yr. of Mfg. **01/1992** **Goods Carrier** **Maker's Name** **TATA MOTORS LTD**

Model Name **SE 1210/42**

Colour **NP**

Body Type **OPEN TRUCK**

Seating/Standing **006/00**

Loaders/ Unladen Wt. (kgs) **018500/006200**

Wheel Base **000000 mm**

Cubic Capacity **005883**

No. of Cylinders **6**

Supriya
Registration Authority

NAGAIP

80

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:27:43 PM
Validity upto : 01/04/2025Certificate SL No. : RJ02100110004501
Registration No. : RJ19GA7701
Date of Registration : 16/Dec/1992
Month & Year of Manufacturing : January-1992
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T



Reg. No. **RJ19GD4746** Date of Issue **14/03/2014**

MA1449919F 3A00344

41A03355847

SITA RAM

HARDEEN RAM

**RAMNAGAR, TUNKALIYA MERTA NAGOUR A/
P 418 TRANSPORT NAGAR BASNI 2ND PHA
SE Jodhpur RJ 312/01**

RT 13
82
82
4746
74
u

RJ T

Vehicle Class

T00710598R

Reg. No. **RJ19GD4746**
Month & Yr. of Mfg. **03/2014**

Goods Carrier
Maker's Name **TATA MOTORS LTD**
Model Name **LPK 1618/35**

Laden/
Unladen Wt. (kgs) **016200/005190**
Wheel Base **003580 mm**
Cubic Capacity **005883**

Colour **NP**
Body Type **TIPPER**
Seating/Standing **006/00**

No. of Cylinders **06**



RAS ARVIND JAKHAR
Registration Authority
JODHPUR

82

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 12:20:36 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001753
Registration No. : RJ19GD4746
Date of Registration : 14/Mar/2014
Month & Year of Manufacturing : March-2014
Valid Mobile Number : *****9879
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MLT observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

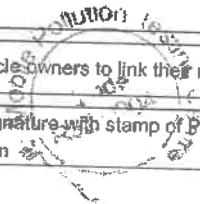


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	1.94

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

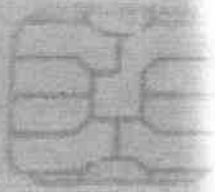
Authorised Signature with stamp of PUC Operator
60mm x 20 mm



73

Government of Rajasthan Certificate of Registration

RJ T



Type Used

DIESEL

Reg. No.

RJ22GA8573

Date of Reg.

11 02 2000

Chassis No.

373028MQQ129890

Owner

Sr. No.

Engine No.

697D77MQQ136567

Owner Name

SHRI WAN RAM

Son/Daughter/Wife of

SHRI ION RAM

Address

HASNI JAGA LADPURA TEH DECANA Nagau

RJ 341513

81

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:37:43 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004522
Registration No. : RJ22GA8573
Date of Registration : 11/Feb/2000
Month & Year of Manufacturing : January-1999
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

75

RJ19 GA2438

~~RJ19~~

Government of Rajasthan
Certificate of Registration

(RJ) (T)

REGISTRATION NO.

7131168729854

ESTD ON 04/01/1913

CLASS

REGISTRATION

REGISTRATION NO. 7131168729854

(RJ) (T)

AT

(RJ) (T)

REGISTRATION NO.

71301

ESTD ON 04/01/1913

CLASS

REGISTRATION

AT

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 06/10/2024

Time : 16:53:46 PM

Validity upto : 05/04/2025



Certificate SL. No. : RJ02100110004654
 Registration No. : RJ19GA7433
 Date of Registration : 28/Nov/2007
 Month & Year of Manufacturing : November-2007
 Valid Mobile Number : *****6587
 Emission Norms : BHARAT STAGE II
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

Old RT 2351/A
4681

New - RT 2190/2606
90796704

RJ230A
4681

76

Government of Rajasthan
Certificate of Registration

 **(RJ) (T)**

Reg. No. **RJ21GC2606** Date of Reg. **06/05/1996**

Chassis No. **300044GTQ004538** Owner Sr. No. **(03)** **FIT**

Engine No. **697D24CTQ111898**

Owner Name **RICHHPAL TADA**
Son/Daughter/Wife of **RATANA RAM**

Address **BASNI SEJA TEH MERTA CITY Nagsur R J 341510**

Fuel Used **DIESEL**

(RJ) (T) **TD0784153R**

Vehicle Class **Goods Carrier**

Reg. No. **RJ21GC2606** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **05/1996** Model Name **SE1612/42**

Load/Unladen Wt. (kgs) **018500/007230** Colour **BROWN**

Wheel Base **004225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **000035** Seating/Standing **003/00**

No. of Cylinders **06**

OM Prakash Choudhary
Registration Authority
NAGGAUR

84

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 13:09:38 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004403
Registration No. : RJ21GC2606
Date of Registration : 06/May/1996
Month & Year of Manufacturing : May-1996
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
NIL observation : No

Vehicle Photo with Registration plate

6 m x 30 mm

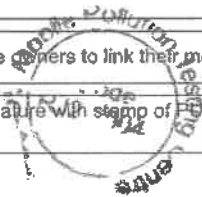


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



77



Government of Rajasthan Certificate of Registration

RJ **T**

Reg. No. **RJ191G5776** Date of Reg. **01/03/1988**

Chassis No. **364073858347**

Engine No. **692D01877060**

Owner Name **MUKESH TADA**

Son/Daughter/Wife of **RAMPAL TADA**

Address **BASNI SEJA TEH MERTA CITY Nagaur R
J 342902**

Owner Sr. No. **06**

ALT



Fuel Used
DIESEL

RJ **T**

Vehicle Class

T01324160R

Goods Carrier
Maker's Name **TATA MOTORS LTD**
Model Name **LPT 1612/COWL/42**

Colour **NP**
Body Type **TRUCK (OPEN BODY)**
Seating/Standing **002/00**

Reg. No. **RJ191G5776**
Month & Yr. of Mfg. **01/1988**
Laden/Unladen Wt. (kgs) **018500/006900**
Wheel Base **004848 mm**
Cubic Capacity **000035**
No. of Cylinders **06**



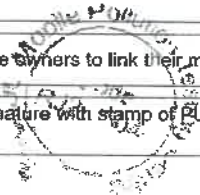
OM Prakash Choudhary
Registration Authority
NAGOUR

[See rules 116 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 12:11:07 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004496
Registration No. : RJ191G5776
Date of Registration : 01/Mar/1988
Month & Year of Manufacturing : January-1988
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GST :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Sr. Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(86)

(78)

RT 199C 1617

Government of Rajasthan
Certificate of Registration

(RJ) (T)



RJ199C1617 24/10/1996

3730441110122092

Engine

St. No.

(1)

0

857D21H1C153360

DAYA RAM

107 PALANPUR, MERI, BAGAUR, JODHPUR

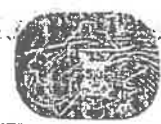
SO KIDHAR TAL. COAL, Jodhpur RJ 342

20
DIESEL

(RJ) (T)

Reg. No.
RJ199C1617
Veh. No. of Mfg.
101955
Under
1620/J06206
Wheel Base
005285 mm
Cubic Capacity
005382
No. of Gears
06

Vehicle Class
Goods Carrier
Maker's Name
TATA MOTORS LTD
Model Name
SE 161342
Type
TP
Body Type
TRUCK (OPEN BODY)
Seating Standing
006/00



RAS ARVIND JAKHAR
Registration Authority
JODHPUR

Form 59

[See rules 115 (2)]

**Pollution Under Control Certificate**

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 08:33:51 AM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004452
 Registration No. : RJ19GC1617
 Date of Registration : 24/Oct/1996
 Month & Year of Manufacturing : October-1998
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 30 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

79



Government of Rajasthan Certificate of Registration

RJ T



Reg. No. **RJ21GC8008** Date of Reg. **17/11/2006**

Chassis No. **373145KTZ750112**

Engine No. **697TC56JTZ145661**

Owner's
Sex: **04**

Fuel Used
DIESEL

Owner Name
OM PRAKASH
Son/Daughter/Wife of

Address
CHANANA RAM

MEGHWALON KA BAS TALANPUR MERTA Na
gaur RJ 342902

RJ T

Vehicle Class

Reg. No. **RJ21GC8008**
Month & Yr. of Mfg. **11/2006**

Goods Carrier
Maker's Name **TATA MOTORS LTD**
Model Name **SE 1613/42**
Colour

Laden/
Unladen Wt. (kgs) **018500/006720**
Wheel Base **004225 mm**
Cubic Capacity **005675**
No. of Cylinders **6**

Body Type
TRUCK (OPEN BODY)
Seating/Standing **006/00**

OM Prakash Choudhary
Registration Author
NAGA

87

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 09:09:36 AM
Validity upto : 01/04/2025

Certificate SL. No.	:	RJ02100110004459
Registration No.	:	RJ21GC8008
Date of Registration	:	17/Nov/2006
Month & Year of Manufacturing	:	November-2008
Valid Mobile Number	:	*****1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
50mm x 20 mm

Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. **RJ21GC0228** Date of Reg. **05/07/2002**

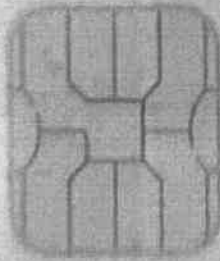
Chassis No. **373141EXZ002083**

Engine No. **697TC48EXZ105793**

Owner Name
MANISH PURI

Son/Daughter/Wife of
KAILASH PURI

Address
**OPP. INDUSTRIAL AREA TALANPUR TH. M
ERTA CITY RAJASTHAN Nagaur RJ 34151
U**



Fuel Used
DIESEL

Owner
Sr. No. **(02)**

ALT

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 14:16:10 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001781
 Registration No. : RJ21GC0228
 Date of Registration : 05/Jul/2002
 Month & Year of Manufacturing : June-2002
 Valid Mobile Number : *****8797
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.07

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

RJ 21GA/6867

89

81 L



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GA6867 Date of Reg. 20/02/1997

Chassis No. 360324MT0741441

Owner's No. 03

Engine No. 697023MT0832117

Owner's Name SAMADAR DEVI

Sex/Daughter/Wife of RAM PRAKASH

Address JATO KA BASS TADA DASNI SEJAN MERTA
CITY Nagaur RJ 341001



RJ T Vehicle Class Goods Carner T01218462R

Reg. No. RJ21GA6867	Maker's Name TATA MOTORS LTD
Month & Yr. of Mfg. 02/1996	Model Name LPT 1612 COWL 32
Laden/ Unladen Wt. (Kgs) 016200/006200	Colour NP
Wheel Base 004225 mm	Body Type TRUCK (OPEN BODY)
Cubic Capacity 000035	Seating/Standing 006/00
No. of Cylinders 06	

3 VOL
O.P. BUDHANIYA
Registration Authority
NAGGAUR

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 13:45:47 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001770
 Registration No. : RJ21GA6867
 Date of Registration : 20/Feb/1997
 Month & Year of Manufacturing : February-1996
 Valid Mobile Number : *****8978
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	1.97



This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorized Signature with stamp of PUC Operator
 60mm x 20 mm






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 Department of Transportation
 Federal Highway Administration


 Office of Research and Development
 3900 Reservoir Road
 Bethesda, Maryland 20814
 Telephone: (301) 338-3200
 Fax: (301) 338-3201
 E-mail: rd@hqs.dot.gov

RJ 1462P 1363



 Department of Transportation
 Federal Highway Administration
 Office of Research and Development
 3900 Reservoir Road
 Bethesda, Maryland 20814
 Telephone: (301) 338-3200
 Fax: (301) 338-3201
 E-mail: rd@hqs.dot.gov

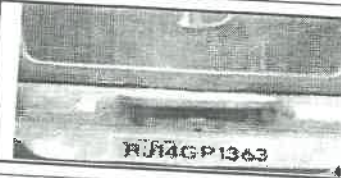


For the Test
 Report Length Reference
 Report Number: **1462P 1363**

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHAN

90

Date : 01/10/2024
Time : 15:26:29 PM
Validity upto : 31/03/2025Certificate SL. No. :
Registration No. : RJ02100110004416
Date of Registration : RJ14GP1363
Month & Year of Manufacturing : 04/Oct/2006
Valid Mobile Number : January-2006
Emission Norms : *****1309
Fuel : Bharat Stage III (CEV)
PUC Code : DIESEL
GSTIN : RJ0210011
Fees :
MIL observation : Rs.100.00
NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.56

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ19GD7042 (31)

83

**Government of Rajasthan
Certificate of Registration** (RJ) (T)

Reg. No. **RJ19GD7042** Date of Reg. **09/07/1999**

Chassis No. **373011D00110000** Owner Sr. No. **02** RRM

Engine No. **697D22DQ0114632**

Owner Name **SURAJAHAM**
Son/Daughter/Wife of **BHAIRARAM**

Fuel Used **DIESEL**

Address **451 J NANDANVAN KNN
JODHPUR**

Vehicle Class **T00039813R**

Reg. No. **RJ19GD7042** Maker's Name **TATA M**

Month & Yr. of Mfg. **/1999** Model Name **LPT 1613/42 TCIC COWL**

Load/Unladen Wt. (kgs) **016200/6200** Colour **NP3**

Wheel Base **4225 mm** Body Type **TRUCK**

Cubic Capacity **5883** Seating/Standing **6**

No. of Cylinders **6**

SEEMA KAVIA
Registration Authority
JODHPUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 12:22:21 PM
Validity upto : 01/04/2025



Certificate SL No. : RJ02700470001754
Registration No. : RJ19GD7042
Date of Registration : 09/Jul/1999
Month & Year of Manufacturing : June-1999
Valid Mobile Number : *****8789
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MLL observation : No

Vehicle Photo with Registration plate
30 mm x 30 mm

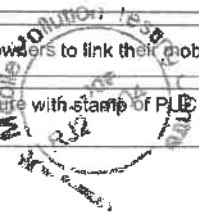


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



84



Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. **RJ19GF7748** Date of Reg. **29/10/2003**

Chassis No. **373341JWZ124446**
Engine No. **697TC45JWZ115577**

Owner Sr. No. **(04)**

ALT



Fuel Used
DIESEL

Owner Name
RAM PRASAD
Son/Daughter/Wife of

RAM CHANDRA

Address
**W/N 06 BASNI SEJA NAGOUR Nagaur RJ
342902**

(RJ) (T)

Vehicle Class

T07085264R

Reg. No. **RJ19GF7748**
Month & Yr. of Mfg. **10/2003**

Goods Carrier
Maker's Name **TATA MOTORS LTD**
Model Name **LPT 1613/42/TURBO**



Laden/Unladen Wt. (kg) **018500/006200**

Colour **NP**
Body Type **TRUCK (OPEN BODY)**

Wheel Base **004225 mm**

Seating/Standing **006/00**

Cubic Capacity **005675**
No. of Cylinders **6**

Devendra

Devendra Akodiya
Registration Authority

NAGOUR

92

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 10:44:11 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004484
Registration No. : RJ19GF7748
Date of Registration : 29/Oct/2003
Month & Year of Manufacturing : October-2003
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.52

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

85



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GE1291 Date of Issuance 03/08/2008

Chassis No. 373134ERZ118331

Owner's No. 05

FIT



Engine No. 697TC56EHZ124927

Owner Name PARHLAD RAM

Sex: Daughter/Wife of RAMCHANDRA

Address W/N 06 BASNI SEJA NAGOUR Nagaur R.J. 342902

DIESEL

T13180596R

RJ T

Reg. No. RJ21GE1291

Month & Yr. of Mig. 05/2008

Laden/Unladen Wt./kg. 3135/2700

Wheel Base 003625 mm

Cubic Capacity 005675

No. of Cylinders 6

Vehicle Class Goods Carrier

Maker's Name TATA MOTORS LTD

Model Name SK 1613/36 COWL

Colour NA

Body Type TIPPER

Seating/Standing 00200



Form 21A

Signature
OM Prakash Chodhary
Registration Authority
NAGOUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 10:05:07 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004473
Registration No. : RJ21GE1291
Date of Registration : 03/Jun/2008
Month & Year of Manufacturing : May-2008
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

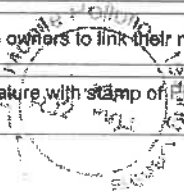


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Old - R5304
1365

New - R Tg/ye
24/16

86
FI
No
fo



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GC2416 Date of Reg. 12/11/2001

Chassis No. 373141KY2722028
Engine No. 697TC43KYZ890084

Owner Sr. No. 04



Fuel Used
DIESEL

Owner Name
KISHORE
Son/Daughter/Wife of
MEVA RAM

Address
DANGAWAS MERTA CITY Nagaur RJ 3415
10

Deekha
8290807

RJ T Vehicle Class T00784194R

Reg. No. RJ21GC2416	Maker's Name TATA MOTORS LTD
Month & Yr. of Mfg. 11/2001	Model Name LP 1613
Laden/ Unladen Wt. (kgs) 018500/006210	Colour NP
Wheel Base 004225 mm	Body Type TRUCK (OPEN BODY)
Cubic Capacity 003783	Seating/Standing 003/00
No. of Cylinders 06	

OM Prakash Choudhary
Registration Authority
NAGAU

Am Part 5828070386
-218/PLC/15/54089

4/5/35

94

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 13:07:14 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004402
Registration No. : RJ21GC2416
Date of Registration : 12/Nov/2001
Month & Year of Manufacturing : November-2001
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
mm x 30 mm

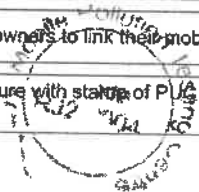


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

N 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



FORM 21 (MOTOR VEHICLE REGISTRATION)
REGISTRATION TRANSPORT DEPARTMENT AUTHORITY - NAGPUR CITY

87

J216C7317

Registration No.	U216C7317	Date of Registration	28-Aug-2022
Dealer's Name & Address	CHANDU TRADING NAGPUR DISTRICT NAGRA		
Owner Name	SHAMBU DEGEN	Serial/Chassis No. of	REGISTRATION
Full Address (Permanent)	BAMNOLVA CHANDANITE (HARIS CITY) NAGPUR, 480020		
Full Address (Temporary)	BAMNOLVA CHANDANITE (HARIS CITY) NAGPUR, 480020		
Mobile No.	9809542333	Old Registration No.	U216CA1344
S. No. / Vehicle Owner Name		Address	Transfer Date
1	SHAMBU DEGEN	IA ROAD IA ROAD BARDHANPURA COLONY BH 480006	28-Aug-2022

RC Cancel Details:

a) Date: _____ b) Cancel Reason: _____

Hypothecation Details:

a) Finance Name: **TATA HYPOTHECATION DETAILS (INDIA)** b) Finance Type: _____

c) Finance Address:

The Motor Vehicle is: **NEW (TRANSPORT)** Date Amount: **1745000**
 Class of Vehicle: **Goods Car (HCV)** Month and Year of Manufacture: **8/1982**

No. of Cylinders:	6	Colour:	W
Chassis No:	343073321462	Type of Body:	TRUCK (OPEN BODY)
Engine No:	382701331738	Model Name:	SE1510
Maker's Name:	TATA MOTORS LTD	Horse Power (B.H.P):	31.00
Fuel Used in Engine:	DIESEL	Wheel Base:	4225
Cubic Capacity:	32.00	Standing Capacity:	0
Seating Capacity:	5	Length:	0
Sleeper Capacity:	0	Height:	0
Width:	0	Unladen Wt:	4200 Kg
laden Wt:	16500 Kg	Owner Sr.:	1
Gross Vehicle Wt:	6 Kg		

Number & Description of size of tyres:

a) Front: 1000*20=2 b) Rear: 1000*20=4 c) Other: 0 d) Tandem: 0
 Registered Axle Weight (In respect of each axle):
 a) Front: 7000 kgs b) Rear: 17500 kgs e) Other: 0 kgs d) Tandem: 0 kgs

Purchase Date: **24-Apr-1982** Policy No: _____
INSURANCE COMPANY **INSURANCE TYPE**
 Insurance Validity: **From To**

Fee Details:

Receipt/App'l No.	Particular	Tax Receipt No.	₹12 (FC/10X0037174)	
			Amount	Total
	Green Card Fee		200	200
	Green Tax		2500	2500
	Amount of Registration		1500	1500
	Fitness Inspection Certificate		200	200
	MV Tax (up to 28-Aug-2022)		2755	2755

Registration valid upto **20-Mar-2030** Fitness valid upto **15-Jul-2022**
GRAND TOTAL (In ₹): 7855/- (SEVEN THOUSAND EIGHT HUNDRED AND SIXTY FIVE ONLY)

Name and Designation of the inspecting Officer who certifies the vehicle as fit for registration:

Inspector Name: _____ Registering Authority: _____
 Owner Signature: _____

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 08:50:30 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004457
Registration No. : RJ21GC7317
Date of Registration : 26/Aug/2006
Month & Year of Manufacturing : August-1989
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
30 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm



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**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ19GB3829** Date of Reg. **11/12/2009**

Chassis No. **201000** Engine No. **110825**

Owner Name **KAILAS DAS**
Son/Daughter/Wife of **JEEVAN DAS**

Address **KISAN MEDIKAL GOTHAN MERTA Nagaur
R.J 342902**

Fuel Used **DIESEL**

Owner Sr. No. **03** HPA

Reg. No. **RJ19GB3829** Vehicle Class **T12028430R**

Month & Yr. of Mfg. **12/2008** Make's Name **TATA MOTORS LTD**

Model Name **SE161342** Colour **NA**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **00/00**

Wheel Base **005883 mm**

Cubic Capacity **005883**

No. of Cylinders **6**

Supriye
Registration Authority

NAGOUR

96

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 08:14:02 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004447
Registration No. : RJ19GB3829
Date of Registration : 11/Dec/2009
Month & Year of Manufacturing : December-2009
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
	CO	percentage (%)		
High idling emissions	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GD0174** Date of Reg. **18/04/2013**

Chassis No. **373043JSQ124356** Engine No. **857D21JSQ139522**

Owner Name **PAPU KHAN**
Son/Daughter/Wife of **NIYAJAMO**

Address **VYAPARIYO KI DHANI KHUMA JI KA BADI**
YA KHURD PALI A/P PIPAR CITY Karauli
RJ 342601

Owner Sr. No. **04**

File Used **DIESEL**

RJ T

RJ T

Vehicle Class **Truck**

Reg. No. **RJ19GD0174** **TI3182411R**

Month & Yr. of Mfg. **04/1997**

Manufacturer **TATA MOTORS LTD**

Model Name **SE 1613M2**

Color **NP**

Body Type **TRUCK (OPEN BODY)**

Seating Standing **008/0**

Wheel Base **004225 mm**

Cubic Capacity **005875**

No. of Cylinders **08**

Registration Authority **RAKESH VIJAYVERGIA**

PIPAD

97

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 10:33:10 AM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004354
Registration No. : RJ19GD0174
Date of Registration : 16/Apr/2013
Month & Year of Manufacturing : April-1997
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No**Vehicle Photo with Registration plate**

60 x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. **RJ14GA3459** Date of Reg. **02/01/2006**



Chassis No. **373145LUZ137483**
Engine No. **6977CS6KUZ135230**

Owner Sr. No. **03**

ALT

Owner Name: **RAM KARAN**
To Whom Registered: **RAM KARAN**

DRIVER:

RAWAL RAM
Address:

**DHANAPA TEH MERTA CITY Nagaur RJ 3
41001**

RJ T

Reg. No. **RJ14GA3459**
Month & Yr. of Mfg. **11/2005**

Loaders/
Unladen Wt. (Kgs) **018500/006475**

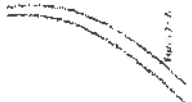
Wheel Base **000000 mm**
Cubic Capacity **003800**

Nr. of Cylinders **04**

Vehicle Class **Goods-Carrier**
Make's Name **TATA MOTORS LTD**
Model Name **SE 1613M2**
Colour **NP**

Body Type **TRUCK OPEN**
Seating/standing **003/00**

T00774741R



Prakash
OM Prakash Choudhary
Registration Authority
NAGAU

Pollution Under Control Certificate

Authorised By :-

GOVERNMENT OF RAJASTHAN

98

Date : 01/10/2024
 Time : 11:41:36 AM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004373
 Registration No. : RJ14GA3459
 Date of Registration : 02/Jan/2006
 Month & Year of Manufacturing : November-2005
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE II
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

3031

3622

99

91

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19CG3622** Date of Reg. **13/09/2004**

Chassis No. **37344HIVZ735638** Owner Sr.No. **1031**

Engine No. **6977C48GVZ113004**

Owner Name **UGARA RAM**
Son/Daughter/Wife of **KALA RAM**

Address **GOTAN MERTA NAGOUR A/P BALSAMAND MA NDORE Jodhpur RJ 342001**

Fuel Used **DIESEL**

REV

RJ T Vehicle Class **Goods Car** T00820820R

Reg. No. **RJ19CG3622** Maker's Name **JATA MOTORS LTD**

Month & Year of Mfg. **08/2004** Model Name **SE 161342**

Chassis No. **0185001006500** Body Type **TRUCK (OPEN BODY)**

Wheel Base **095883 mm** Seating/standing **006/00**

Engine Capacity **005883**

No. of Cylinders **06**

C.P. GUPTA
Registration Authority
JODHPUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 12:23:16 PM
Validity upto : 31/03/2025



Certificate SL. No. :
Registration No. : RJ02100110004388
Date of Registration : RJ19GG3622
Month & Year of Manufacturing : 13/Sep/2004
Valid Mobile Number : August-2004
Emission Norms : *****6375
Fuel : BHARAT STAGE II
PUC Code : DIESEL
GSTIN : RJ0210011
Fees :
NIL observation : Rs.100.00
No

Vehicle Photo with Registration plate
60 mm x 30 mm

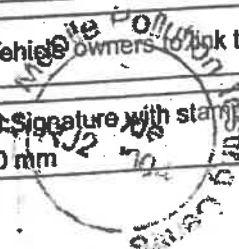


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.37

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



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Government of Rajasthan Certificate of Registration



Reg. No. **RJ22GB2548** Date of Reg. **27/12/2003**

Chassis No. **373341LWZ131224**

Owner
State



Engine No. **697TC45LWZ120514**

Owner Name

RAM PRAKASH
Son/Daughter/Wife of

GOPIRAM
Address

BAYAD GAGRANA Nagaur RJ 341510

TO

Fuel Used
DIESEL



Reg. No. **RJ22GB2548**
Date of Reg. **12/2003**

Chassis No. **018500/006210**

Wheel Base **004225 mm**

Engine Capacity **006673**

No. of Cylinders **6**

Vehicle Class **TRUCK**

Goods Carrier

Maker's Name **TATA MOTORS LTD**

Model Name **LP 1613**

Colour **NP**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **006/00**

Supriya

Supriya

Registration Authority

AIAG2A110

100

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 10:30:43 AM
Validity upto : 31/03/2025Certificate St. No. : RJ02100110004353
Registration No. : RJ22GB2548
Date of Registration : 27/Dec/2003
Month & Year of Manufacturing : December-2003
Valid Mobile Number : *****2136
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Indian Union Vehicle Registration Certificate
Issued by GOVERNMENT OF RAJASTHAN

T RJ

Regn No
RJ21GB8725

Date of Regn.
20-Aug-1996

Regn. Validity
As per Fitness

Owner
Serial

6

Chassis No
MAT360044TIR01859

Engine/Motor No
697D24ATQ102965

Owner Name
DHARMA RAM

Son/Wife/Daughter of (In case of Individual Owner)
RAM CHANDRA

Ownership
INDIVIDUAL

Address

RAM NAGAR TUKLIYA, NAGAUR, NAGAUR-RAJASTHAN-341001

Fuel
DIESEL

Emission Norms
BHARAT STAGE III

Card Issue Date (09-May-2024)

33

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:08:35 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001778
Registration No. : RJ21G88725
Date of Registration : 20/Aug/1996
Month & Year of Manufacturing : January-1996
Valid Mobile Number : *****9778
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.08

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
80mm x 20 mm

REGISTRATION

RC
DUC
DUC
DUC

RT 304V/1936


104


 Vehicle Class: **DUMPER**
 Make: **TATA M**
 Model Name: **LPK1616/36**
 Colour: **WHITE**
 Body Type: **UNIMADER**
 Seating Standing: **2**

Reg. No: **RJ30GA1936**
 Date of Reg: **03/2010**
 Chassis No: **016200/S265**
 Wheel Base: **3580 mm**
 No. of Windows: **5675**

T0177094P


3202
O.P. BUDHANIYA
 Registration Authority
NAGOUR

Government of Rajasthan
Certificate of Registration


Reg. No: **RJ 30GA 1936** Date of Reg: **12/05/2010**

Chassis No: **M1341321A1C10407** Owner Sr. No.: **05**

Engine No: **6971C50C2Y19213**

Owner Name: **RAM KUSHORE**
 Son/Daughter/Wife of: **SUJA RAM**

Address: **TALANPUR
 TEH MERTA CITY
 NAGOUR 30.10.2017**



Fuel Used: **DIESEL**

TOI

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

102

Date : 02/10/2024
Time : 14:11:26 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004511
Registration No. : RJ30GA1936
Date of Registration : 12/May/2010
Month & Year of Manufacturing : March-2010
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

KD - RT304
1892

New-RT2/4C/1237

(103)

Ramasukh
810490708

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GC1237** Date of Reg. **22/10/2003**

Chassis No. **373341JWZ726278** Owner Sr. No. **04**

Engine No. **697TC45JWZ904541** RRIN

Fuel Used **DIESEL**

Owner Name **RAMASUKH**
Son/Daughter/Wife of **S/O KHERAJ RAM**
Address **GOTAN TEH MERTA CITY NAGOUR 19.12.2**
016 RJ 999999

95

RJ T Vehicle Class **Goods Carrier** T00726307R

Reg. No. **RJ21GC1237** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **00/2003** Model Name **LPT-81342TCIC**

Laden/ Unladen Wt. (kgs) **018500/006000** Colour **NP**

Wheel Base **004225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005883** Seating/Standing **00/700**

No. of Cylinders **06**

R.K. Vaishnav
Registration Authority
NAGOUR

Pollution Under Control Certificate

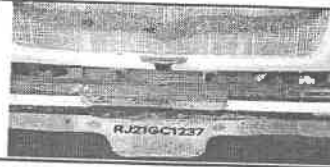
Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:27:09 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001786
Registration No. : RJ21GC1237
Date of Registration : 22/Oct/2003
Month & Year of Manufacturing : January-2003
Valid Mobile Number : *****7879
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MFL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

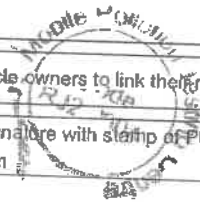


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.07

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm





Indian Union Vehicle Registration Certificate
Issued by GOVERNMENT OF RAJASTHAN



96

Regn No	Date of Regn.	Regn. Validity	Owner
RJ19GE4083	21-Jan-2010	As per Finesse	Serial (6)
Chassis No MAT37338351P3189F			
Engine/Motor No 121774			
Owner Name SARUP SINGH			
Son/Wife/Daughter of (in case of Individual Owner) L.M. SINGH			
Ownership INDIVIDUAL			
Address TALANPUR, NAGALUR, NAGALUR-RAJASTHAN-342902			

Card Issue Date (23-Jul-2024)

Fuel
DIESEL
Emission Norms
NOT AVAILABLE



Vehicle Class: GOODS CARRIER (HGV)

Regn. Number RJ19GE4083	Maker's Name: TATA MOTORS LTD
	Model Name: LPT 1613/48 TCIC
	Colour: NP
	Body Type: TRUCK (OPEN BODY)
	Seating (in air) / Standing / Sleeper Capacity 5 / 0 / 0
Month-Year of Mfg. 12-2009	Unladen / Laden Combination 6200 / 18500 / 0
No. of Cylinders 6	Cubic Cap / Horse Power (BHP/Kw) / Wheel Base (mm) 5675.00 / 130.0 / 4855
No of Axle 2	Weight (Kg)

Form 23A

Registration Authority
NAGALUR DTO

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 12:28:13 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001756
 Registration No. : RJ19GE4083
 Date of Registration : 21/Jan/2010
 Month & Year of Manufacturing : December-2009
 Valid Mobile Number : *****4465
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

RJ 19GF/6020

105



Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. RJ19GF6020 Date of Reg. 24/01/2001

C. Serial No. 3880021/2/113981

Chamber No. 08

Office No. 62152244

FIT

Holder's Name: RAM PRAKASHI

Address: SRI RAM HWAS

KASVAN KI DIHANI RAM NAGAR NAGOUR A/
P 12TH ROAD SARDARPURA Jodhpur RJ 3
42001

97

RJ 19GF/6020

105 (B)



Registration Authority
JODHPUR

105

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 10:36:06 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004482
Registration No. : RJ19GF6020
Date of Registration : 24/Jan/2001
Month & Year of Manufacturing : June-2000
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate

30 mm x 30 mm

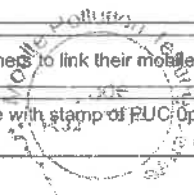


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
80mm x 20 mm



Government of Rajasthan
Certificate of Registration

(RJ) (T)

RJ27GB6351

Class No. RJ27GB6351 Date of Mfg. 11/08/2010

Chassis No. MAT373345A7E23234

Owner's No. (01)

Engine No. 697FC42Y831540
Owner Name

VADAN KUMAR
Son/Daughter/Wife of

W/O AMAR SINGH
Address

**VILL. HARIYAV
TEH. VALLABHNAGAR
UDAIPUR**

Fuel Used
DIESEL

106

98

T01020260R

(RJ) (T)

Reg. No. RJ27GB6351
Month & Yr. of Mfg. 12/010
Laden/Unladen Wt. (kgs) 016200/6150
Wheel Base 4225 mm
Cubic Capacity 5675
No. of Cylinders 6

Vehicle Class
Maker's Name TATA M
Model Name SE 1613/42 TC
Colour NP
Body Type TRUCK
Seating/Standing 6

L.K. CHAUDHARY
Registration Authority

UDAIPUR

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 12:59:31 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004400
 Registration No. : RJ27GB6351
 Date of Registration : 11/Aug/2010
 Month & Year of Manufacturing : July-2010
 Valid Mobile Number : *****1389
 Emission Norms : BHARAT STAGE II
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



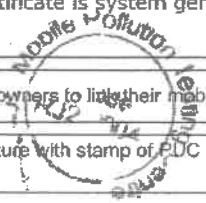
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>


Authorised Signature with stamp of PUC Operator

60 mm x 20 mm



99

**Government of Rajasthan
Certificate of Registration**



RJ
T

Reg. No. **RJ21GE1558** Date of Reg. **12/12/2008**

Chassis No. **373145KRZ133495** Owner Sr. No. 03

Engine No. **697TC56KRZ140372**

Owner Name **RAJU RAM TADA**

Son/Daughter/Wife of **BHABUT RAM**


Address **JATO KA BAS BASNI SEJA MERTA Nagaur
r RJ 342902**

Fuel Used **DIESEL**

FIT

RJ
T

T13180891R

Vehicle Class  **Goods Carrier**

Reg. No. **RJ21GE1558** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **10/2008** Model Name **SE 1613/42 TC**

Laden/Unladen Wt. (kg) **518500/308150** Colour **NP**

Wheel Base **004225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005675** Seating/Standing **006/00**

No. of Cylinders **6**

Form 23 A

Signature
OM Prakash Choudhary
Registration Authority

NAGAIIR

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Haryana

Date : **18/07/2024**
Time : **15:36:31 PM**
Validity upto : **17/01/2025**



Certificate SL. No. : HR06701420002424
Registration No. : RJ21GE1558
Date of Registration : 12/Dec/2008
Month & Year of Manufacturing : October-2008
Valid Mobile Number : *****6645
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : HR0670142
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration



Reg. No. **RJ21GC8116**
Date of Reg. **24/02/2008**

Chassis No. **373145MIU2756706**
Engine No. **6977CS6MUZ144006**

Owner's Name **SABIR**
No. **03**

Signature of Owner
SADIK
(Signature)

**SINHINAGAR KAPARADA SINDHINAGAR RA
PARADA BILARA Jodhpur RJ 342602**

TOTUMATOR

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Reg. No.
RJ21GC8116
Month & Yr. of Reg.
02/2006

Ladle
Unladen Wt. (kg)
018500/006200

Body Type
TRUCK (OPEN BODY)

Wheel Base
004200 mm

Seating Standing
Cubic Capacity
00600

Signature
DM Prakash Choudhary
Registration Authority
NAGAL

100

108

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 09:29:52 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004464
Registration No. : RJ21GC8116
Date of Registration : 24/Feb/2006
Month & Year of Manufacturing : February-2006
Valid Mobile Number : *****1369
Emission Norms : Bharat Stage III (CEV)
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)	.	
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

101



Government of Rajasthan Certificate of Registration

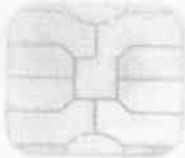
(RJ) (T)

Reg. No. **RJ 19GF6202** Date of Reg. **01/05/2003**

Chassis No. **373361CWZ108803**
Engine No. **697TC45CWZ105672**

Owner
St. No. **(05)**

ALT



Fuel Used
DIESEL

Owner Name
RAKESH PURI
Son/Daughter/Wife of
SH. KAILASH PURI

Address
**TALANPUR NAGAUR A/P 48 TRANSPORT NAGAR
GAR BASNI IIND PHASE Jodhpur R.J. 342
001**

(RJ) (T)

Vehicle Class
Goods Carrier

Reg. No. **RJ 19GF6202**

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg. **04/2003**

Model Name
LPT 1613/42 TCIC COWL

Laden/Unladen Wt. (kgs.)
018300/006200

Colour
RD

Wheel Base
004225 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005883

Seating/Standing
006/00

No. of Cylinders
06

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 12:37:57 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004392
 Registration No. : RJ19GF6202
 Date of Registration : 01/May/2003
 Month & Year of Manufacturing : April-2003
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.55

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature With stamp of PUC Operator
 60mm x 20 mm

102



Government of Rajasthan Certificate of Registration

RJ **T**

Reg. No. **RJ21GC5602** Date of Reg. **24/01/2005**

Chassis No. **373141LVZ751844**

Owner Sr. No. **05**

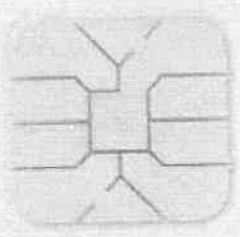
Engine No. **697TC48LV946402**

Owner Name **SURENDRA**
Son/Daughter/Wife of

RAMPAL
Address

BASNI SEJAN MERTA CITY DIST NAGOUR
Nagaur RJ 342902

TO



Fuel Used
DIESEL

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

1/0

Date : 02/10/2024
Time : 14:47:19 PM
Validity upto : 01/04/2025



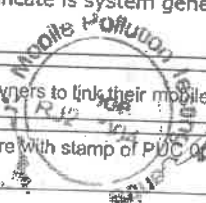
Certificate SL. No. : RJ02700470001793
Registration No. : RJ21GC5602
Date of Registration : 24/Jan/2005
Month & Year of Manufacturing : January-2004
Valid Mobile Number : *****7779
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.16

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.



Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature With stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ27GD3663** Date of Reg. **03/08/2005**

Chassis No. **373341EUZ117433** Owner's No. **05**

Engine No. **09/TC45EUZ116043**

Owner Name **GANESH LAL TELI**

Son/Daughter/Misc. **BHIGRU LAL JI**

Address **3-CH-19-WARD NO.27 PRABHAT NAGAR SE
 C.5 H.M. UDAIPUR Udaipur RJ 313001**

RRN

103

RJ **GT** **T00885094R**

Goods Carrier

Reg. No. **RJ27GD3663** Make/Model **TATA MOTOR LTD**

Month & Yr. of Mfg. **06/2005** Model Name **LPT 181843**

Leading **NP** Color **NP**

Unladen Wt. **078500/002400** Body Type **TRUCK (OPEN BODY)**

Wheel Base **004225 mm** Seating/standing **006/00**

Gross Capacity **006675**

No. of Cylinders **0**

GM PRAKASH BARIWA
 Registration Authority
UDAIPUR

112

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 16:48:24 PM
Validity upto : 31/03/2025Certificate SL. No. :
Registration No. : RJ02700470001730
Date of Registration : RJ27GD3563
Month & Year of Manufacturing : 03/Aug/2005
Valid Mobile Number : June-2005
Emission Norms : *****9789
Fuel : BHARAT STAGE II
PUC Code : DIESEL
GSTIN : RJ0270047
Fees :
MIL observation : Rs.100.00
NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.97

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

104

**Government of Rajasthan
Certificate of Registration**

RJ T

Reg. No. **RJ21GC5452** Date of Reg. **16/08/2005**

Chassis No. **373141EUZ721242** Owner St. No. **03**

Engine No. **897TC48DUZ113465**


Owner Name **PREM DAS** Son/Daughter/Wife of **RAM JEEVAN**

Fuel Used **DIESEL**

Address **TALANPUR TEH MERTA CITY Nagaur RJ 342902**

FIT

RJ T

Vehicle Class 

T00900091R

Reg. No. **RJ21GC5452** Goods Carrier

Month & Yr. of Mfg. **08/2005** Maker's Name **TATA MOTORS LTD**

Laden/Unladen Wt. (kg) **018500/000** Model Name **SE 1613/42**

Wheel Base **003100 mm** Gear **5**

Cubic Capacity **005675** Axle Type **TRUCK (OPEN BODY)**

No. of Cylinders **06** Seating/standing **004/00**

Om Prakash
OM Prakash Choudhary
Registration Authority
NAGAU

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 14:45:41 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001792
 Registration No. : RJ21GC5452
 Date of Registration : 16/Aug/2005
 Month & Year of Manufacturing : August-2005
 Valid Mobile Number : *****8997
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 P Code : RJ0270047
 GST :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm

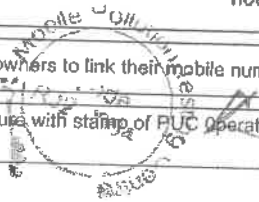


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	2.21

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
 60mm x 20 mm



105

58150

30-8-22



Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. **RJ21GD1388** Date of Reg. **07/03/2007**

Chassis No. **373344ASZ102868**

Owner Sr. No. **(03)**

Engine No. **697TC55ASZ102099**

Owner Name **MUKESH TADA**
Son/Daughter/Wife of

RAM RATAN TADA
Address

**BASNI SEJA MERTA CITY Nagaur RJ 34
1510**



Fuel Used

DIESEL

**RJ21
HA1816**

FIT

(RJ) (T)

Vehicle Class

T12001075R

Goods Carrier
Maker's Name

Reg. No. **RJ21GD1388**

TATA MOTORS LTD
Model Name

Month & Yr. of Mfg. **03/2007**

LPT 1613/42 BS III
Colour

Load/Unladen Wt. (kgs) **018500/006250**

NP
Body Type

Wheel Base **004225 mm**

TILT SLP CAB(709)
Seating/Standing

Cubic Capacity **005675**

006/00

No. of Cylinders **6**

Supriya
Registration Authority

NAGOUR

114

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 09:48:05 AM
 Validity upto : 01/04/2025



Certificate St. No. : RJ02100110004468
 Registration No. : RJ21GD1388
 Date of Registration : 07/Mar/2007
 Month & Year of Manufacturing : March-2007
 Valid Mobile Number : *****1369
 Emission Norms : EURO 2
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 ML observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
 60mm x 20 mm

merge
RT 199
948

Add
RT 199
9006

17,407.95
NTD
43,699.57
Set for at Working Days

106
HS

Government of Rajasthan
Certificate of Registration

RJ19GC9006 08/02/2013

37301HFG0719470
U97D22L6C764489

CHHOVI RAM
S/O BINJA RAM
NAGOUR DTO. RAJASTHAN

01 ALT

DIESEL

Chhotu Ram
9461373349

(R) (T) Vehicle Class **Truck** T00851646R

Reg No **RJ19GC9006**

Manufacturer **YATA MOTORS LTD**

Model Name **LT 1013WZ T/C/C/C/W/L**

Chassis **MP**

Body Type **TRUCK (OPEN BODY)**

Weight **013500/0069 10**

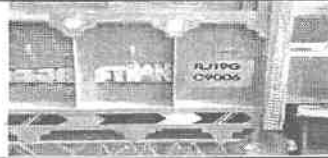
Wheel Base **004225 mm**

Cubic Capacity **005887**

No. of Cylinders **06**

Rajendra Kumar Danga
Registration Authority
JODHPUR

115

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 12:14:01 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001751
Registration No. : RJ19GC9006
Date of Registration : 06/Feb/2013
Month & Year of Manufacturing : September-1997
Valid Mobile Number : *****8987
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by toggling to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

107.

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ27GD3730** Date of Reg. **13/08/2003**

Chassis No. **373341GWZ718387** Owner's Sr. No. **TO**

Engine No. **697TC45FWZ886932**

Owner Name **ARJUN SINGH HATHORE**

Son/Daughter/Wife of **GANPAT SINGH**

Address **RIDMALOTA KIDHANI TALANPUR MERTA C**
ITY Nagaur RJ 342802

Fuel Used **DIESEL**

Vehicle Class **T00926575R**

Reg. No. **RJ27GD3730** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **07/2003** Model Name **LPT 161342**

Load/ Unladen Wt. (Kgs) **018500/006000** NP Colour

Wheel Base **004225 mm** Body Type **TURCK OPEN BODY**

Cubic Capacity **005575** Seating/Standing **006/00**

No. of Cylinders **06**

OM Prakash Choudhary
Registration Authority
NAGOUR

Arjun Singh Rathore

117

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 16:51:45 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02700470001731
Registration No. : RJ27GD3730
Date of Registration : 13/Aug/2003
Month & Year of Manufacturing : July-2003
Valid Mobile Number : *****8778
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.89

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan Certificate of Registration

RJ T

Reg. No. **RJ21GC6833** Date of Reg. **26/11/2005**

Chassis No. **373141EUZ722903**

Engine No. **6971C48EUZ114613**

Owner Name **JUGRAJ GAHILOT**

Son/Daughter/Wife of **CHANDRA RAM GAHILOT**

Address **65, GAHILOTN KA BASS VILLAGE BASSI**

TEHSIL PARBATSAR Nagaur RJ 341512

Fuel Used

DIESEL



Owner's
Se No. **05**

E

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 28/09/2024
Time : 16:34:58 PM
Validity upto : 27/03/2025



Certificate SL. No. : RJ02100020014030
Registration No. : RJ21GC6833
Date of Registration : 26/Nov/2005
Month & Year of Manufacturing : August-2005
Valid Mobile Number : *****6513
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210002
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.6

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ21GC0649

109

119

RJ2202215
RJ1914/675E

Government of Rajasthan
Certificate of Registration

Reg. No. RJ21GC0649 Date of Iss. 05/04/1988

Chassis No. 344073862416 Engine No. 692D01884217

Owner's Name VIJAY DAN
Sex/Marital Status/Wife of KHET DAN
Address BASNI SIYA CHARNA TH. MERTA Nagaur RJ 342902

RRN

Vehicle Class T01220529R

Reg. No. RJ21GC0649 Maker's Name TATA MOTORS LTD.

Month & Yr. of Mfg. 04/1988 Model Name TATA TRUCK

Load/Chassis No. 015660/005925 Colour NA

Wheel Base 000166 mm Body Type TRUCK OPEN BODY

Cubic Capacity 000031 Seating/Standing 006/00

No. of Cylinders 06

O.P. BUDHANIYA
Registration Authority
NAGAU

119

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:22:22 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001784
Registration No. : RJ21GC0649
Date of Registration : 08/Apr/1988
Month & Year of Manufacturing : April-1988
Valid Mobile Number : *****9987
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.04

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

MTD	59.62	Pvt. Land	2,713.30	MINE-I	MTD	9,473.71	MINE-I	YTD	43,699.57
Out Side									

RT21G 2670

छोटा परिवार-सुखी

~~120~~

110

प्ररूप 23

(नियम 48 देखिये)



स्ट्रीकरण प्रमाण-पत्र का प्रारूप



स्ट्रीकृत संख्यांक... RT21G 2670

यान का श्रेणिक वर्ग HCV (अर्थात् फिएट, एम्वेसेडर/मारुति कार, टाटा माल यान, अशोक लेलैंड माल यान, ट्रेलर, गियर वाली या बिना गियर वाली मोटर साइकिल, साइड कर सहित मोटर साइकिल आदि)

रजिस्ट्रीकृत स्वामी का नाम Sh. Sita Ram

का पुत्र/की पत्नी/की पुत्री Sh. Hardev Ram

~~120~~

RT21G/2670

120

Pollution Under Control Certificate

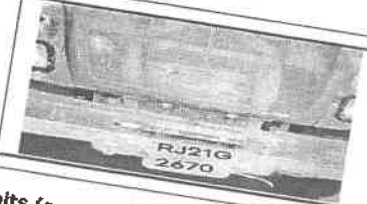
Authorised By :
GOVERNMENT OF RAJASTHAN

Date :
Time : 02/10/2024
Validity upto : 13:26:57 PM
01/04/2025



Certificate SL. No. : RJ02700470001765
 Registration No. : RJ21G2670
 Date of Registration : 02/Apr/2004
 Month & Year of Manufacturing : April-2003
 Valid Mobile Number : *****7977
 Emission Norms : EURO 2
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
High idling emissions	Hydrocarbon, (THC/HC)	ppm		
	CO	percentage (%)	2500 ± 200	
	RPM	RPM	1 ± 0.03	
Smoke Density	Lambda		2.45	1.88
	Light absorption coefficient	1/metre		

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Estimated MTD	30.62	2,718.20	MTD	9,473.71	Balance - YTD	43,693.57
Over Minus	40,491.95	Over Side	MTD		Working Days	

Certificate of Registration

Reg. No. **RJ27GC0985** Date of Reg. **03/10/2011**

Chassis No. **MA1443083U17166**
 Engine No. **8976641Y111427**
 Owner's Name **GHANSHYAM MEENA**

Subsidiary Name of **PUNJA N MEENA**
 Address **VILL. PINDOLA RATA KHET
 TEHVALLABHINAGAR
 UDAIPUR**

(RJ) (T)

Owner Sr. No. **02**

121

RJ27GC
0985

Specified
DIESEL

111

(RJ) (T)

Vehicle Class **HVGDVM**

Reg. No. **RJ27GC0985**
 Month & Yr. of Mfg. **06/2011**
 Laden/Unladen Wt. (kg) **016200/6150**
 Wheel Base **4225 mm**
 Cubic Capacity **5675**
 No. of Cylinders **6**

Maker's Name **TATA M**
 Model Name **T616 TC**
 Colour **NP**
 Body Type **TRUCK**
 Seating/Standing **6**



RAJ KUMAR SHARMA
 Registration Authority
 UDAIPUR

The above counter signature is hereby renewed upto.....day of.....subject to the following conditions :-

Date.....

Secretary/Executive Officer
 Transport Authority

vehicle centered as high as practicable below the window line in bold letters

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:02:57 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004507
Registration No. : RJ27GC0985
Date of Registration : 03/Oct/2011
Month & Year of Manufacturing : June-2011
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
NIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorized Signature with stamp of PUC Operator
60mm x 20 mm

FORM 24 (MOTOR VEHICLE REGISTRATION) - NAGOUR DTO

RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGOUR DTO

28-Mar-2005

112

Registration No. : RJ21UC5700
 Date of Registration : 28-Mar-2005
 Applicant's Name & Address : OTHER THAN NAGOUR DISTRICT, NAGOUR
 Applicant's Name : ARJUN SINGH RATHORE
 Applicant's Address (Permanent) : JITENDRA SINGH RATHORE, SPOKITE BAUGHTER OF, NAGOUR 27.4.2016, Nagour, 341510
 Applicant's Address (Temporary) : SIDMALOTA RD DHANU TAL ANUPURTA MERTA CITY, NAGOUR 27.4.2016, Nagour, 341510
 Mobile No : 9460954235
 Old Registration No : RJ271G1893

S. No	Previous Owner Name	Address	Transfer Date
1	KARAN SINGH	101 LIT COLONY 151 DIT COLONY PRATAP NAGAR UDAIPUR	26-Apr-2016

RC Cancel Details:
 a) Date :
 b) Cancel Reason :
 c) Financer Name :
 d) Financer Type :
 e) Financer Address :
 f) The Motor Vehicle Is :
 g) Class of Vehicle :
 h) No. Of Cylinders :
 i) Chassis No :
 j) Engine No. :
 k) Maker's Name :
 l) Fuel Used In Engine :
 m) Cubic Capacity :
 n) Seating Capacity :
 o) Lopper Capacity :
 p) Length :
 q) Gross Vehicle Wt :
 r) Number & Description of size of tyres :
 s) Registered Axle Weight (In respect of each axle):
 t) Front: 7000 kgs :
 u) Rear: 11500 kgs :
 v) Policy No. :
 w) INSURANCE TYPE :
 x) Validity :
 y) Date :
 z) NCE COMPANY :
 aa) From 28-10-2020 To 27-10-2021 :
 ab) Insurance Company :
 ac) From 28-10-2020 To 27-10-2021 :

(NO HYPOTHECATION DETAILS FOUND)
 : NEW (TRANSPORT)
 : Goods Carrier(HGV)
 : 6
 : 373141AUZ700565
 : 697TC45MVZ133932
 : TATA MOTORS LTD
 : DIESEL
 : 5675.00
 : 3
 : 0
 : 0
 : 18500 Kg
 : 0 Kg
 : a) Front: 10.00*20 :
 : b) Rear: 10.00*20 :
 : c) Other: :
 : d) Tandem: :
 : e) Other: 0 kgs :
 : f) Tandem: 0 kgs :
 : g) Sale Amount : 937773 :
 : h) Month and Year of Manufacture : 1/ 2005 :
 : i) Colour : NP :
 : j) Type Of body : TRUCK (OPEN BODY) :
 : k) Model Name : :
 : l) Horse Power(B.H.P) : 130.00 :
 : m) Wheel Base : 3625 :
 : n) Standing Capacity : 0 :
 : o) Length : 0 :
 : p) Height : 0 :
 : q) Unladen Wt : 6200 Kg :
 : r) Owner Sr. : 3 :
 : s) Policy No. : 89566SESASDFWAQAHDC :
 : t) INSURANCE TYPE : COMPREHENSIVE :
 : u) Validity : :
 : v) Date : 28-Mar-2005 :
 : w) NCE COMPANY : HDFC CHUBB GENERAL :
 : x) Insurance Company : INSURANCE COMPANY :
 : y) From 28-10-2020 To 27-10-2021 : :
 : z) : :
 : aa) : :
 : ab) : :
 : ac) : :

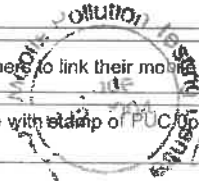
	Amount	Penalty	Total
Registration Fee	200	0	200
Registration	2500	0	2500
Termination	1500	0	1500
Registration/Certificate	0	0	0
	800	0	800

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Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 08:31:36 AM
Validity upto : 01/04/2025Certificate SL No. : RJ02100110004451
Registration No. : RJ21GC5780
Date of Registration : 28/Mar/2005
Month & Year of Manufacturing : January-2005
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.52

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Vehicle Class 

T00774373R

Goods Carrier

Reg. No.
RJ21GC0644

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
03/2003

Model Name
SE 1613/42

Laden/

Colour

Unladen Wt. (kgs)

NA

018500/006500

Body Type

Wheel Base
005883 mm

TRUCK (OPEN BODY)

Cubic Capacity
005883

Seating/Standing
006/00

No. of Cylinders
06



Prakash

OM Prakash Choudhary

Registration Authority

NAGAL

(175)

[See rules 115 (2)]

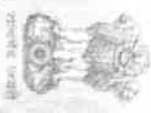
Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:20:09 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001783
Registration No. : RJ21GC0644
Date of Registration : 22/Apr/2003
Month & Year of Manufacturing : March-2003
Valid Mobile Number : *****8777
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

119
125



Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. RJ19GF5432 Date of Reg. 16/08/2002

Chassis No. 373341FXZ716073
Engine No. 697TC45FXZ881228
Owner Sr. No. (05)

01



Fuel Used
DIESE

Owner Name **MAL SINGH RATHORE**
Son/Daughter/Wife of **JITENDRA SINGH**
Address **RAJPUTO KA BASS RAVALA BASSI TEH PA
RBBATSAR Nagaur RJ 341512**

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

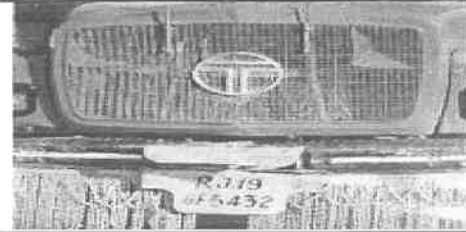
GOVERNMENT OF RAJASTHAN

Date : **28/09/2024**
Time : **16:38:51 PM**
Validity upto : **27/03/2025**



Certificate SL. No. : RJ02100020014032
 Registration No. : RJ19GF5432
 Date of Registration : 16/Aug/2002
 Month & Year of Manufacturing : January-2002
 Valid Mobile Number : *****5132
 Emission Norms : BHARAT STAGE II
 Fuel : DIESEL
 PUC Code : RJ0210002
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.53

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

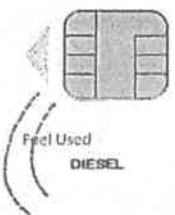
Authorised Signature with stamp of PUC Operator
 60mm x 20 mm



Government of Rajasthan
Certificate of Registration



125



Reg. No. **RJ06GC9955** Date of Reg. **01/07/2004**

Chassis No. **373141EVZ720048**
Engine No. **697TC48EVZ888461**

Owner St. No. **04**

TO

Owner Name
JAGJIVAN HAM
Son/Daughter/Wife of

BHIKA RAM

Address
MEGHAWALON KA BAS HARBOLAO NAGOUR
Nagaur RJ 342802

T12041024R

RJ T Vehicle Class **Goods Carrier**

Reg. No. **RJ06GC9955** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **07/2004** Model Name **SE 161342**

Laden/Unladen Wt. (kg) **018800/008600** Colour **NP**

Wheel Base **004225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005675** Seating Standing **008/00**

No. of Cylinders **6**

Supriya
Registration Authority

NAGOUR

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 11:49:14 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004490
Registration No. : RJ06GC9955
Date of Registration : 01/Jul/2004
Month & Year of Manufacturing : July-2004
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signatura with stamp of PUC Operator
60mm x 20 mm

116

Government of Rajasthan
RAJASTHAN MOTOR VEHICLE REGISTRATION

Reg. No. **RJ14GH15296** Date of Reg. **11/11/2016**

Chassis No. **M454992962220001** Owner's Sr. No. **02**

Engine No. **859100525106341005** NPA

Owner Name **RAJESH TAZA**

Son/Daughter/Wife of **S/O SOHAN RAM**

Address **DASNI SEJA
 TEHMERTA CITY
 NAGAUR**

Fuel Used **DIESEL**



Vehicle Class **T04003231R**

Reg. No. **RJ14GH15296** Make's Name **TATA M**

Month & Year of Mfg. **08/2016** Model Name **LPK1618/35**

Category **NP**

Load Capacity (kg) **6162007510** Body Type **TIPPER**

Wheel Base **3500 mm** Seating/Standing **S**

Cubic Capacity **5883**

No. of Cylinders **6**

OP. BUDHAWYA
 Registration Authority
NAGAUR

127

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 15:15:35 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004414
 Registration No. : RJ14GH5906
 Date of Registration : 11/Nov/2016
 Month & Year of Manufacturing : September-2016
 Valid Mobile Number : *****1369
 Emission Norms : EURO 2
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 0 mm x 30 mm

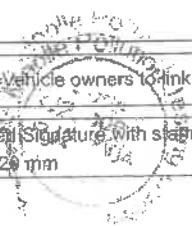


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm



18165

Government of Rajasthan Certificate of Registration

RJ T

Reg. No.

RJ21GB8765

Date of Reg.

02/06/2017

Chassis No.

MAT395099G2P25997

Owner

Sl. No.

02

Engine No.

B591553161L63559006

Owner Name

SANDEEP SUTHAR

Son/Daughter/Wife of

RAMDEV SUTHAR

Address

SHIV ROAD SUTHAR MOHALLA GOTHAN NAG
AUR Nagar R.J 342902

Fuel Used

DIESEL

117

128

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:11:44 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001779
Registration No. : RJ21GB8765
Date of Registration : 02/May/2017
Month & Year of Manufacturing : December-2016
Valid Mobile Number : *****7878
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	1.97

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ21GC0073

Mob No 7727924028

199

TR - 8.650

129

118

**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ21GC0073** Date of Reg. **28/02/2018**

Chassis No. **MAT449038H1D08174** Owner Sr. No. **01**

Engine No. **ISBE5.91804071D63590583** **NEW**

Fuel Used **DIESEL**

Owner Name **MRS. SAMU DEVI**
Son/Daughter/Wife of **W/O MANOHAR LAL**

Address **WARD NO 22 JK ROAD SADAR PURA GOTAN
MERTA CITY Nagaur RJ 342903**

RJ T Vehicle Class **Dumper**

Reg. No. **RJ21GC0073** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **02/2017** Model Name **TATA LPK 1618 CR BS IV**

Laden/Unladen Wt. (kg) **016200/007870** Colour **NA**

Wheel Base **003580 mm** Body Type **BOX TIPPING BODY**

Cubic Capacity **005883** Seating/Standing **002/00**

No. of Cylinders **06**

O.P. BUDHANIYA
NAGGAUR

Pollution Under Control Certificate

[See rules 116 (2)]

Authorised By :

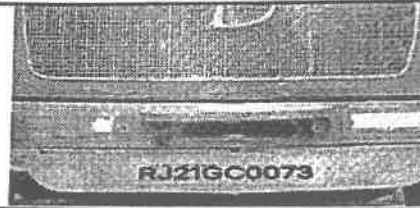
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 14:13:59 PM
 Validity upto : 01/10/2025



Certificate SL. No. :
 Registration No. : RJ02700470001780
 Date of Registration : RJ21GC0073
 Month & Year of Manufacturing : 28/Feb/2018
 Valid Mobile Number : April-2017
 Emission Norms : *****9999
 Fuel : BHARAT STAGE IV
 PUC Code : DIESEL
 GSTIN : RJ0270047
 Fees :
 MIL observation : Rs.100.00
 : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	1.18

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

119



Government of Rajasthan Certificate of Registration

RJ T

Reg. No. **RJ192G2793** Date of Reg. **25/07/1989**



Chassis No. **364052890790**

Owner Sr. No. **02**

Engine No. **692D02927089**

Owner Name **ABHISHEK PURI**
Son/Daughter/Wife of

PRAKASH PURI
Address

TALANPUR NAGAUR Nagaur RJ 342902

Fuel Used

DIESEL

TO

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:22:36 PM
Validity upto : 01/04/2025Certificate SL. No. : R302100110004499
Registration No. : R3192G2793
Date of Registration : 25/Jul/1989
Month & Year of Manufacturing : July-1989
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : R30210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVeh Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 19 GD/1708

120
32

Government of Rajasthan
Certificate of Registration (RJ) (T)

Reg. No. **RJ19GD1708** Date of Reg. **23/07/2013**

Chassis No. **MAT44962903009419** Owner Sr. No. **02**

Engine No. **B591803731063121654** HPA

Fuel Used **DIESEL**

Owner Name **RAM RAJ**
Son/Daughter/Wife of **RAMA KISHAN**
Address **GANO KA BASS RAMNAGAR**
TEH NIERTA CITY
NAGAUR 27.3.2017

(RJ) (T) Vehicle Class **T04006456R**

Reg. No. **RJ19GD1708** Maker's Name **TATA M**

Month & Yr. of Mfg. **7/2013** Model Name **LPK1618/36**

Laden/Unladen Wt. (Kgs) **016200/6200** Colour **NP**

Wheel Base **3580 mm** Body Type **TIPPER**

Cubic Capacity **5883** Seating/Standing **3**

No. of Cylinders **6**

O.P. BUDHANIYA
Registration Authority
NAGAUR

132

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 10:11:13 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004475
Registration No. : RJ19GD1708
Date of Registration : 23/Jul/2013
Month & Year of Manufacturing : July-2013
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 19 uc / 8168

121)

133

Government of Rajasthan
Certificate of Registration (R) (T)

Reg. No. **RJ19GC8188** Date of Reg. **14/12/2012**

Chassis No. **36044LTQ131088** Owner's St. No. **02** TP

Engine No. **697D24LTQ154888**

Owner's Name **RAM SWAROOP**
 Son/Daughter/Wife of **POOSA RAM**

Address **DHANAPA TEH MERTA CITY Nagaur RJ 3 41510**

Use: Diesel

Reg. No. **RJ19GC8188** Motor Vehicle **FATA MOTORS LTD**

Month & D. of Reg. **02/1987** Model Name **SE 16T24ZTRUCK**

Make **NP**

Category **TRUCK (OPEN BODY)**

Wheel Base **004225 mm** Seating/standing **008/00**

Cubic Capacity **083571**

No. of Cylinders **06**

O. P. BUDHAWA
 Regional Authority
JAISALMER

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : **05/10/2024**
Time : **07:41:11 AM**
Validity upto : **04/04/2025**



Certificate SL. No. : RJ02100110004603
Registration No. : RJ19GC8168
Date of Registration : 14/Dec/2012
Month & Year of Manufacturing : February-1997
Valid Mobile Number : *****6584
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.37

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

A

Ado
RJ19GB
0647



Government of Rajasthan Certificate of Registration

(RJ) (T)

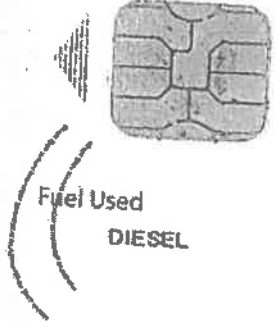
122

Reg. No. **RJ19GB0647** Date of Reg. **31/03/2009**

Chassis No. **364352558496**
Engine No. **692D02539156**

Owner Sr. No. **03**

TO



Owner Name **SMT PANAKI**
Son/Daughter/Wife of **W/O HIRA RAM**
Address **RAM NAGAR TUNKLIYA TEH MERTA CITY
Nagaur RJ 342902**

n Rem.
57173

(RJ) (T)

Vehicle Class
Goods Carrier

T00784258R



Reg. No. **RJ19GB0647**
Month & Yr. of Mfg. **03/2009**
Laden/Unladen Wt. (kgs) **018500/004675**
Wheel Base **003600 mm**
Cubic Capacity **003783**
No. of Cylinders **04**
Maker's Name **TATA MOTORS LTD**
Model Name **LPT 1210B/42**
Colour **NA**
Body Type **TRUCK (OPEN BODY)**
Seating/Standing **004/00**

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAU

Form 59

134

Pollution Under Control Certificate

[See rules 115 (2)]

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 13:31:03 PM
 Validity upto : 01/10/2025



Certificate SL. No. : RJ02100110004503
 Registration No. : RJ19GB0647
 Date of Registration : 31/Mar/2009
 Month & Year of Manufacturing : March-2009
 Valid Mobile Number : *****8223
 Emission Norms : BHARAT STAGE IV
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees :
 MIL observation : Rs.100.00
 No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

123

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GC1407** Date of Reg. **14/11/1995**

Chassis No. **360094KUQ126791** Owner SE No. **06**

Engine No. **697D24KUQ142663** **ALT**

Fuel Used **DIESEL**

Owner Name **FENA RAM**

Son/Daughter/Wife of **RAMU RAM**

Address **BIRALA WHITE CEMENT ROAD TALANPUR N
 AGAUR Nagaur RJ 342902**

Vehicle Class **T07053801R**

Reg. No. **RJ19GC1407** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **11/1995** Model Name **TATA LPT 1612**

Load/ Unladen Wt. (kg) **018500/006500** Colour **RP**

Wheel Base **004225 mm** Body Type **TIPPER**

Cubic Capacity **005883** Seating/Standing **003/00**

No. of Cylinders **6**

OM Prakash Choudhary
 Registration Authority
NAGAU

(135
2)**Pollution Under Control Certificate**

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 10:38:38 AM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004355
 Registration No. : RJ19GC1407
 Date of Registration : 14/Nov/1995
 Month & Year of Manufacturing : November-1995
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

124



Government of Rajasthan Certificate of Registration

RJ T

Reg. No.

RJ27GBA255

Date of Reg.

05/06/1997

Chassis No.

360090050713066

Engine No.

697D24DS0744371

Owner

Se. No.

03

TO



Fuel Used

DIESEL

Owner Name

SITA RAM

Son/Daughter/Wife of

BAPHA RAM

Address

BHAMBIYO KA BASS BASNI SEJA
TEH MERTA CITY
NAGAUR 17.4.2017

136

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 12:48:49 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004396
 Registration No. : RJ27GB4255
 Date of Registration : 05/Jun/1997
 Month & Year of Manufacturing : June-1997
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees :
 MIL observation : Rs.100.00
 : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator

60mm x 20 mm

RJ 436A 2770

125

187



Government of Rajasthan
Certificate of Registration

RJ T

RJ436A2770 06/04/2002



17346205279
687855220025

U-2

TO

DIENIL

SUANI DEVI
S/O RAJENDRA KUMAR
LUNDELO KA BASS DHANAPA
TEN MERTA CITY
RAGDAUL 28.7.2017

RAJASTHAN
GOVERNMENT
REGISTRATION
OFFICE
RAGDAUL

RJ T

RJ436A2770

TATA

2002

1PT 16T3-42 FCX

0162361000

TRUCK

125 HPH

2002

G.P. SUDHANTA
MARTALR

137

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 17:18:56 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02700470001737
Registration No. : RJ43GA2770
Date of Registration : 08/Apr/2002
Month & Year of Manufacturing : April-2002
Valid Mobile Number : *****9979
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MI. observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.26

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

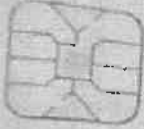
126

120

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ26GB0399 Date of Reg. 12/03/2012



Chassis No. MAT373155B1P33061

Owner Sr. No. 04

HIP

Engine No. 697TC89PYY136520

Owner Name PRDLEP SINGH

Son/Daughter/Wife of

DATAR SINGH

Address

BASNI SEJA NAGOUR Nagaur RJ 342902

Fuel Used
DIESEL

RJ T

Vehicle Class
Goods Carrier

Reg. No. RJ26GB0399

Maker's Name TATA MOTORS LTD

Date of Mfg. 03/2012

Model Name TATA SE 1613 697TC/M2 BS III

Address 018500/007120

Colour NP

Wheelbase 004225 mm

Body Type TRUCK

Load Capacity 005675

Standing 002700

No. of Cylinders 6

Supriya

Registration Authority

NAGALIR

Form 59

[See rules 115 (2)]

138

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:28:46 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004518
Registration No. : RJ26GB0399
Date of Registration : 12/Mar/2012
Month & Year of Manufacturing : March-2012
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

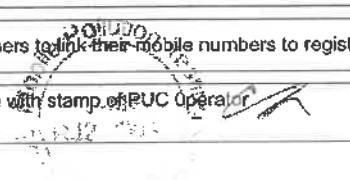


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

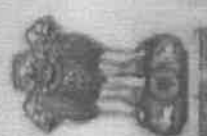
Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

139

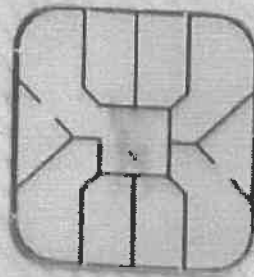


Reg. No. **RJ19GF1099** Date of Reg. **16/01/2002**

Chassis No. **373341LYZ724588**
Engine No. **697TC45LYZ894626**

Owner
Sr. No. **03**

ALT



Owner Name
JITENDRA DIDEI
Son/Daughter/Wife of

PANCHA RAM
Address

DIDELO KA BAS LAMBA JATAN NAGAUR N
agaur RJ 341510

Fuel Used

DIESEL

127

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 12:33:49 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001757
Registration No. : RJ19GF1099
Date of Registration : 16/Jan/2002
Month & Year of Manufacturing : December-2001
Valid Mobile Number : *****7898
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	2.02

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan Certificate of Registration

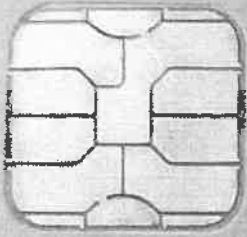


Reg. No.
RJ21GB1008

Date of Reg.
30/11/2012

1098

1109



Chassis No.
MAT373155C1C06747

Owner

Sr. No.

01

ALT

Engine No.
697TC69CXY106623

Owner Name
MAHENDRA SINGH

Son/Daughter/Wife of
S/O SUJA RAM

Address
**V/P TALANPUR VIA GOTAN TEH MERTA CI
TY NAGAUR RJ 999999**

Fuel Used

DIESEL

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 13:49:39 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001771
Registration No. : RJ21GB1008
Date of Registration : 30/Nov/2012
Month & Year of Manufacturing : -2012
Valid Mobile Number : *****7878
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.1

This PUC certificate system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signatures with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

(RJ) (T)

129

Reg No. RJ19GG8601 Date of Reg. 30/03/2005

Chassis No. 718548
Engine No. 887508

Owner's Sr. No. 04

ALT



Fuel Used
DIESEL

Owner Name
DINA RAM
Son/Daughter/Wife of
BHAVARU RAM
Address
FARODA KI DHANI TALANPUR MERTA NAGA
UR Nagaur RJ 342902

(RJ) (T)

T13065790R

Reg. No. RJ19GG8601
Month & Yr. of Mfg. 03/2005

Vehicle Class
Goods Car
Maker's Name
TATA MOTORS LTD
Model Name
SE 1613/42



Laden/Unladen Weight 012200/006550

Colour
RIA
Body Type
TIPPER

Wheel Base 004225 mm

Seating Standing
00000

Cubic Capacity 005573

No. of Cylinders 8

Supriya
Supriya
Registration Authority

NAGALUR

141

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 12:29:08 PM
Validity upto : 31/03/2025



Certificate Sl. No. : RJ02100110004390
Registration No. : RJ19GG8601
Date of Registration : 30/Mar/2005
Month & Year of Manufacturing : March-2005
Valid Mobile Number : *****1369
Emission Noms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission Limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 14:47:08 PM
 Validity upto : 01/10/2025



Certificate Sl. No. :
 Registration No. : RJ02100110004525
 Date of Registration : RJ21GE1067
 Month & Year of Manufacturing : 11/Oct/2007
 Valid Mobile Number : October-2007
 Emission Norms : *****8223
 Fuel : BHARAT STAGE IV
 PUC Code : DIESEL
 GSTIN : RJ0210011
 Fees :
 MIL observation : Rs.100.00
 : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signatures with stamp of PUC Operator
 10mm x 20 mm

**Government of Rajasthan
Certificate of Registration**

(RJ) (T)

Reg. No. **RJ21GE1067** Date of Reg. **11/10/2007**

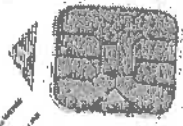
Chassis No. **304048413402** Owner Sr. No. **(03)**

Engine No. **692D02428584**

Owner Name **SHARWAN RAM**


Son/Daughter/Wife of **BAKSHA RAM**

Address **BASNI SEJA TEH MERTA CITY Nagaur R
J 342902**


 Fuel Used **DIESEL**

FIT

T13160835R

(RJ) (T) Vehicle Class 

Reg. No. **RJ21GE1067** Maker's Name **TATA MOTORS LTD**


Month & Yr. of Mfg. **10/2007** Model Name **LPT 1109EX42**

Laden/Unladen Wt. (kgs) **015500/005030** Colour **NA**

Wheel Base **004200 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **003784** Seating/Standing **00/00**

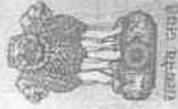
No. of Cylinders **4**


 Supriya
 Registration Authority

NAGAI IR

Government of Rajasthan
Certificate of Registration

(RJ) (T)



Reg. No. **RJ19GE8483** Date of Reg. **29/11/1999**

Chassis No. **373011KQQ717957**
Engine No. **697D22KQQ769233**

Owner
Sr. No. **(03)**

ALT

Owner Name
JABAR SINGH
Son/Daughter/Wife of
S/O GANPAT SINGH
Address

**418 TALANPUR BADA BAS MERTA NAGAUR
TRANSPORT NAGAR RASNI 2ND PHASE S
LAWAS ROAD Jodhpur RJ 9999999**

130

Fuel Used
DIESEL

REDMI NOTE 5 PRO
MI DUAL CAMERA

[See rules 115 (2)]

Pollution Under Control Certificate

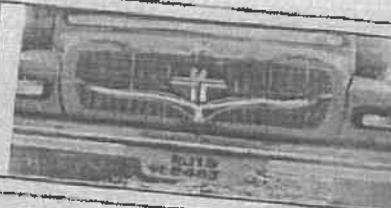
Authorised By
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 14:01:34 PM
Validity upto : 31/03/2025



Certificate Sl. No.	RJ02100020014239
Registration No.	RJ19GE8483
Date of Registration	29/Nov/1999
Month & Year of Manufacturing	October 1999
Valid Mobile Number	*****2826
Emission Norms	BHARAT STAGE I
Fuel	DIESEL
PUC Code	RJ0210002
GSTIN	
Fees	Rs. 100.00
MIL observation	NO

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.55

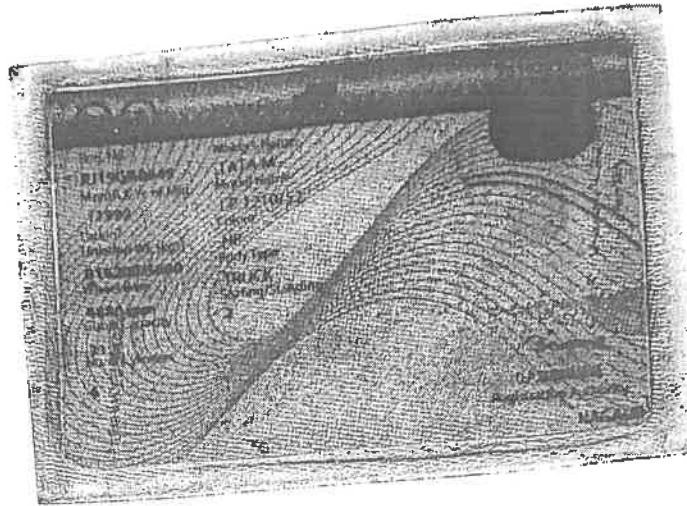
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

132

RJ 1994/8649



1/11/24

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:29:21 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004502
Registration No. : RJ19GA8649
Date of Registration : 05/May/2008
Month & Year of Manufacturing : -1992
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

133

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GA2028** Date of Reg. **18/08/2007**

Chassis No. **344052538171** Owner's Name **DATAR SINGH RAJPUT**

Engine No. **692002505219** Son/Daughter/Wife of **NATHU SINGH**

Address **BASANI SEJA
TEH MERTA CITY
DIST NAGAUR**

TO

Chassis No. **04**

Fuel Used **DIESEL**

RJ T Vehicle Class **HVGDVH** **7000450028**

Reg. No. **RJ21GA2028** Maker's Name **TATA M**

Month & Yr. of Mfg. **/1991** Model Name **LPT 1210**

Load/ Unladen Wt. (kg) **016200/6200** Colour **NA**

Wheel Base **4225 mm** Body Type **TRUCK**

Cubic Capacity **31.5** Seating/Standing **6**

No. of Cylinders **6**

P.R. KHAIMA
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

145

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 12:19:45 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004387
Registration No. : RJ21GA2028
Date of Registration : 18/Aug/2007
Month & Year of Manufacturing : August-1991
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm.

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Vehicle Under Control Certificate

Issued By :
DEPARTMENT OF RAJASTHAN



Issue Date : 01/10/2024
Time : 11:43:39 AM
Valid upto : 31/03/2025

Vehicle SL. No. : RJ02100110004374
Registration No. : RJ14GB7846
Date of Registration : 15/Mar/2008
Month & Year of Manufacturing : February-2008
Vehicle Model : *****1369
Emission Norms : BHARAT STAGE II
Fuel Type : DIESEL
Vehicle Class : RJ0210011
Vehicle Price : Rs.100.00
Registration Fee : No

Vehicle Photo with Registration plate
30 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)	2500 ± 200	
	RPM	RPM	1 ± 0.03	
Smoke Density	Lambda	-	2.45	0.43
	Light absorption coefficient	1/metre		

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorized Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
State of Registration

RJ T

Reg. No.

RJ24GA2211

Date of Reg.

16/08/1996

Chassis No.

360044EQ114620

Engine No.

597D24EQ126307

Owner Name

JMA RAM

Son/Daughter/Wife of

BAFA RAM

Address

BASNI SEJA

TEH MERTA CITY

NAGGAUR 18.6.2015

RJ 24 GA 2211
TO

05

Owner
Sr. No.

147

135

RJ 24 GA 2211

Form 59

147

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 16:24:43 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02700470001722
Registration No. : RJ24GA2211
Date of Registration : 16/Aug/1996
Month & Year of Manufacturing : August-1996
Valid Mobile Number : *****7877
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.85

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT21059/0463

136

148

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GC0463 14-03-1997



373044MTQ289554

0971021MTQ163120

03

NRN

JAVED

MOBAL MOHAMMAD

WITHA ... ZA TN, RAIPUR, PAI
A/P UNCH... MERTA Nagaur RJ 3
31510

RT 21059/0463

RJ T

Vehicle Class

Reg. No. RJ21GC0463
Month & Yr. of reg. 01/1997

Manufacturer's Name TATA MOTORS LTD
Model Name LPT 1613448 TCIC

Laden
Unladen Wt (kg) 016200/006200
Wheel Base 004855 mm
Cubic Capacity 005675
No. of Cylinders 06

Colour NP
Body Type TRUCK (OPEN BODY)
Seating Standing 008/00

T00709941R



O.P. BUDHANIYA
Registration Authority
NAGOUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 11:54:47 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004378
Registration No. : RJ21GC0463
Date of Registration : 14/Mar/1997
Month & Year of Manufacturing : January-1997
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with Stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GG1431 Date of Reg. 24/01/2003

Chassis No. 373141LXZ004421

Engine No. 697TC48KXZ113720

Owner Sr. No. 03

TO

Owner Name
MANOHAR BAM
Son/Daughter/Wife of

Fuel Used
DIESEL

Address
KALURAM

TALANPUR NAGGAUR Nagaur RJ 342902

137

149

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 10:48:23 AM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004485
 Registration No. : RJ19GG1431
 Date of Registration : 24/Jan/2003
 Month & Year of Manufacturing : January-2002
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE II
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MLL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link the mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

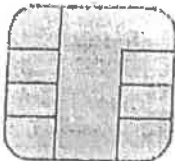
138



Government of Rajasthan Certificate of Registration

RJ T

Reg. No. **RJ19GF4791** Date of Reg. **19/12/2002**



Chassis No. **373141LXZ726922**
Engine No. **697TC48LXZ904613**

Owner Sr. No. **02**

ALT

DIESEL

Owner Name **SAKUR MOHD**
Son/Daughter/Wife of

NENU KHAN
Address

W/N 02 BASNI SIYAN CHARNA NAGOUR N
agaur RJ 342902

RJ T

Vehicle Class **Articulated Vehicle**

T12010271R

Reg. No. **RJ19GF4791**
Month & Yr. of Mfg. **12/2002**

Laden/Unladen Wt. (kgs) **018500/006300**

Wheel Base **004225 mm**

Cubic Capacity **005675**

No. of Cylinders **6**

Maker's Name **TATA MOTORS LTD**

Model Name **TATA TRUCK**

Colour **NA**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **006/00**



Form 23 A

Supriya
Supriya
Registration Authority

NAGOUR

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 12:35:34 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001758
Registration No. : RJ19GF4791
Date of Registration : 19/Dec/2002
Month & Year of Manufacturing : December-2002
Valid Mobile Number : *****8788
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	1.95

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

1110



Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. **RJ21GA4474** Date of Reg. **25/06/2010**



Chassis No. **MAT373145A7D16482**
Engine No. **697TC56DZY822647**

Class of Vehicle **02**

CA

Fuel Used
DIESEL

Owner Name
SUKH RAM
Son/Daughter/Wife of
RAM SWAROOP

Address
**544 GANON KA BAS RAMNAGAR MERTA CIT
Y NAGOUR TO 03/NOV/15 Nagaur RJ 34
2902**

(RJ) (T)

Reg. No. **RJ21GA4474**
Month & Yr. of Mfg. **04/2010**

Laden/
Unladen Wt. (kgs) **018500/006800**

Wheel Base **004225 mm**

Cubic Capacity **000130**

No. of Cylinders **08**

Vehicle Class

Goods Carrier

Maker's Name **TATA MOTORS LTD**

Model Name **SE 1613/42 COWL**

Colour **NP**

Body Type **TRUCK (OPEN BODY)**

Seating/standing **000000**

T00855452R



Form 23 A

Prakash
OM Prakash Choudhary
Registration Authority
NAGOUR

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Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:35:35 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001767
Registration No. : RJ21GA4474
Date of Registration : 25/Jun/2010
Month & Year of Manufacturing : April-2010
Valid Mobile Number : *****7888
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.71

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC operator
60mm x 20 mm

RJ T

Reg. No. RJ27GB1522
Chassis No. 09/1D95
Engine No. 0185007001200
Wheel Base 000000
Cubic Capacity 154675

Vehicle Class Goods Carrier
Maker's Name TATA MOTORS LTD
Model Name TATA TRUCK
Color NMP
Body Type TRUCK HEAVY OPEN
Seating/standing 002/00

T00952813R



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OM Prakash Choudhary
Registration Authority
NAGOUR

06

24/16

No. 8594

Government of Rajasthan Certificate of Registration

RJ T

Reg. No. RJ27GB1522
Date of Reg. 19/09/2011

Chassis No. 360324GUQ722128
Engine No. 697D23GUQ763220

Owner Sr. No. 02

Owner Name JASWANT SINGH
Son/Daughter/Wife of

MOHAN SINGH
Address



SEL

ALT

Pollution Under Control Certificate

[See rules 115 (2)]

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 13:55:30 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004504
 Registration No. : RJ27GB1522
 Date of Registration : 19/Sep/2011
 Month & Year of Manufacturing : September-1995
 Valid Mobile Number : *****8223
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)	2500 ± 200	
	RPM	RPM	1 ± 0.03	
Smoke Density	Lambda		2.45	0.39
	Light absorption coefficient	1/metre		

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator

60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

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Reg. No. RJ27GA8003 Date of Reg. 26/02/2010

Chassis No. 360044AUQ101960

Owner Sr. No.

02

CA



Engine No. 697D24AUQ102831

Owner Name
PRAKASH PURI
Son/Daughter/Wife of

Fuel Used

DIESEL

RAM PURI
Address

TALANPUR TEH MERTA CITY Nagaur RJ
342902

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Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:20:51 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004514
Registration No. : RJ27GA8003
Date of Registration : 26/Feb/2010
Month & Year of Manufacturing : February-1995
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN : Rs.100.00
Fees : No
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

New

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Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. **RJ21GC6675** Date of Reg. **11/04/1995**

Chassis No. **360324DUQ710975**

Engine No. **(02)**

HT

Engine No. **697023CUQ727932**

Owner Name **SITA RAM**

Address **DAPHA RAM**

**BHAMBHO KA BASS BASNI SEJA TEH MER
TA CITY NAGOUR 6 & 2016 Nagaur RJ 3
-11001**

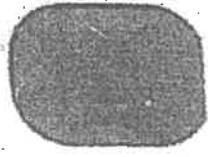
Fuel Used
DIESEL

(RJ) (T)

Reg. No. **RJ21GC6675**
Month & Yr. of Mfg. **04/1995**
Unladen Wt. (kgs) **018500/006200**
Wheel Base **004848 mm**
Cubic Capacity **000035**
No. of Cylinders **0**

Vehicle Class **Goods Carrier**
Maker's Name **TATA MOTORS LTD**
Model Name **LPT 1612/COWL42**
Colour **NP**
Body Type **TRUCK (OPEN BODY)**
Seating/Standing **002/00**

T00953244F



Prakash
OM Prakash Choudhar
Registration Auth
NAG

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:49:43 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001794
Registration No. : RJ21GC6675
Date of Registration : 11/Apr/1995
Month & Year of Manufacturing : April-1995
Valid Mobile Number : *****9778
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits		Measured Value (upto 2 decimal places)
			4	5	
1	Carbon Monoxide (CO)	percentage (%)			
	Hydrocarbon, (THC/HC)	ppm			
High idling emissions	CO	percentage (%)			
	RPM	RPM	2500 ± 200		
	Lambda		1 ± 0.03		
Smoke Density	Light absorption coefficient	1/metre	2.45		2.06

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

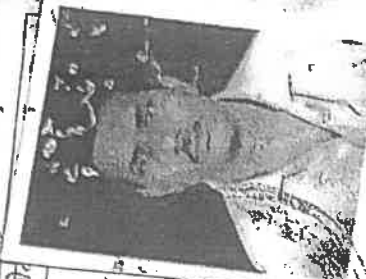
Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 23WA/1902

157

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RG 170/1902
26/1/08



रजिस्ट्रीकरण अधिनियम
1908 (वि. सं. 48)

रजिस्ट्रीकरण अधिनियम-1908

रजिस्ट्रीकरण सख्यांक
RJ23/EN/1902



यान का संश्लेष वर्णन
(अर्थात् फिट्ट, एन्जिन/माइल का, टासा माल यात्रा, अशोक
टोपल, माल) यान, टोपल, यान/वाली या बिना गियर वाला, मोटर
साइकिल, वाइ, कार, वाहन, मोटर साइकिल आदि।

रजिस्ट्रीकरण स्वामी का नाम
श्री. पता (स्थायी)
श्री. पता (स्थायी)
श्री. पता (स्थायी)

श्री. पता (स्थायी)
श्री. पता (स्थायी)
श्री. पता (स्थायी)

पुरा पता (अस्थायी)
तारीख 26/1/08

परिचय अधिकारी
श्री. पता (स्थायी)
रजिस्ट्रीकर्ता अधिकारी के हस्ताक्षर

034052527205

157

RT 23WA/1909

157

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:32:52 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004520
Registration No. : RJ23GA1902
Date of Registration : 26/Feb/2008
Month & Year of Manufacturing : February-1990
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ19GA03614 / RJ.37GA1498

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Government of Rajasthan
Certificate of Registration

Reg. No. RJ37GA1498 Date of Reg. 20/04/2011

Chassis No. 360324MVQ006004

Engine No. 697BLLQ134078

Owner Name ESS KAY AUTO FINANCE PVT LTD

Sex/Daughter/Wife of NA

Address G-1 & 2, NEW MARKET
KOTHI CIRCLE, JAIPUR



Fuel Used
DIESEL

ESS KAY LTD

360324MVQ006004

RJ214/0408

59

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 17:17:20 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02700470001736
Registration No. : RJ37GA1498
Date of Registration : 20/Apr/2011
Month & Year of Manufacturing : February-2008
Valid Mobile Number : *****7878
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.32

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with Stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

(RJ) (T)



Reg No: RJ19GC3414
Date of Issue: 23/07/2012

Chassis No: MAT373155B1N30332
Engine No: 697TC89NYY132953

Vehicle Class: 01

ALT

Holder Name: HARI SINGH

Holder Address: S/O KISHAN SINGH

Residence: BHATIYON KE EHSANI RUDIYA BHOPALGARH
INDIA-321001

Fuel Type: DIESEL

(RJ) (T)

Reg No: RJ19GC3414
Make & Model: TATA MOTORS LTD

Variant: UZ2011

Chassis No: 018500/006930

Wheel Base: 004224 mm

Capacity: 11500 kg

06

Vehicle Class: 40
14000kg Gross Weight
TATA MOTORS LTD

SE 101342
N/P
TRUCK (OPEN BODY)
002/00

T00352159R



Rajendra Kumar Danga
Registration Authority
KUCHIPUDI

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Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 11:56:20 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001748
Registration No. : RJ19GC3414
Date of Registration : 23/Feb/2012
Month & Year of Manufacturing : February-2011
Valid Mobile Number : *****9978
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan Certificate of Registration



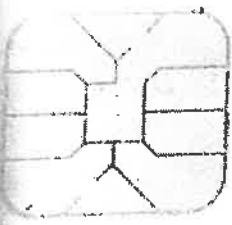
Reg. No. **RJ19GF5155** Date of Reg. **25/03/2003**

Chassis No. **373341AWZ700982**
Engine No. **6977TC45AWZ851110**

Owner
Sr. No.

Owner Name
SHOBHA RAM
Son/Daughter/Wife of
BHANWARU RAM
Address

**W/N 01 SODAS BASNI SEJAN MERTA Nag
aur RJ 342902**



DIESEL

Scanned with OKEN Scanner

TO



Vehicle Class **1**

T13007730P

Goods Carrier
Maker's Name
TELCO LTD
Model Name
LPT 1613/42

Colour
NP

Body Type
TRUCK OPEN BODY

Seating/Standing
006/00

Reg. No.
RJ19GF5155
Month & Yr. of Mfg.
03/2003

Laden/
Unladen Wt. (kgs)
018500/006200

Wheel Base
004225 mm

Cubic Capacity
005496

No. of Cylinders

Handwritten signature

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

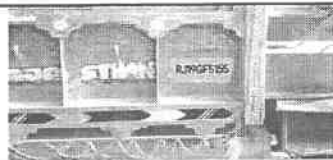
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 13:00:39 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001760
 Registration No. : RJ19GF5155
 Date of Registration : 25/Mar/2003
 Month & Year of Manufacturing : March-2003
 Valid Mobile Number : *****8797
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

No. 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. **RJ36GA1289** Date of Reg. **13/05/2010**

Chassis No. **360094BUQ103990** Engine No. **697D24BUQ156126**

Owner Sr. No. **(04)** **ALT**

Fuel Used **DIESEL**

Owner Name **CHHOTA RAM**
Son/Daughter/Wife of **RAM PRATAP**

Address **JALANPUR NAGOUR Nagaur RJ 342902**

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T07005624R

(RJ) (T) Vehicle Class

Reg. No. **RJ36GA1289** Month & Yr. of Mfg. **05/1995**

Maker's Name **TATA MOTORS LTD** Model Name **SK 1613 RIGID TIPPER BOX VER**

Laden/Unladen Wt. (Kgs) **013500/006100** Colour **NP**

Wheel Base **003625 mm** Body Type **TIPPER**

Cubic Capacity **005675** Seating/Standing **002/00**

No. of Cylinders **6**

OM Prakash Choudhary
Registration Authority
NAGOUR

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 17:04:06 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02700470001734
 Registration No. : RJ36GA1289
 Date of Registration : 13/May/2010
 Month & Year of Manufacturing : May-1995
 Valid Mobile Number : *****9788
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.95

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

N 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

148

Government of Rajasthan
Certificate of Registration (RJ) (T)

Reg. No. **RJ27GA9208** Date of Reg. **25/05/1991**

Chassis No. **344073372881** Owner Sr. No. **02**

Engine No. **692D01385192** FIT

Fuel Used **DIESEL**

Owner Name **SALIM**
Son/Daughter/Wife of **S/O NIYAJ MOHD**
Address **DHANAPA TEH MERTA CITY NAGOUR 19 8**
15 Nagaur RJ 341001

T07053012R

(RJ) (T) Vehicle Class **Goods Carrier**

Reg. No. **RJ27GA9208** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **01/1991** Model Name **LP 1210/52**

Laden/ Unladen Wt. (kgs) **018500/006010** Colour **NP**

Wheel Base **003800 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **004788** Seating/Standing **002/00**

No. of Cylinders **6**

OM Prakash Choudhary
Registration Authority
NAGOUR

162

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 10:46:38 AM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004358
Registration No. : RJ27GA9208
Date of Registration : 25/May/1991
Month & Year of Manufacturing : January-1991
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate

60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value : (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.4

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(14)

(11)

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ27GA8574** Date of Reg. **31-05/2010**

Chassis No. **360044EUQ111683** Owner Sr. No. **03**

Engine No. **697D24EUQ118250**

Fuel Used: **DIESEL**

Owner Name **BABU KMAN**

Son/Daughter/Wife of **S/O S. NIYAZ MOHD**

Address **478 TALANPUR TEH MERTA NAGPUR R.J-9 99999**

T00764250R

RJ T Vehicle Class **Goods Carrier**

Reg. No. **RJ27GA8574** Maker's Name **TATA-MOTORS LTD**

Month & Yr of Mfg. **00/1995** Model Name **SE161242**

Laden/Unladen Wt (Kgs) **018500/006180** Colour **NP**

Wheel Base **004225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **000035** Seating/Standing **006/00**

No. of Cylinders **06**

R.K. Vaishnav
 Registration Authority
 NAGPUR

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 10:42:58 AM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004357
Registration No. : RJ27GA8574
Date of Registration : 31/May/2010
Month & Year of Manufacturing : -1995
Valid Mobile Number : *****2189
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No**Vehicle Photo with Registration plate**

60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	.	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(RJ) (T)

Reg. No.

RJ21GC5416

Month & Yr. of Mfg.

12/2004

Load/

Limitation Wt. (kgs)

018500/006700

Wheel Base

004225 mm

Cubic Capacity

005675

No. of Cylinders

06

Vehicle Class

Goods Carrier

Maker's Name

TATA MOTORS LTD

Model Name

TATA SE 1613-697TCIC/42 BS-III

Colour

NP

Body Type

SFC CAB

Seating/Standing

006/00

T00892605R



VEZ. No.



Signature

OM Prakash Choudhary
Registration Authority
NAGAUR

(151)

(151)

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 14:43:34 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001791
 Registration No. : RJ21GC5416
 Date of Registration : 08/Dec/2004
 Month & Year of Manufacturing : December-2004
 Valid Mobile Number : *****8777
 Emission Norms : Bharat Stage III (CEV)
 Fuel : DIESEL
 PUC Code : RJ0270047
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	2.21

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm



Government of Rajasthan Certificate of Registration

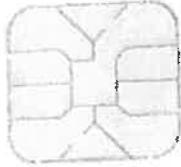
(RJ) (T)

Reg. No. **RJ19GE9319** Date of Reg. **01/01/2002**

Chassis No. **373341LYZ724641**
Engine No. **697TC45LYZ895287**

Owner
Sex No. **(03)**

TO



Fuel Used

DIESEL

Owner Name
RAJU
Son/Daughter/Wife of

RABBANI
Address

VYAPARIYO KI DHANIYA BIRANTIYA KHUR
D PALI Pali RJ 306105

150

~~164~~

(RJ) (T)

Reg. No. **RJ19GE9319**

Month & Yr. of Mfg. **11/2001**

Chassis No. **01E500/006200**

Wheel Base **004225 mm**

Cubic Capacity **005675**

No. of Cylinders

Vehicle Class **4**

Goods Carrier
Maker's Name **TATA MOTORS LTD**

Model Name **LPT 1613/42 TCIC COWL**

Colour **NP**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **006/00**

T13007687R



Form 23 A

Supriya
Supriya

Registration Authority

NAGALIP

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 10:29:19 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004352
Registration No. : RJ19GE9319
Date of Registration : 01/Jan/2002
Month & Year of Manufacturing : November-2001
Valid Mobile Number : *****2136
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GC1748
Date of Reg. 23/10/2003

Owner Sr. No. 01

Chassis No. 344073872110
Engine No. 692001896168

ALT

Owner Name: SADIK MOHD
Son/Daughter/Wife of IBRAHIM KHAN

Address: GOTAN TEH MERTA CITY Nagaur RJ 341 510



Fuel Used DIESEL



AJMER

ALL RAJ

166

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 12:52:22 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004397
Registration No. : RJ21GC1748
Date of Registration : 23/Oct/2003
Month & Year of Manufacturing : January-1988
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs. 100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.53

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
80mm x 20 mm

RT 219B/4116

167
167
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Government of Rajasthan
Certificate of Registration (RJ) (T)

Reg. No. **RJ21GB4116** Date of Reg. **25/06/1998**

Chassis No. **373043CH78982** Owner Sr. No. **04**

Engine No. **497821CR0719876**

Owner Name **AMDA RAM**
Soni/Daughter/Wife of **S/O SH BHANWAR LAI.**

Address **TALANPUR
TEH MERTA
DIST NAGOUR**

IFRM

Fuel Used **DIESEL**

(RJ) (T) Vehicle Class **T02052700R**

Reg. No. **RJ21GB4116** Maker's Name **TATA M**

Month & Yr. of Mfg. **7/1998** Model Name **SE 1613/42 COWL**

Ladens/ Unladen Wt. (kg) **016200/6280** Colour **INA**

Wheel Base **3625 mm** Body Type **TRUCK**

Cubic Capacity **5675** Seating/Standing **1**

No. of Cylinders **6**

JAGDESH AMARAVAT
Registration Authority
NAGOUR

Pollution Under Control Certificate

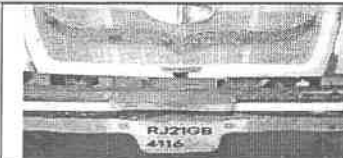
Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 13:51:22 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001772
Registration No. : RJ21GB4116
Date of Registration : 25/Jun/1998
Month & Year of Manufacturing : May-1998
Valid Mobile Number : *****7778
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
30 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.11

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. **RJ21GE2245** Date of Reg. **23/04/2009**

Chassis No. **364073553893** Owner Sr. No. **03**

Engine No. **692D01534769**

Owner Name **CHHOTU RAM**

Son/Daughter/Wife of **RAMSUKH**

Address **BOLA KI DHAI TUKLIYA MERTA Nagaur**
RJ 342902

Fuel Used **DIESEL**

REN

RJ T Vehicle Class **Truck** **113193543R**

Reg. No. **RJ21GE2245** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **04/1992** Model Name **LPT 1613**

Load/Unladen Wt. (Kgs) **018500/000200** Colour **NP**

Wheel Base **004225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005675** Seating/Standing **006/00**

No. of Cylinders **6**

Om Prakash Choudhary
Registration Authority
NAGAIR

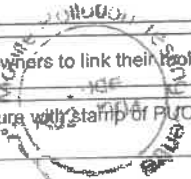
Form 73 A

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Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:42:53 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004524
Registration No. : RJ21GE2245
Date of Registration : 23/Apr/2009
Month & Year of Manufacturing : April-1992
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ19GC/7170

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Government of Rajasthan
Certificate of Registration

Reg. No. RJ19GC7170 Date of Reg. 25/05/2012

Class No. 250213510445

Engine No. 97700850107742

Owner Name BUNDU KHAN
Sohn/Daughter/Wife of RAMSARAN KHAN
Address: BICHHI BASTI GANGANA BIKANAJA LUNI JODHPUR WEF 18.12.2017

Fuel Used DIESEL

RC

Reg. No. RJ19GC7170

Month & Yr of Mfg. 1/997

Leaded/Unleaded/Water/Waterless 016200/6000

Wheel Base 4225 mm

Cubic Capacity 35

No. of Cylinders 6

Maker's Name TATA M

Model Name LPT-1510/42/A

Colour

Body Type TRUCK

Seating/Standing 6

Registration Authority Jodhpur

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 09:26:02 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004463
Registration No. : RJ19GC7170
Date of Registration : 25/May/2012
Month & Year of Manufacturing : May-1997
Valid Mobile Number : *****4369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

आयकर विभाग
TAX DEPARTMENT
SUKHRAM



भारत सरकार
GOVT. OF INDIA

RAMA KISHAN TADA
01/01/1984
Permanent Account Number
GJOPS5878M

सुखराम



Government of Rajasthan
Certificate of Registration

Reg. No. RJ19GC6294 Date of Reg. 05/10/1996

Chassis No. 359073FT0118009
Engine No. 697D30FT0132141

Owner
Sr. No.

Fuel Used
DIESEL

Owner Name
SUKH RAM TADA
Son/Daughter/Wife of
RAMAKISHAN TADA
Address
RAMNAGAR JUNKLIYA
TEH MERTA CITY
NAGOUR 19.11.2015

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TO

~~RJ19GC
6294~~

Reg. No. RJ19GC6294	Month & Yr. of Mfg. 1996	Laden/ Unladen Wt. (kgs) 016200/5000	Wheel Base 4200 mm	Cubic Capacity 5883	No. of Cylinders 6
Vehicle Class TO 10.40 178R	Maker's Name TATA M	Model Name SE 1213-42	Colour NP	Body Type TRUCK	Seating/Standing 6

3202
O.P. GUDMANYA
Registration Authority
NAGOUR

59073FT0118009

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 09:20:44 AM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004462
 Registration No. : RJ19GC6294
 Date of Registration : 05/Oct/1996
 Month & Year of Manufacturing : October-1996
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Signature with Stamp of PUC Operator
 60mm x 20 mm

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AT 1919/5597

771 02

GOVERNMENT OF RAJASTHAN

Office of Regional Transport Officer, Jodhpur

FORM 23

[See Rule 48]

CERTIFICATE OF REGISTRATION

Registration Number : RJ 19-19-5597
 Brief Description of Vehicle : TATA TRUCK
 Purchased from the Dealer Name & Address : ASSIGNMENT
 Name of Registered Owner : KALU KHAN S/o IMAM KHAN
 Full Address (Permanent) : PAL ROAD, MASURIYA,
 NEAR DALLEY KHAN KI CHAKK, JODHPUR, WEF-01.04.91
 Full Address (Temporary) :

Total No. of Owner(s) : 1

DETAILED DESCRIPTION

1. Class of vehicle : HGV
 The motor vehicle is : Assignment
 Previous Registration No. : RNQ-9192
 Previous Registration Date : / /
 Previous Registration Valid upto : / /
 Previous Owner : KALU KHAN S/o IMAM KHAN
 Previous District, State : JODHPUR, Rajasthan
 Hire-purchase/Lease/Hypo. : No
 2. Maker's Name : TATA
 Dealer's Name and Address : ASSIGNMENT
 3. Type of Body : Truck Heavy-Open
 4. Month and Year of Manufacture : 00-1988
 5. Number of Cylinders : 6
 6. Chassis Number : 364046282243
 7. Engine Number : 692002289668
 8. Fuel Used in the Engine : Diesel
 9. Horse Power (B.H.P.) : 110.00
 10. Cubic Capacity : 0.00
 11. Maker's Classification : TATA TRUCK
 12. Wheel Base : 4855MM
 13. Loading Capacity (including driver) : As per rule
 14. Unladen Weight : 7300
 15. Colour or colours of Body, Wings and front end :

Gross Vehicle Weight : 16200kgms.
 (a) as certified by the manufacturer : 16200kgms.
 (b) as registered : 0kgms.

Number, Description, Size of Tyre :
 (a) Front axle : 2, 1000*20,
 (b) Rear axle : 4, 1000*20,
 (c) : 0,
 (d) : 0,

Weight : 6000 kgms.
 : 10200 kgms.
 : 0 kgms.
 : 0 kgms.
 No. : 01/06/1988, Rs. 0.00
 : Rs. 0.00



506

RC Surrendered on 30/11/89
Fee Rs 10/- SR No 66678 dt

RC Returned on 13-11-89
fee Rs 10/- SR No 6208

Sh Ramakishan Shri Ram
R/o Sijaga ka Bada Ram
at Merla rd



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Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 15:38:35 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004419
Registration No. : RJ191G5597
Date of Registration : 27/May/2003
Month & Year of Manufacturing : May-1998
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan Certificate of Registration

RJ T

Reg. No. **RJ21GC9488** Date of Reg. **23/03/1992**

Chassis No. **364073405099**

Owner Sr. No. **03**

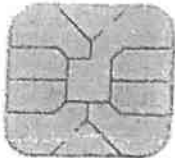
Engine No. **692D21419566**

FIT

Owner Name **SAMU DEVI**
Son/Daughter/Wife of

ARJUN RAM
Address

**BHAMBIYO KA BASS BASNI SEJA TEH MER
TA CITY NAGAUUR 6 7 2017 Nagaur RJ 3
41510**



Fuel Used
DIESEL

RJ T

Vehicle Class **Goods Carrier**

T07069548R

Reg. No. **RJ21GC9488**
Month & Yr. of Mfg. **03/1992**

Maker's Name **TATA MOTORS LTD**
Model Name **LPT 1612/COWL/42**



Laden/Unladen Wt. (kgs) **018500/006200**

Colour **NP**
Body Type **TRUCK (OPEN BODY)**

Wheel Base **003225 mm**
Cubic Capacity **000035**

Seating/Standing **002/00**

No. of Cylinders **6**

Form 23 A

Signature
OM Prakash Choudhary
Registration Authority
NAGAUUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

172

Date : 02/10/2024
Time : 14:52:36 PM
Validity upto : 01/04/2025



Certificate SL. No. :
Registration No. : RJ02100110004528
Date of Registration : RJ21GC9488
Month & Year of Manufacturing : 23/Mar/1992
Valid Mobile Number : March-1992
Emission Norms : *****8223
Fuel : BHARAT STAGE I
PUC Code : DIESEL
GSTIN : RJ0210011
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator

60mm x 20 mm

RT 194A/2266

159

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GA2266 Date of Reg. 13/04/2006

Chassis No. 573145ATZ10261

Owner's No. 03

HPA

Engine No. 697TCS6ATZ102010

Owner Name NIMBA RAM
Son Daughter/Wife of

S/O BHANA RAM
Address:
1ST A ROAD
SARDARPURA
JODHPUR WEF 21.04.2017



REG. CH. IN
DIESEL

781 155-422R

RJ T

Reg. No. RJ19GA2266
Month & Yr. of Mfg. /2006
Laden/ Unladen Wt. (kgs) 116200/6200
Wheel Base 2000 mm
Capacity 2000 Cylinders 6

Vehicle Class
Maker's Name TATAM
Model Name SE 1613/42
Colour
Body Type TRUCK
Seating/standing 6

Stamp
Rajasthan
Registration Authority
Jodhpur

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 13:24:59 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004500
Registration No. : RJ19GA2266
Date of Registration : 13/Apr/2006
Month & Year of Manufacturing : April-2006
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.52

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

160

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RJ14GB 3412

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ14GB3412** Date of Reg. **29/05/2007**

Chassis No. **171146S777182** Owner's No. **03**

Engine No. **6971CS6052124679** HP

DA TAL PURI

DIESEL

MALAS PURI

TALANPUR, NAGOUR
KI-ARIYA KHANGAR, BHOPALGARH
ICDHPUR

RJ T

Reg. No. **RJ14GB3412**
 Date of Reg. **29/05/2007**

Chassis No. **171146S777182**
 Engine No. **6971CS6052124679**

TATA
LPT 1613/TC 32
TRUCK

NP

5195 rcmh
5893

GANPAT BUNAR
Registration Authority
Jodhpur

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 11:45:40 AM
Validity upto : 31/03/2025

Certificate SL. No. : RJ02100110004375
 Registration No. : RJ14GB3412
 Date of Registration : 29/May/2007
 Month & Year of Manufacturing : May-2007
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE II
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observallon : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Auth. Signature with stamp of PUC Operator
60mm x 20 mm

RJ 19GB
6910

GOVERNMENT OF RAJASTHAN
STATE TRANSPORT DEPARTMENT

FORM 23
Certificate of Registration

Dated 19-Nov-1992

(TRANSFER OF OWNERSHIP)

Registration No: **RJ19GB6910**
Description of Vehicle: **LPK 1813/38**
Dealer's Name & Address: **Other than Jodhpur District**
Owner Name: **RAM DAYAL SANGRAM**
Son/Wife/daughter of:
Full Address: **NEAR BOMBAY MOTORS JODHPUR -**
Full Address: **NEAR BOMBAY MOTORS JODHPUR -**
(Temporary)



Owner Serial No 3

DETAILED DESCRIPTION

1. Class of Vehicle: **HEAVY GOODS VEHICLE**
The motor vehicle is: **NEW VEHICLE**
2. Maker's Name: **TATA MOTORS**
Dealer's Name & Address: **Other than Jodhpur District**
3. Type of Body: **TRUCK (OPEN BODY)**
4. Month & Year of Manuf.: **/1992**
5. No of Cylinders: **6**
6. Chassis Number: **384073413614**
7. Engine Number: **692D01427122**
8. Fuel: **DIESEL**
9. Horse Power(B.H.P.): **5075**
10. Cubic Capacity: **5075 CC**
11. Maker's Classification: **LPK 1813/38**
12. Wheel base: **3025**

RJ14G 2883
Norms: Euro-II

13. Seating Capacity: **6 (including driver)**
14. Unladen Weight: **6050 kgs**
15. Colour: **N/P**
Additional Particulars in the case of all transport vehicles other than motor cabs
16. Gross Vehicle Weight
(a) as certified by the manufacturer
(b) as registered: **10200 kgs**
17. Number, description of size of tyre on (each) axle
(a) Front: **10.00*20*2**
(b) Rear: **10.00*20*4**
(c) Other
(d) Tandem

18. Registered axle weight (in respect of each axle)
(a) Front: **6000 kgs**
(b) Rear: **10200 kgs**
(c) Other: **0 kgs**
(d) Tandem: **0 kgs**

19. The motor vehicle above described is subject to Hypothecation in favour of
Date of Endorsement
Address of Financer

20. Purchase Date & Cost: **19-Nov-1992, Rs. /-**
21. OTT Date, Amount & type No.: **Lump Sum (RT-)**
22. Vehicle is Government/Private: **INDIVIDUAL**

Date of Approval: 20-Nov-2010

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Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 08:18:28 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004449
Registration No. : RJ19GB6910
Date of Registration : 19/Nov/1992
Month & Year of Manufacturing : November-1992
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 12:26:21 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004389
Registration No. : RJ21G2130
Date of Registration : 06/Nov/1975
Month & Year of Manufacturing : -1975
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.53

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 06 09/1866

163

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Government of Rajasthan
Certificate of Registration

Reg. No. **RJ06G 3626** Date of Reg. **01/03/2002**

Chassis No. **073301226414** Cylinders **03**

SH. MANGILAL DABERLA
Owner Name

SH. MANGILAL DABERLA
Res. No. **201 DABERLA**

ADDRESS
POST: SUDHAPUR

DIESEL

RJ T Vehicle Class **4A** **TD2071443R**

Reg. No. **RJ06G 3626**
Month & Yr. of Reg. **02/2001**

Make's Name **TATA M**
Model Name **SE 1613.42**

Colour **NP**
Body Type **TRUCK**

Seating/Standing **6/0**

4225 mm
Truck Capacity

5675
No. of Axles

SHARDAN ACHARYA
Registration Authority
BHILWARA

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 11:51:57 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004491
 Registration No. : RJ06GC1866
 Date of Registration : 01/Mar/2002
 Month & Year of Manufacturing : December-2001
 Valid Mobile Number : *****8223
 Emission Norms : BHARAT STAGE III
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

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~~173~~

Government of Rajasthan
 Certificate of Registration

Reg No: RJ21GC8102 Date of Reg: 29/12/2004

Chassis No: 373141LVZ138910 Owner Sr. No: 03

Engine No: 697TC48KVZ127242

Owner Name: RAM CHANDRA
 Son/Daughter/Wife of

Address: BAKSHA RAM
 TALANPUR BADA BASS TALANPUR MERTA
 Nagaur RJ 342902

Fuel Used: DIESEL

FIT

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 09:18:26 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004461
Registration No. : RJ21GC8102
Date of Registration : 29/Dec/2004
Month & Year of Manufacturing : November-2004
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
UC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
AIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ 19GD/2185

179

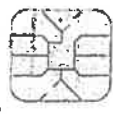
165



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GD2185 Date of Reg. 15/12/1994



Chassis No. 3604JF0119282

Division No. 02

Engine No. 697D24VQ125971

TO

Owner's Name
SHOBA RAM
60- Daughter of Late of

Fuel Type
DIESEL

CHANDRA RAM
Address

SODAVAS, MERIJA CITY, NAGAUR
TEJSA HOSTEL, NAGRI GATE
JODHPUR

RJ T

Reg. No. RJ19GD2185
Month & Yr. of Mfg. 00/1994
Laden/Unladen Wt. (kgs) 016200/6200
Wheel Base 4225 mm
Cubic Capacity 5883
No. of Tyres 6

Vehicle Class HVGDVH
Maker's Name TATA M
Model Name SE 1613/42
Colour NP
Body Type TRUCK
Seating/Standing 6/0

T02002564R



Registration Authority
JODHPUR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 12:18:25 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001752
Registration No. : RJ19GD2185
Date of Registration : 15/Dec/1994
Month & Year of Manufacturing : December-1994
Valid Mobile Number : *****9789
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with Stamp of PUC Operator
10mm x 20 mm

166

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No
919
3)

Reg. No. RJ21GC1276	Vehicle Class Commercial Vehicle
Month & Day of Mfg. 08/2003	Manufacturer TATA MOTORS LTD
Model Name SE 161342 COM	Colour NP
Body Type TRUCK (OPEN BODY)	Seating/Standing 008/00
Wheel Base 005683 mm	No. of Cylinders 06
Cubic Capacity 005803	

OM Prakash Choudhary
Registration Authority
NAGPUR

Vehicle No RJ2162
1276

PANNA Ram

6375958289

Government of Rajasthan
Certificate of Registration

Reg. No. RJ21GC1276	Date of Issue 12/09/2003
Chassis No. 373141HWZ72531	Owner's SI. No. 05
Engine No. 697TC48HWZ891187	ALT
Owner Name PANNA RAM	
Son/Daughter/Wife of RAMPAL	
Address BASNI SIYA CHARNA TEH MERTA CITY N Nagaur RJ 341001	

Fuel Used
DIESEL

180

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:29:05 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001787
Registration No. : RJ21GC1276
Date of Registration : 12/Sep/2003
Month & Year of Manufacturing : September-2003
Valid Mobile Number : *****9878
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
	CO	percentage (%)		
High idling emissions	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.9

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GA3166** Date of Reg. **07/07/1991**

Chassis No. **344073540463** Owner **SCM**

Engine No. **6S2D01509679**

Owner Name **RAJU**

Spn/Daughter/Wife of **RABBANI**

Address **KHARIYA KHANGAR BHOPALGARH Jodhpur RJ 342601**

Fuel Used **DIESEL**

100925834R

Goods Class No.

Reg. No. **RJ19GA3166** Maker's Name **TATA MOTORS LTD**

Month & Tr. of Mfg. **05/1991** Model Name **TATA TRUCK**

Make **NA**

Unladen Wt. (kg) **018500/006000** Body Type **TRUCK (OPEN BODY)**

Wheel Base **004225 mm** Seating/Standing **006/00**

Truck Capacity **004788**

No. of Cylinders **06**

Rajendra Kumar Danga
Registration Authority
JODHPUR

Pollution Under Control Certificate.

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 07:53:19 AM
 Validity upto : 01/04/2025



Certificate SL. No. :
 Registration No. : RJ02100110004442
 Date of Registration : RJ19GA3166
 Month & Year of Manufacturing : 01/Jul/1991
 Valid Mobile Number : May-1991
 Emission Norms : *****1369
 Fuel : BHARAT STAGE I
 PUC Code : DIESEL
 GSTIN : RJ0210011
 Fees :
 MIL observation : Rs.100.00
 : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

168

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**Government of Rajasthan
Certificate of Registration**

(RJ) (T)

Reg. No. **RJ19GG4025** Date of Reg. **18/10/2004**

Chassis No. **373341HVZ127903** Owner Sr. No.

Registration No. **697TC45HVZ120115**

Owner Name **AMIR**

Relationship **Son/Daughter/Wife/Or**

Fuel Used **DIESEL**

Model **IQBAL**

Address **JHEENTRA PALI Pali RJ 306105**

113007740R

(RJ) (T)

Reg. No. **RJ19GG4025**

Month & Year of Mfg. **10/2004**

Laden **018300000000**

Wheel Base **004223 mm**

Cubic Capacity **005675**

No. of Cylinders **6**

Vehicle Class **Goods Carrier**

Maker's Name **TATAMOTORS LTD**

Model Name **LPT 161342TURBO**

Color **NA**

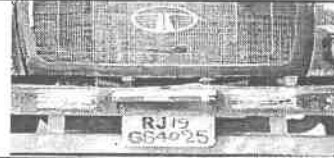
Body Type **TRUCK (OPEN BODY)**

Seat Standing **00200**

Supriya
Registration Authority

NACAR

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 11:02:53 AM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004361
Registration No. : RJ19GG4025
Date of Registration : 18/Oct/2004
Month & Year of Manufacturing : October-2004
Valid Mobile Number : *****1547
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

Reg. No. **RJ04GB1887** Date of Reg. **22/05/1999**

Chassis No. **373011CQQ707794** Owner Sr. No. **06**

Engine No. **697D22CQQ724906**

Owner Name **BAGADU KHAN**

Son/Daughter/Wife of **IBRAHIM KHAN**

Address **KANWALIYA KHURD TEH JAITARAN PALI P
ali RJ 306301**

Vehicle Used **DIESEL**

TO

160929325R

Vehicle Class

Reg. No. **RJ04GB1887** Maker's Name **TATAMOTORS LTD**

Month & Yr. of Mfg. **05/1999** Model Name **LPT161342**

Laden/ Unladen Wt. (kgs) **018500/006200** Colour **RP**

Wheel Base **004855 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005675** Seating/Standing **006/00**

No. of Cylinders **06**

OM Prakash Choudhary
Registration Authority
NAGOUR

183

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 10:40:19 AM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004356
Registration No. : RJ04GB1887
Date of Registration : 22/May/1999
Month & Year of Manufacturing : May-1999
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

(RJ) (T)

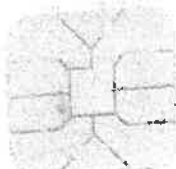
170
~~124~~

Reg. No. RJ19GC4691 Date of Reg. 11/05/2012

Chassis No. 360044ASQ101239
Engine No. 697D24ASQ101900

Owner Sr. No. (03)

TO



Fuel Used

DIESEL

Owner Name
ALTAB
Son/Daughter/Wife of

RABBANI
Address

VYAPARIYO KI DHANI BIRANTIYA KHURD
PALI Pali RJ 306105

(RJ) (T)

Reg. No. RJ19GC4691
Month & Yr. of Mfg. 03/1997

Laden/Unladen Wt. (kgs) 018500/007510
Wheel Base 004225 mm
Cubic Capacity 005883
No. of Cylinders 6

Vehicle Class **Goods Carrier**
Maker's Name TATA MOTORS LTD
Model Name SE 1612/42 TRUCK
Colour RP
Body Type TRUCK (OPEN BODY)
Seating/Standing 006/00

T07013382R



OM Prakash Choudhary
Registration Authority
NAGAU

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 09:05:56 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004458
Registration No. : RJ19GC4691
Date of Registration : 11/May/2012
Month & Year of Manufacturing : March-1997
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GG2425 Date of Iss. 02/08/2004

Chassis No. 373141EVZ722145
Engine No. 697TC48EVZ892082

Owner Sr. No. 04

DJP



Fuel Used
DIESEL

Owner Name
RAMRAJ
Son/Daughter/Wife of

Address
RAMSWROOP SIYAG

SARANO KA BAS PAL Jodhpur RJ 34200
1

RJ T

Reg. No. RJ19GG2425
Month & Yr. of Mfg. 08/2004
Laden/Unladen Wt. (kgs) 018500/006500
Wheel Base 005883 mm
Cubic Capacity 005883
No. of Cylinders 06

Vehicle Class Goods Carrier
Maker's Name TATA MOTORS LTD
Model Name SF 161342
Colour NA
Body Type NA(DOUBLE CLUTCH VEH
TRUCK (OPEN BODY)
Seating/Standing 006/00

T00959154R



Form 23 A

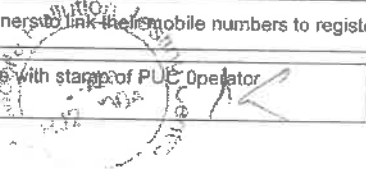
Rajendra Kumar Danga
Registration Authority
JODHPUR

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:15:24 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001762
Registration No. : RJ19GG2425
Date of Registration : 02/Aug/2004
Month & Year of Manufacturing : August-2004
Valid Mobile Number : *****8988
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVeh Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.11

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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187

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RJ 196 C 7331

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GOVERNMENT OF RAJASTHAN
STATE TRANSPORT DEPARTMENT
FORM 23
Certificate of Registration

Dated 07 Jan 1988

Registration No: **RJ196C7331**
 Description of Vehicle: **1513**
 Dealer's Name & Address: **ASSIGNMENT**
 Owner Name: **MANWAR LAL**
 Son/Anc daughter of: **JORA RAM**
 Full Address: **PEELA PHALODI**
 (Permanent)
 Full Address: **JODHPUR -**
 (Temporary) **PEELA PHALODI**
 Owner Serial No: **JODHPUR -**



RJ196 1042

Norm: Not Known

- DETAILED DESCRIPTION**
- 1. Class of Vehicle: **HEAVY GOODS VEHICLE**
 - The motor vehicle is: **NEW VEHICLE**
 - 2. Maker's Name: **TATA MOTORS**
 - Dealer's Name & Address: **ASSIGNMENT**
 - 3. Type of Body: **TRUCK (OPEN BODY)**
 - 4. Month & Year of Make: **11987**
 - 5. No of Cylinders: **6**
 - 6. Chassis Number: **323011F5072110**
 - 7. Engine Number: **607021F5072110**
 - 8. Fuel: **DIESEL**
 - 9. Horse Power (B.H.P.): **5575 CC**
 - 10. Cubic Capacity: **5575**
 - 11. Maker's Classification: **1225**
 - Wheel base: **6 (including driver)**
 - 13. Seating Capacity: **6195 kgs**
 - 14. Unladen weight: **RP**
 - 15. Colour: **RP**
- Additional Remarks in the case of all transport vehicles other than motor cars:
- 16. Gross Vehicle Weight: **18200 kgs**
 - (a) as certified by the manufacturer
 - (b) as registered
 - 17. Number, description of size of tyre on (each) axle: **1000*20*2**
 - (a) Front
 - (b) Rear
 - (c) Other
 - (d) Tandem
 - 18. Registered axle weight (in respect of each axle): **8000 kgs**
 - (a) Front
 - (b) Rear
 - (c) Other
 - (d) Tandem

The motor vehicle above described is subject to hypothecation in favour of
 the State of Rajasthan
 Date of Endorsement
 Name of Financier

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 12:07:11 PM
Validity upto : 01/04/2025Certificate SL No. : RJ02700470001749
Registration No. : RJ19GC7331
Date of Registration : 02/Jan/1998
Month & Year of Manufacturing : January-1997
Valid Mobile Number : *****8877
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan Certificate of Registration

RJ T

Reg. No. **RJ191G5588** Date of Reg. **24/02/1983**

Chassis No. **3120567608272**
Engine No. **3129157608262**

Owner Sr. No. **03**



Fuel Used
DIESEL

Owner Name
SIKANDRA KHAN
Son/Daughter/Wife of

ANWAR KHAN
Address

**VYAPARIYO KA BADIA JHITRA BIRANPIYA
KHURD PALI Pali RJ 306105**

RJ T

Vehicle Class **Goods Carrier**

T07053468R

Reg. No. **RJ191G5588**
Month & Yr. of Mfg. **05/1982**

Maker's Name **TATA MOTORS LTD**
Model Name **TATA TRUCK**

Load/ Unladen Wt. (kgs) **NA**

Colour
Body Type **TRUCK (OPEN BODY)**

Wheel Base **004225 mm**

Seating/Standing **006/00**

Cubic Capacity **005675**

No. of Cylinders
6



Om Prakash Choudhary
OM Prakash Choudhary
Registration Authority
NAGAU

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 12:08:51 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004495
Registration No. : RJ191G5588
Date of Registration : 24/Feb/1983
Month & Year of Manufacturing : May-1982
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. **RJ21GC7810** Date of Reg. **24/01/2006**

Chassis No. **373145LUZ139119**

Owner Sr. No. **04**

Engine No. **697TC56LUZ38644**

FIT

Owner Name **SABUDIN**
Son/Daughter/Wife of

BABU KHAN
Address

TALANPUR TEHSIL MERTA CITY Nagaur
RJ 342902



Fuel Used
DIESEL

134

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Scanned with OKEN Scanner

(RJ) (T)

T07005677R

Reg. No. **RJ21GC7810**
Month & Yr. of Mfg. **11/2005**

Vehicle Class **Goods Carrier**
Maker's Name **TATA MOTORS LTD**
Model Name **SE 1613/42 COWL**

Laden/Unladen Wt. (kgs) **018500/006200**
Wheel Base **003625 mm**

NP Body Type **TRUCK (OPEN BODY)**
Seating/Standing **006/00**

Cubic Capacity **005675**
No. of Cylinders **6**

Form 23 A

Form 59

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Pollution Under Control Certificate

[See rules 115 (2)]

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 09:12:31 AM
Validity upto : 01/04/2025



Certificate SL. No. :
Registration No. : RJ02100110004460
Date of Registration : RJ21GC7810
Month & Year of Manufacturing : 24/Jan/2006
Valid Mobile Number : November-2005
Emission Norms : *****1369
Fuel : BHARAT STAGE III
PUC Code : DIESEL
GSTIN : RJ0210011
Fees :
NIL observation : Rs.100.00
No

Vehicle Photo with Registration plate
70 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)	2500 ± 200	0.54
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)	1 ± 0.03	
	RPM	RPM		
Smoke Density	Lambda		2.45	
	Light absorption coefficient	1/metre		

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan Certificate of Registration

RJ

T

Reg. No. **RJ19GH2826** Date of Reg. **27/03/2006**

Chassis No. **364073536036**

Owner Sr. No.

03

ALT

Engine No. **692D01501780**

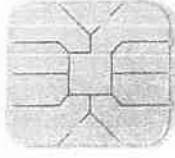
Owner Name **MANISHA KANWAR**

Son/Daughter/Wife of

W/O BABU SINGH

Address

BHOMIYA KI DHANI TALANPUR MERTA Na gaur RJ 342902



Fuel Used

DIESEL

RJ T

Vehicle Class **Goods Carrier**

1191583758

Reg. No. **RJ19GH2826**

Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **03/1991**

Model Name **LPT 1613/42 TCIC COWL**

Laden/Unladen Wt. (kg) **575500/305380**

Colour **RP**

Wd. of Base **004225 mm**

Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **005883**

Seating/standing **00600**

No. of Cylinders **6**

Supriya
Registration Authority

NAGALIR

Pollution Under Control Certificate

Authorised By
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 17:50:50 PM
Validity upto : 31/03/2025



Certificate SL No. : RJ02100020014267
Registration No. : RJ19GH2826
Date of Registration : 27/Mar/2006
Month & Year of Manufacturing : March-1991
Vehd Mobile Number : *****2926
Emission Norms : Bharat Stage I
Fuel : DIESEL
PUC Code : RJ0210002
GSTIN :
Fees : Rs.100.00
NIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value
				(upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.58

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parvahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm.

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(RJ) (T)	Vehicle Class	T01315032R
Reg. No. RJ01GB2099	Maker's Name TATA MOTORS LTD	
Month & Yr. of Mfg. 07/1997	Model Name LPT1612	
Laden/ Unladen Wt. (kgs) 018500/007000	Colour NP	
Wheel Base 004225 mm	Body Type TRUCK (OPEN BODY)	
Cubic Capacity 000001	Seating/Standing 002/00	
No. of Cylinders 06		

OM Prakash Choudhary
OM Prakash Choudhary
Registration Authority
NAGOUR

Government of Rajasthan
Certificate of Registration

	(RJ) (T)
Reg. No. RJ01GB2099	Date of Reg. 04/02/2014
Chassis No. 360324DSQ712169	Owner Sr. No.
Engine No. 697D23CSQ740954	
Owner Name RICHHPAL	
Son/Daughter/Wife of RAM NIWAS	
Address JATO KA BASS BASNI SEJA TEH MERTA C ITY Nagaur RJ 342902	

Fuel Used
DIESEL

ALT

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 11:42:50 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004488
Registration No. : RJ01GB2099
Date of Registration : 04/Feb/2014
Month & Year of Manufacturing : July-1997
Valid Mobile Number : *****6584
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
NIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.56

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.


Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Renewal

Government of Rajasthan
Certificate of Registration



Reg. No. **RJ21GC5425** Date of Reg. **29/06/2005**

Chassis No. **373141DUZ719958**

Engine No. **697TC48DUZ112593**

Owner Name **RAM JIWAN**
Sons/Daughters/Wife of

PEMA RAM
Address

RAM NAGAR TUNKLIYA TEH MERTA CITY
Nagaur RJ 342902

Owner
Sr. No. **04**

Fuel Used **DIESEL**

Reg. No. **RJ21GC5425**

Month & Yr. of Reg. **05/2005**

Laden/Unladen Wt. (kg) **018500/006200**

Wheel Base **005883 mm**

Cubic Capacity **005883**

No. of Cylinders **06**

Goods Carrier

Maker's Name **TATA MOTORS LTD**


Model Name **SE 161342**

Colour **NP**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **006/00**

T00882852R



OM

OM Prakash Choudhary
Registration Authority

NAGOUR

- 2 - for the region

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 15:56:56 PM
Validity upto : 31/03/2025Certificate SL No. : RJ02100110004424
Registration No. : RJ21GC5425
Date of Registration : 29/Jun/2005
Month & Year of Manufacturing : May-2005
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

186

202
2

**Government of Rajasthan
Certificate of Registration**

RJ T

Reg No: **RJ26GA0401** Date of Issue: **13/11/2006**

Chassis No: **373145H17133051**

Engine No: **6971C36HTZ139600**

Owner Name: **MADAN LAL**

Presently Registered With: **RAM CHANDRA**

A 10000

**TALANPUR BADA TEH MERTA CITY Nagaur
RJ 342902**

05 ALT

RJ T

Goods License

Reg No: **HJ26GA0401**

Registered At: **09/2006**

Vehicle No: **018500006600**

Wheel Base: **004225 mm**

Gross Capacity: **805675**

No. of Cylinders: **06**

Manufacturer: **TATA MOTORS LTD**

Model Name: **BE 161342**

Colour: **RED**

Body Type: **TRUCK (OPEN BODY)**

Registration Authority: **003001**

OM Prakash Choudhary
Registration Authority
NAGOUR

**CENTRAL MOTOR VEHICLES
RULES 1989
FORM 7/Sec Rule 15(2)
DRIVING LICENCE**

D/L NO: RJ 216/DLC/11/23459 Date: 03/05/2011

Name: KALASH

Son of: MADAN LAL

**Address: TALANPUR TEH MERTA CITY
DIST NAGOUR RAJ.**

is licensed to drive throughout India a vehicle of the following description:
**MICY WITH GEAR, LIGHT MOTOR VEH.
TRANSPORT VEH.**

The licence to drive other than transport vehicle is valid
From: 03/05/2011 To: 02/05/2011

The licence to drive transport vehicle is valid
From: 13/04/2010 To: 12/04/2011

Holder's Sig: Thumb Impression

Licensing Authority, Merta City

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:30:45 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004519
Registration No. : RJ26GA0401
Date of Registration : 13/Nov/2006
Month & Year of Manufacturing : September-2008
Valid Mobile Number : *****8223
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Not Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ274B/9874

187
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Government of Rajasthan
Certificate of Registration

Reg. No. RJ27GB9874 Date of Reg. 03/05/1999

Chassis No. 388002000105409 Owner Sr. No. 03

Engine No. 99062115151

Owner Name MAUSAM
Son/Daughter/Wife of KACHARU KHAN
Address JASNAGAR RIYA BADI Nagaur RJ 34151

Fuel Used DIESEL

ALT

Vehicle Class: Goods Carrier

Reg. No. RJ27GB9874 Maker's Name TATA MOTORS LTD

Month & Year of Mfg. 03/1999 Model Name LPT 1613/42

Colour NE

Unladen Weight 048500007200 Body Type TRUCK (OPEN BODY)

Wheel Base 004225 mm Seating/standing 006/00

Cubic Capacity 005675

No. of Cylinders 06

100741407R

R.K. Vaishnav
Registration Authority
NAGOUR

203

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:00:36 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004506
Registration No. : RJ27GB9874
Date of Registration : 03/May/1999
Month & Year of Manufacturing : March-1999
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

188

204



Indian Union Vehicle Registration Certificate
Issued by GOVERNMENT OF RAJASTHAN

T RJ

Regn No RJ21GD5460 Date of Regn. 19-Jan-2008 Regn. Validity As per Fitness Owner Serial 4

Chassis No 373M5MSZT45133

Engine/Motor No 667TC58MS28A8708

Owner Name CHOTU RAM
Son/Wife/Daughter of (In case of Individual Owner)
RAMASUKH

Ownership INDIVIDUAL

Address BOLAKI DHANI, TUKLIYA, TOONKALIYAN TEHSIL, MERTA, NAGALIR,
RAJASTHAN-342902

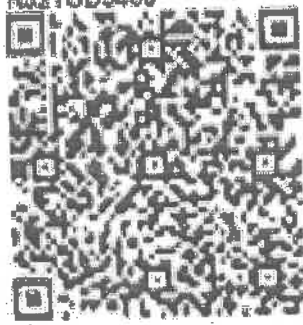
Fuel DIESEL
Emission Norms EURO 2

Card Issue Date (23-Apr-2014)

T RJ

Vehicle Class: GOODS CARRIER (HGV)

Regn. Number RJ21GD5460



Maker's Name: TATA MOTORS LTD

Model Name: SE 161342

Colour: NA / Body Type: TRUCK (OPEN BODY)

Seating(In all) / Standing / Sleeper Capacity
1 / 0 / 0

Unladen / Laden / Gross Combination Weight (Kg)
7000 / 18500 / 0

Cubic Cap. / Horse Power (BHP/Kw) / Wheel Base(mm)
5675.00 / 0.0 / 4880

Month-Year of Mfg. 12-2007

No. of Cylinders 8
No of Axle 2

Registration Authority
NAGOUR DTO

Form 22A

2024

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
 Time : 14:48:41 PM
 Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004526
 Registration No. : RJ21GD5460
 Date of Registration : 19/Jan/2008
 Month & Year of Manufacturing : December-2007
 Valid Mobile Number : *****8223
 Emission Norms : EURO 2
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 Observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
 60mm x 20 mm

189

RJ27GA/7431 Tej Ram

205

6:300

900211296

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ27GA7431** Date of Issuance **01/03/2009**

Chassis No. **373145A02700708**

Engine No. **6071G50A12001443**

Holder's Name
SHIV SINGH
For Transport Use of
MEGH SINGH JI

VIP MAL RI FOOS TEHVALLABHAGAR U
daipur RJ 313001

Reg. No. **RJ27GA7431**

Month & Yr of Issg. **01/2009**

Vehicle Class **VEHICLE CARRIER**

Maker's Name **TATAMOTORS LTD**

Model name **SE161342TC**

Colour **AW**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **006/00**

Loaders: Wt. (kgs) **016200/006150**

Wheel Base **004225 mm**

Cubic Capacity **005675**

No. of Cylinders **0**

LALIT CHOUDHARY
Registration Authority
UDAIPUR

Form 22 A

T01681299R

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

205

Date : 01/10/2024
Time : 16:32:38 PM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02700470001725
Registration No. : RJ27GA7431
Date of Registration : 03/Mar/2009
Month & Year of Manufacturing : January-2009
Valid Mobile Number : *****8778
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

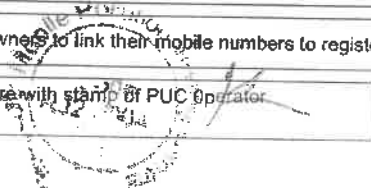


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.1

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



190

PT 234A/0963

266

6.800

3882814310

201/1/215

GOVERNMENT OF RAJASTHAN
Certificate of Registration

Reg. No. RJ234A0963 Date of Issue 01/11/2006

Chassis No. 5751R012132211

Vehicle No. RJ234A0963

Registration Authority (RA) (01)

Holder's Name: SATEESH SH

Address: W/O. RATAN L. SAINI
NO. HARELI H. TENGUS ROAD
HADO TA, TEH. CHAMU
JAIPUR

Category: DIESEL

10024602M

Reg. No. RJ234A0963

Month & Year of Mfg. 00/2006

Chassis No. 5751R012132211

Vehicle No. RJ234A0963

Wheel Base 4275

Cubic Capacity 6676

No. of Cylinders 6

Maker's Name TATA

Model Name SE 1613/42

Colour NA

Body Type TRUCK

Seating/standing 3/0

M.R. Choudhary
Registration Authority
D.C. SIKAR

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:34:56 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004521
Registration No. : RJ23GA0963
Date of Registration : 01/Nov/2006
Month & Year of Manufacturing : November-2006
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

191

20T



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ32G3071 Date of Reg. 19/02/2005



Chassis No. 373141AUZ100004
Engine No. 697TC48MVZ134553

Owner Sr. No. 03

111

Fuel Used
DIESEL

Owner Name
SUNIL SIYAK
Son/Daughter/Wife of
ISHWAR RAM SIYAK
Address
RAM NAGAR TUNKLIYA TEH MERTA CITY
Nagaur RJ 341510

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

207

Date : 02/10/2024
Time : 14:13:27 PM
Valldity upto : 01/04/2025



Certificate SL. No. : RJ02100110004512
Registration No. : RJ32G3071
Date of Registration : 19/Feb/2005
Month & Year of Manufacturing : January-2005
Valid Mobile Number : *****8223
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 14UA/0429

192

208
6.30

Government of Rajasthan
Certificate of Registration (RJ) (T)

Reg. No. **RJ14GA0429** Date: **04/05/2005**

Chassis No. **37314 IDUZ 113706** Owner's No. **04**

Engine No. **697TC48CUZ 111463**

Owner Name **DABU RAM**

Son/Daughter/Wife of **SAMPAT RAM**

Address **TALANPUR TEH MERTA CITY Nagaur RJ 342902**

Fuel Used **DIESEL**

ALT

TQ0733046R

(RJ) (T)

Vehicle Class **Goods Carner**

Reg. No. **RJ14GA0429**

Month & Yr. of Mig. **04/2005**

Laden/Unladen Wt. (kg) **018500/007010**

Wheel Base **003800 mm**

Cubic Capacity **005675**

No. of Cylinders **06**

Maker's Name **TATA MOTORS LTD**

Model Name **SE 161342**

Colour **N P**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **001/00**

R.K. Vaishnav
Registration Authority
NAGOUR

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 11:56:20 AM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004492
Registration No. : RJ14GA0429
Date of Registration : 04/May/2005
Month & Year of Manufacturing : April-2005
Valid Mobile Number : *****8222
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Not Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJT466/13

209

RJ14GG013 15/02/2000



173043KQ0718/41

887D21KQ071161

ABDUL SATTAR
S/O CHHITAB KHAN
J.P. COLONY, SEC.NO.2/802
SHASTRI NAGAR
JAIPUR

DHESI

RJ T
01

11/11/12

900/228093

193

RJ T

RJ14GG5013

09/1999

016200/7390

4225

5893

6

HYGDMR

TELCO

JAJA SE 1613 TC/42

N.P.

TRUCK

1/0

TC0155428M



Gyan Day
Registration Authority
DTO Goats Jaipur (S)

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 11:48:01 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004376
Registration No. : RJ14GG5013
Date of Registration : 15/Feb/2000
Month & Year of Manufacturing : November-1999
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
30 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T



Chesli

Reg No: RJ14GD9497 Date of Issue: 08/12/2011

Chassis No: MA1373155B1K26933

Engine No: 0971C89KYY128892

Holder's Name: GUNAM SINGH

Address: BHANAR SINGH

Address: BUJRON KI DHANI
TONK ROAD SANGANER THANA
JAIPUR 05.04.2018

210
194

RJ T

Reg No: RJ14GD9497

Month & Yr. of Mtg: 00/2011

Loaders: 018200/8070

Wheel Base: 4225

Cubic Capacity: 5675

No. of Cylinders: 6

Vehicle Class: TRUCK

Maker's Name: TATA M

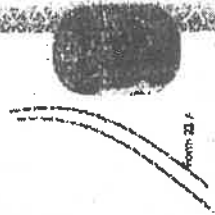
Model Name: SE 1813/42

Colour: NP

Body Type: TRUCK

Seating/Standing: 5/0

T00236949M



Manoj Kumar Verma
Registration Authority
DTO Goods Jaipur (S)

9928288045

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 12:06:36 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02100110004494
Registration No. : RJ14GD9497
Date of Registration : 08/Dec/2011
Month & Year of Manufacturing : October-2011
Valid Mobile Number : *****8223
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
50mm x 20 mm

195

24

STATE TRANSPORT DEPARTMENT
{ NAGOUR DTO }

VEHICLE PARTICULARS



Application No:	RJ221022V5197911	Registration No:	RJ21GD1896
Registration Date:	20-Oct-2007	Previous Registration No:	
Owner Serial No:	3	Owner Name:	BHARAT TADA
Son/Wife/Daughter of:	MANI RAM		
Present Address:	BASNI SEJA, TEH MERTA CITY, Nagaur, Rajasthan-342902		
Vehicle Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Body Type:	TRUCK	No of Cylinders:	6
Month/Year of Manufacturing:	8/2007		
Chassis No:	373145HSZ127391	Engine No:	697TC56HSZ137642
Horse Power:	136.78	Seat(Including driver):	2
Unladen Wt(kg):	7950	Laden Wt(kg):	18500
Registration Valid upto:	09-Dec-2035	Tax Amount:	0
Tax Paid upto:		Cubic Capacity:	6676.00
Color:	NP	Fuel:	DIESEL
Valid upto:	17-Oct-2023	Vehicle Model:	TATA SE 1613-697TCIC/42 BS-III
Vehicle Norms:	BHARAT STAGE III	Floor Area:	0.000
Vehicle Status:	Active	Wheel Base:	4225

Last Change of Address done on:
 Last Alteration of Vehicle done on: 11-Mar-2019
 Insurance From BAJAJ ALLIANZ vide policy certificate/covernote no OG-23-1000-1802-00012766 is valid from 27-Sep-2022 to 26-Sep-2023.
 HP Details:

NOC Details:
 Black List Details:

Mobile No: 7296871490
 Email id:
 Particular Fee Rs. 100/- paid vide cash receipt no RJ221022C5580755 dated 22-Oct-2022.

Other State/Transfer/Conversion Details

Previous Owner	: PRAKASH KUMAWAT	Previous RegNo	: RJ23GA1699
Old State	: Rajasthan	Entry Date	: 31-Jan-2019
Transfer Date	: 06-Mar-2019	Conversion Date	:

Additional Particulars

a) Front:	Number, Desc & size of	Regd. Axle Weight(in kgs)
	1000*20	7000
b) Over:	1000*20	11500
c) Tandem:	1	1
	1	1

Printed On: 22-Oct-2022 11:36:43

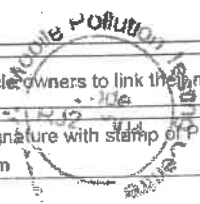
Note: This is a computer generated document. Authority Signature is not required. The document can't be used a MV document in the Vehicle.

211

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 10:02:04 AM
Validity upto : 01/04/2025Certificate Sl. No. : RJ02100110004472
Registration No. : RJ21GD1896
Date of Registration : 20/Oct/2007
Month & Year of Manufacturing : August-2007
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

196

~~212~~

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ20GA2203** Date of Reg. **15/07/1996**

Chassis No. **E360044LUQ128485** Owner's No. **02**

Engine No. **697D24LUQ145618**

Owner Name **MAHIPAL**

Son/Daughter/Wife of **KANU RAM**

Address **PHADODA RG DHAM TALANPUR TEH MERTA CITY Nagaur RJ 342902**

Fuel Used **DIESEL**

RJ T

RJ T Vehicle Class **Goods Car** T0073333R

Reg. No. **RJ20GA2203** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **11/1995** Model Name **TATA DE 1613-607TCRMA2BS-B**

Colour **NP**

Unladen Wt. (kgs) **018500/906750** Body Type **SFG CAB**

Wheel Base **004225 mm** Seating/Standing **003/00**

Cubic Capacity **005675**

No. of Cylinders **06**

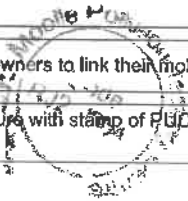
R. K. Vaishnav
 Registration Authority
NAGOUR

212

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 01/10/2024
Time : 16:03:13 PM
Validity upto : 31/03/2025Certificate SL. No. : RJ02100110004426
Registration No. : RJ30GA2203
Date of Registration : 15/Jan/1996
Month & Year of Manufacturing : November-1995
Valid Mobile Number : *****1389
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC operator
60mm x 20 mm

197

213



Government of Rajasthan
Certificate of Registration



Reg. No. RJ27GE2171 28XJ/2004

Chassis No. 485124FVZ119831

Engine No. 697D44FVZ114301

Owner Name DASHRATH SINGH

Holder Name LAXMAN SINGH

Address 417 TALANPUR (BAJA BAS MERTI CITY NAGOUR) RJ 341510

TO



Vehicle Class

T67062634R

Reg. No. RJ27GE2171

Maker's name TATA MOTORS LTD

Month & Yr. of Mfg. 08/2004

Model Name SK 161336 COM.

Chassis No. 018500000000

Colour

Weight (kg) 00000.0000

Body Type

Cubic Capacity 000130

Seating Capacity 00000

No. of Cylinders 6



Signature
OM Prakash Choudhary
Registration Authority
NAGOUR

T13084490R

(RJ) (T)

Vehicle Class **Goods Car**

Reg. No. **RJ27GC4280**

Month & Yr. of Mfg. **03/2002**

Laden Weight **018500/006500**

Wheel Base **004225 mm**

Cubic Capacity **005675**

No. of Cylinders **6**

Maker's Name **TATA MOTORS LTD**

Model Name **SE 1613/42**

Colour **NP**

Body Type **TRUCK OPEN BODY**

Seating Standing **008/00**

Supriya
Supriya
Registration Authority

NAGOUR

~~215~~ 199

Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. **RJ27GC4280** Date of Reg. **06/05/2002**

Chassis No. **373141CXZ708926**

Engine No. **697TC48CXZ863931**

Owner Name **SAROJ**

Son/Daughter/Wife of **W/O RAMDEV**

Address **BASNI SEJA NAGOUR Nagaur RJ 342902**

Owner St. No. **(04)**

Fuel Used **DIESEL**

ALT

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
Time : 11:12:47 AM
Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004366
Registration No. : RJ27GC4280
Date of Registration : 06/May/2002
Month & Year of Manufacturing : March-2002
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm




Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

N 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

216
200

 **Government of Rajasthan**
Certificate of Registration RJ T

Reg. No. **RJ19GC4343** Date of Reg. **18/04/2012**


Chassis No. **MA T373155C1B03841** Owner 02
Engine No. **697TC69BXY103906** Sr. No. 02 **ALT**

Owner Name **RAM KUNWAR**

Son/Daughter/Wife of **KHIYA RAM**

Address **PUNDLU TEH MT Nagaur RJ 34**
1510

Fuel Used **DIESEL**

RJ T **Vehicle Class**  **Goods Carrier** **T00784487R**

Reg. No. **RJ19GC4343** **Maker's Name** **TATA MOTORS LTD**

Month & Yr. of Mfg. **03/2012** **Model Name** **SE 1613/42**

laden/
Unladen Wt. (kgs) **018500/006000** **Colour** **N/P**

Wheel Base **004225 mm** **Body Type** **TRUCK (OPEN B...**

Cubic Capacity **005675** **Seating/Standing** **006/00**

No. of Cylinders **06**

mama

Prakash
OM Prakash Choudhary
Registration Authority
NAGOUR

Form 59

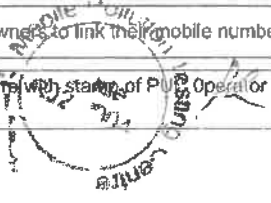
[See rules 115 (2)]

216

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 08:47:01 AM
Vallidity upto : 01/04/2025Certificate SL. No. : RJ02100110004456
Registration No. : RJ19GC4343
Date of Registration : 18/Apr/2012
Month & Year of Manufacturing : March-2012
Valid Mobile Number : *****1399
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
Reservation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ 21GA/1211

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198

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214

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GA4517** Date of Reg. **17/08/1995**

Chassis No. **380044DUQ110870** Owner Sr. No. **02** ALT

Engine No. **697D24DUQ116480**

Owner Name **SUKHA RAM**

Son/Daughter/Wife of **RAM PAL**

Address **20 BASANI SIYACHARANA MUKHYA GRAM M
ERTA CITY Nagaur RJ 341510**

Fuel Used **DIESEL**

Vehicle Class **101311243R**

Reg. No. **RJ21GA4517** Maker's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **08/1995** Model Name **SE161242**

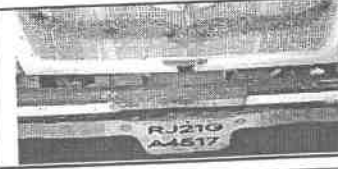
Laden/Unladen Wt. (kgs) **018500/006655** Colour **O AND BROWN**

Wheel Base **004225 mm** Body Type **TRUCK (OPEN BODY)**

Cubic Capacity **000135** Seating/Standing **004/00**

No. of Cylinders **06**

OM Prakash Choudhary
Registration Authority
NAGAU

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 13:43:11 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001769
Registration No. : RJ21GA4517
Date of Registration : 17/Jun/1995
Month & Year of Manufacturing : June-1995
Valid Mobile Number : *****7777
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

9168432

201

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GB2510** Date of Reg. **25/11/2009**

Chassis No. **MAT37314591J23981** Engine No. **697TC56102116127**

Owner Name **AMRA RAM SIYAG**
Address **RAMKARAN SIYAG**
**RAMNAGAR MERTA CITY HAGAURI, A/P KHJA
RIYA KHANGAR BHOPALGARH Jodhpur R.J.
333333**

Vehicle Class. **TRUCK** T00740172R

Reg. No. **RJ19GB2510** Make's Name **TATA MOTORS LTD**

Month & Yr. of Mfg. **11/2009** Model Name **SE 1613M2**

Colour **NP**

Body Type **TRUCK (OPEN BODY)**

Wheelbase **004725 mm** Seating/Standing **006/00**

Cubic Capacity **005888**

No. of Cylinders **06**

RAS ARVIND JAKHAR
Registration Authority
JODHPUR

W.
6200
Ar

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 11:41:32 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001743
Registration No. : RJ19GB2510
Date of Registration : 25/Nov/2009
Month & Year of Manufacturing : November-2009
Valid Mobile Number : *****7977
Emission Norms : EURO 2
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

2019UC 8736

Handwritten scribbles and the number 218.

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ19GC8736** Date of Issue **18/11/2017**

Chassis No. **373011150716178** Engine No. **092D22150754351**

Owner Name **MAHIPAL**
Son/Daughter/Wife of **SIJJA RAM**

Address **TALANPUR TEH MERTA CITY Nagaur RJ 342013**

ALT

Handwritten text: 12/11/17, 8239 476526

Handwritten number 202 in a circle.

Reg. No. **RJ19GC8736** Vehicle Class **T00764087R**

Month & Yr. of Mfg. **11/1997** Maker's Name **TATA MOTORS LTD**

Model Name **LPT 161802TCIC COWL**

Color **RP**

Unladen Wt. (kms) **018500/008200** Body Type **TRUCK (OPEN BODY)**

Wheel Base **004226 mm** Seating/Standing **006/00**

Cubic Capacity **005883**

No. of Cylinders **06**

R.K. Vaishnav
Registration Authority
NAGOUR

2/16

Pollution Under Control CertificateAuthorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 09:39:36 AM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004465
Registration No. : RJ19GC8736
Date of Registration : 19/Nov/1997
Month & Year of Manufacturing : November-1997
Valid Mobile Number : *****1369
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MLL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

No. . Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(17)

203

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RT 194B
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Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No. RJ21GC2987
Date of Reg. 28/08/2002

Class No. 0452698598

Engine No. 697D23BUQ14142

Owner Name SANGRAM

Son/Daughter/Wife of KALLU RAM

Address TALANPUR TH. MERTA Nagaur RJ 34290

Owner Sr. No. 02

ALT

(RJ) (T)

Reg. No. RJ21GC2987
Month & Yr. of Mfg. 08/1994

Laden/Unladen Wt. (kgs) 018500/006200

Wheel Base 004225 mm

Cubic Capacity 005883

No. of Cylinders 06

Vehicle Class Goods Carrier

Maker's Name TATA MOTORS LTD

Model Name LPT 1612/48

Colour ALL RAJASTHAN

Body Type TRUCK (OPEN BODY)

Seating/Standing 006/00

Om Prakash Choudhary
Registration Authority
NAGALUR

T50768298R

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date : 01/10/2024
 Time : 13:12:46 PM
 Validity upto : 31/03/2025



Certificate SL. No. : RJ02100110004404
 Registration No. : RJ21GC2987
 Date of Registration : 28/Aug/2002
 Month & Year of Manufacturing : August-1994
 Valid Mobile Number : *****1369
 Emission Norms : BHARAT STAGE I
 Fuel : DIESEL
 PUC Code : RJ0210011
 GSTIN :
 Fees : Rs.100.00
 MIL observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm

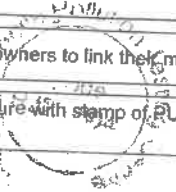


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm



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204

Government of Rajasthan
Certificate of Registration

Reg. No. **RJ21GB5591** Date of Reg. **17/11/2015**

Chassis No. **MAT449019F2J18031** Owner Sr. No. **02**

Engine No. **51J83468670** ALT

Fuel Used **DIESEL**

Owner Name **VIJAY DAN**
Son/Daughter/Wife of **KHET DAN**
Address **W/N D2 BASNI SIYA CHARNA NAGAUR Na gaur RJ 342902**

Reg. No. **RJ21GB5591** Vehicle Class **Truck** T00774578R

Month & Yr. of Mfg. **09/2015** Maker's Name **TATA MOTORS LTD**

Laden/Unladen Wt. (kgs) **018500/007100** Model Name **LPK2518/38TC**

Wheel Base **003580 mm** Colour **WHITE&GREY**

Cubic Capacity **005883** Body Type **TIPPER**

No. of Cylinders **06** Seating/Standing **003/00**

OM Prakash Choudhary
Registration Authority
NAGAUR

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By:
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:00:56 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02700470001776
Registration No. : RJ21GB5591
Date of Registration : 17/Nov/2015
Month & Year of Manufacturing : September-2015
Valid Mobile Number : *****9898
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.2

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GD1459 Date of Reg. 23/03/2005

221



Chassis No. 373141BUZ707083

Owner Sr. No.

03

Engine No. 697TC48BUZ103921

FIT

Owner Name MAHENDRA SINGH

Son/Daughter/Wife of

SUJA RAM

Address

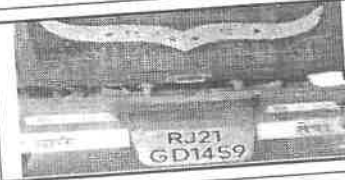
FARDODA KRISHI FARM TALANPUR TEH ME
RTA CITY Nagaur RJ 342902

Used

DIESEL

221

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHANDate : 02/10/2024
Time : 14:50:43 PM
Validity upto : 01/04/2025Certificate SL. No. : RJ02100110004527
Registration No. : RJ21GD1459
Date of Registration : 23/Mar/2005
Month & Year of Manufacturing : February-2005
Valid Mobile Number : *****8223
Emission Norms : EURO 1
Fuel : DIESEL
PUC Code : RJ0210011
GSTIN : Rs.100.00
Fees : No
MIL Observation :Vehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	
			4	5
1	Carbon Monoxide (CO)	percentage (%)	2500 ± 200	
High idling emissions	CO	percentage (%)	1 ± 0.03	
	RPM	RPM		
Smoke Density	Lambda		2.45	0.45
	Light absorption coefficient	1/metre		

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

206

Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No. RJ21GC2318 Date of Reg. 29/01/1982

Chassis No. 344073802195
Engine No. 692D01803683

Owner Sr. No. 04

10

Owner Name
LAXMAN SINGH
S/O. Daughter/Wife of
ANOP SINGH
Address

GOTAN NAGOUR Nagaur RJ 342902

Not Used

(RJ) (T)

Reg. No. RJ21GC2318
Month & Yr. of Imp. 08/1985
Laden/ Unladen Vt. Wgt. 018000/006550
Wheel Base 004225 mm
Cubic Capacity 000125
No. of Cylinders 06

Vehicle Class
Maker's Name TATA MOTORS LTD
Model Name SE1612A2
Colour NP
Body Type TRUCK (OPEN BODY)
Seating-Standing 002/00

T009449748

OM Prakash Choudhary
Registration Authority
NAGOUR

222

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : 02/10/2024
Time : 14:32:18 PM
Validity upto : 01/04/2025



Certificate SL. No. : RJ02700470001788
Registration No. : RJ21GC2318
Date of Registration : 29/Jan/1992
Month & Year of Manufacturing : -1985
Valid Mobile Number : *****8897
Emission Norms : BHARAT STAGE I
Fuel : DIESEL
PUC Code : RJ0270047
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.26

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

207



Government of Rajasthan Certificate of Registration

(RJ) (T)

Reg. No.
RJ19GB7913

Date of Reg.
04/02/2011



Chassis No.
MAT361203A1N38439

Owner Sr. No. **(02)**

Engine No.
697TC66NZY132912

Owner Name
NARENDRA

Son/Daughter/Wife of
BHIYAN RAM

Address
**MUNDALO KA BASS DHANAPA
MERTA NAGPUR
C-61-62 SARAN NAGAR C ROA**

Fuel Used
DIESEL

TO/

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date : **05/10/2024**
Time : **08:00:33 AM**
Validity upto : **04/04/2025**



Certificate SL. No. : RJ02100110004608
Registration No. : RJ19GB7913
Date of Registration : 04/Feb/2011
Month & Year of Manufacturing : February-2010
Valid Mobile Number : *****6584
Emission Norms : EURO 3
Fuel : DIESEL
P Code : RJ0210011
GSTIN :
Fees : Rs.100.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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**Government of Rajasthan
Certificate of Registration**

Reg. No. **RJ19GF4980** Date of Reg. **01/11/2002**

Chassis No. **3733411KZ724340** Owner's No. **02**

Engine No. **697TC45KXZ898575**

Owner Name **PAWAN KUMAR**

Son, Daughter/Wife of **RAM AVTAR**

Address **CHOKIDAR KA BAS TALANPUR Nagaur RJ
342902**

Fuel Used **DIESEL**

RJ T

Vehicle Class **1TC18991K**

Reg. No. **RJ19GF4980** Months & Yr. of Mfg. **10/2002**

Manufacturer **TATA MOTORS LTD**

Model Name **LPT 161S/42 TCIC COWL**

Colour **NP**

Body Type **TRUCK (OPEN BODY)**

Seating/Standing **006/00**

Laden/Unladen Wt. (kg) **018500/005290**

Wheel Base **004225 mm**

Cubic Capacity **005675**

No. of Cylinders **6**

Supriya
Registration Authority

NAGOUR